सत्यमेव जयते

LOK SABHA DEBATES

(Part I — Proceedings with Questions and Answers)

The House met at Eleven of the Clock

Tuesday, February 10, 2026 / Magha 21, 1947 (Saka)

HON'BLE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shri N. K. Premachandran

Shri Jagdambika Pal

Shri P. C. Mohan

Shrimati Sandhya Ray

Shri Dilip Saikia

Kumari Selja

Shri Raja A.

Dr. Kakoli Ghosh Dastidar

Shri Krishna Prasad Tenneti

Shri Awadhesh Prasad

LOK SABHA DEBATES

PART I – QUESTIONS AND ANSWERS

Tuesday, February 10, 2026 / Magha 21, 1947 (Saka)

CONTENTS | PAGES

CONTENTS	PAGES
ORAL ANSWER TO STARRED QUESTION (S.Q. NO. 141)	1 – 30
WRITTEN ANSWERS TO STARRED QUESTIONS (S.Q. NO. 142 – 160)	31 – 50
WRITTEN ANSWERS TO UNSTARRED QUESTIONS (U.S.Q. NO. 1611 – 1840)	51 – 280

Uncorrected – Not for Publication **LSS-D-II**

सत्यमेव जयते

LOK SABHA DEBATES

(Part II - Proceedings other than Questions and Answers)

Tuesday, February 10, 2026 / Magha 21, 1947 (Saka)

LOK SABHA DEBATES

PART II – PROCEEDINGS OTHER THAN QUESTIONS AND ANSWERS

Tuesday, February 10, 2026 / Magha 21, 1947 (Saka)

CONTENTS **PAGES**

RULING RE: NOTICES OF ADJOURNMENT MOTION	**281**
PAPERS LAID ON THE TABLE	**281 - 90**
STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS	**291**
16th to 19th Reports	
STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS	**292**
Statements	
STATEMENT RE: STATUS OF IMPLEMENTATION OF RECOMMENDATIONS IN 188TH REPORT OF STANDING COMMITTEE ON COMMERCE – LAID	**292**
Shri Jitin Prasada	
…	**293 - 94**
MATTERS UNDER RULE 377 – LAID	**295 - 310**
Shri Praveen Patel	**295**
Shri Pradeep Purohit	**296**
Dr. Hemant Vishnu Savara	**296**
Shri Mukesh Rajput	**297**
Shri Manoj Tiwari	**297**
Shri Dulu Mahato	**298**
Shri Janardhan Mishra	**299**

Shri Darshan Singh Choudhary	299
Shri Parimal Suklabaidya	300
Shri Dharambir Singh	300
Shri Anurag Sharma	301
Shri Kishori Lal	302
Shri Manish Tewari	302
Prof. Varsha Eknath Gaikwad	303
Shri G. Kumar Naik	303
Shri Harish Chandra Meena	304
Shri Narayandas Ahirwar	305
Shri Lalji Verma	305
Shrimati Pratima Mondal	306
Dr. T. Sumathy *alias* Thamizhachi Thangapandian	307
Shri Prabhakar Reddy Vemireddy	307
Shri Ravindra Dattaram Waikar	308
Shri Arun Bharti	308
Shri Tangella Uday Srinivas	309
Shri Rajkumar Roat	310
Shri Vishaldada Prakashbapu Patil	310
UNION BUDGET – GENERAL DISCUSSION (Inconclusive)	**311 - 432**
Dr. Shashi Tharoor	311 - 24
Shrimati Aparajita Sarangi	325 - 30
Shri Akhilesh Yadav	331 - 41
Shri Abhishek Banerjee	342 - 53
Shri T.R. Baalu	354 - 57

Shri Bastipati Nagaraju	358 - 60
Shri Anil Yeshwant Desai	361 - 66
Shri Dileshwar Kamait	367 - 68
Shri Bajrang Manohar Sonwane	369 - 72
Shri Rahul Kaswan	373 - 77
Shrimati Daggubati Purandeswari	378 - 83
Shri Y.S. Avinash Reddy	384 - 86
Shri Lalji Verma	387 - 90
Shri Karti P. Chidambaram	391 - 94
Shri Jagadish Shettar	395 - 98
Shri Abhay Kumar Sinha	399 - 401
Shri Mian Altaf Ahmad	402 - 03
Prof. Sougata Ray	404 - 07
Captain Viriato Fernandes	408 - 10
Shri Vijay Kumar Hansdak	411 - 13
Shri Virendra Singh	414 - 15
Dr. Alok Kumar Suman	416 - 17
Dr. Rajkumar Sangwan	418 - 19
Shri Sachithanantham R.	420 - 21
Shri Sudama Prasad	422 - 23
Shri Jugal Kishore	424 - 25
Shri Hanuman Beniwal	426 - 29
Dr. Mallu Ravi	430
Shri Abdul Rashid Sheikh	431 - 32

xxxx

(pp. 2-30)

(1100/MLC/VPN)

(प्रश्न 141)

... (व्यवधान)

माननीय सभापति (श्री पी. सी. मोहन) : माननीय सदस्या, सप्लीमेंट्री प्रश्न पूछिए।

... (व्यवधान)

सुश्री इकरा चौधरी (कैराना) : महोदय, उत्तर प्रदेश में अब तक केवल एक ही डेयरी सहकारी समिति परियोजना की स्वीकृति मिली है। ... (व्यवधान) क्या सरकार यह स्वीकार करती है कि एएचआईडीएफ योजना के अंतर्गत सहकारी समितियों को पहुँच प्राप्त करने में बाधाएं हैं? यदि हां, तो सहकारी समितियों की भागीदारी बढ़ाने के लिए सरकार द्वारा क्या ठोस कदम उठाए जा रहे हैं? ... (व्यवधान)

1101 बजे

(इस समय श्री इमरान मसूद, श्री सप्तगिरी शंकर उलाका और कुछ अन्य माननीय सदस्य आकर पटल के निकट खड़े हो गए।)

... (व्यवधान)

HON. CHAIRPERSON: Question Hour is Question Hour.

... (*Interruptions*)

प्रो. एस. पी. सिंह बघेल : महोदय, जहां तक उत्तर प्रदेश का सवाल है, उत्तर प्रदेश में एएचआईडीएफ के क्रियान्वयन के लिए ... (व्यवधान)

HON. CHAIRPERSON: The House stands adjourned to meet at 12 p.m.

1102 hours

The Lok Sabha then adjourned till Twelve of the Clock.

(1200/UB/GG)

1200 hours

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri P. C. Mohan *in the Chair*)

… *(Interruptions)*

RULING RE: NOTICES OF ADJOURNMENT MOTION

1200 hours

HON. CHAIRPERSON: Hon. Members, a few notices of Adjournment Motion have been received on different subjects. The hon. Speaker has disallowed all the notices of Adjournment Motion.

… *(Interruptions)*

PAPERS LAID ON THE TABLE

1201 hours

HON. CHAIRPERSON: Now, Papers to be laid.

Item No. 2 – Shri Piyush Goyal.

…*(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Respected Chairman, Sir, with your kind permission, on behalf of my senior colleague, Shri Piyush Goyal, I rise to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the NEIA (National Export Insurance Account) Trust, New Delhi, for the year 2024-2025, together with audit report thereon.

(2) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the NEIA (National Export Insurance Account) Trust, New Delhi, for the year 2024-2025.

… *(Interruptions)*

1201 hours

(At this stage, Shri Imran Masood, Shri Saptagiri Sankar Ulaka and some other hon. Members came and stood near the Table)

सामाजिक न्याय और अधिकारिता मंत्री (डॉ. वीरेन्द्र कुमार) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :-

(1) सामाजिक न्याय और अधिकारिता मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें।

(2) सामाजिक न्याय और अधिकारिता मंत्रालय की वर्ष 2026-2027 की निर्गत परिणामी अनुश्रवण रूपरेखा।

... (व्यवधान)

सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल) : महोदय, श्री प्रतापराव गणपतराव जाधव जी की ओर से, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :-

(1) आयुष मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें।

(2) आयुष मंत्रालय की वर्ष 2026-2027 की निर्गत परिणामी अनुश्रवण रूपरेखा।

... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Respected Chairman, Sir, with your permission, I rise to lay on the Table:-

(1) A copy of the Boiler Attendants' (Amendment) Rules, 2026 (Hindi and English versions) published in Notification No. G.S.R.09(E) in Gazette of India dated 6th January, 2026 under Section 41 of the Boilers Act, 2025.

(2) A copy of the Footwear Design and Development Institute (Amendment) Ordinance, 2025 (Hindi and English versions) published in Notification No. F.No. FDDI/GC/83/2024 in Gazette of

India dated 18th December, 2025 issued under Section 28 of the Footwear Design and Development Act, 2017.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2024-2025.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2024-2025.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2024-2025.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(9) A copy of the Annual Report (Hindi and English versions) of

(i) the Pharmaceuticals Export Promotion Council of India (Pharmexcil), Hyderabad, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council of India (Pharmexcil), Hyderabad, for the year 2024-2025.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(11) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2024-2025.

(ii) Annual Report of the PEC Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government of the working of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2024-2025.

(ii) Annual Report of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(12) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(13) A copy each of the following Notifications (Hindi and English versions) issued under Section 16 of the Bureau of Indian Standards Act, 2016:-

(i) S.O.165(E) published in Gazette of India dated 12th January, 2026, rescinding Notification No. S.O. 4092(E) dated the 18th September, 2023.

(ii) The Cookware, Utensils and Cans for Foods and Beverages (Quality Control) Order, 2026 published in Notification No. S.O.219(E) in Gazette of India dated 15th January, 2026.

(iii) The Electrical Accessories (Quality Control) Amendment Order, 2026 published in Notification No. S.O.187(E) in Gazette of India dated 13th January, 2026.

… *(Interruptions)*

सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :-

(1) सहकारिता मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें।

(2) सहकारिता मंत्रालय की वर्ष 2026-2027 की निर्गत परिणामी अनुश्रवण रूपरेखा।

… (व्यवधान)

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

(1) कृषि और किसान कल्याण मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी और अंग्रेजी संस्करण)।

(2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) हरियाणा एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, पंचकुला के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हरियाणा एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, पंचकुला का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

(3) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(4) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) का.आ.5836(अ) जो दिनांक 17 दिसंबर, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, किण्वित जैविक खाद और तरल किण्वित जैविक खाद के विनिर्माताओं को, इस अधिसूचना के प्रकाशन की तिथि से तीन वर्ष की अवधि के लिए, अपने उत्पाद अर्थात् किण्वित जैविक खाद और तरल किण्वित जैविक खाद थोक में सीधे किसानों को बेचने के लिए प्राधिकृत किया गया है।

(दो) उर्वरक (अकार्बनिक, कार्बनिक या मिश्रित) (नियंत्रण) तेरहवां संशोधन आदेश, 2025 जो दिनांक 17 दिसंबर, 2025 के भारत के राजपत्र में अधिसूचना संख्या का.आ.5837(अ) में प्रकाशित हुआ था।

(तीन) का.आ.5838(अ) जो दिनांक 17 दिसंबर, 2025 के भारत के राजपत्र में प्रकाशित हुआ तथा जिसके द्वारा, इसमें उल्लिखित, उर्वरक (अकार्बनिक, कार्बनिक या मिश्रित) (नियंत्रण) आदेश, 1985 के खंड 38 के उप-खंड (1) के अंतर्गत 15 सदस्यों वाली केंद्रीय उर्वरक समिति का गठन किया गया है।

(चार) का.आ.5574(अ) जो दिनांक 3 दिसंबर, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, इसमें उल्लिखित, इस अधिसूचना के प्रकाशन की तिथि से तीन वर्ष की अवधि के लिए भारत में निर्मित किए जाने वाले फॉस्फो जिप्सम के संबंध में विनिर्देशों को अधिसूचित करना है।

(पांच) उर्वरक (अकार्बनिक, कार्बनिक या मिश्रित) (नियंत्रण) बारहवां संशोधन आदेश, 2025 जो दिनांक 3 दिसंबर, 2025 के भारत के राजपत्र में अधिसूचना संख्या का.आ.5575(अ) में प्रकाशित हुआ था।

(छह) का.आ. 390(अ) जो दिनांक 28 जनवरी, 2026 भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उर्वरक (अकार्बनिक, कार्बनिक या मिश्रित) (नियंत्रण) आदेश, 1985 के खंड 3 के अंतर्गत सल्फर लेपित यूरिया क अधिकतम खुदरा मूल्य निर्धारित किया गया है।

(5) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 3 की उप-धारा (1) के अंतर्गत जारी पादप संगरोध (भारत में आयात का विनियमन) (पहला संशोधन) आदेश, 2026, जो दिनांक 20 जनवरी, 2026 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 271(अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

… (व्यवधान)

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

(1) (एक) गृह मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें (खंड एक)।

(दो) गृह मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें [(खंड दो) (क)] (संघ राज्यक्षेत्र)।

(तीन) गृह मंत्रालय की वर्ष 2026-2027 की अनुदानों की विस्तृत मांगें [(खंड दो) (ख)] (संघ राज्यक्षेत्र)।

(चार) गृह मंत्रालय की वर्ष 2026-2027 की निर्गत परिणामी अनुश्रवण रूपरेखा।

(2) असम राइफल्स अधिनियम, 2006 की धारा 167 के अंतर्गत गृह मंत्रालय, असम राइफल्स, सूबेदार मेजर (भेषजज्ञ), सूबेदार (भेषजज्ञ) और नायब सूबेदार (भेषजज्ञ), समूह 'ख' पद, भर्ती नियम, 2025 जो दिनांक 29 नवंबर, 2025 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या सा.का.नि. 184 में प्रकाशित हुए थे, की एक प्रति (हिन्दी और अंग्रेजी संस्करण)।

… (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA): Respected Chairman, Sir, with your permission, I rise to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, for the year 2026-2027. … *(Interruptions)*

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल) : महोदय, मैं भारतीय पशु चिकित्सा परिषद अधिनियम, 1984 की धारा 64 की उप-धारा (2) के अंतर्गत भारतीय पशु चिकित्सा परिषद (विदेशी पशु चिकित्सा स्नातक पंजीकरण) नियम, 2025 जो दिनांक 26 दिसंबर, 2025 को भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 922 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

... (व्यवधान)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

(1) (एक) भारतीय पुनर्वास परिषद, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारतीय पुनर्वास परिषद, नई दिल्ली के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(3) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) भारतीय कृत्रिम अंग निर्माण निगम (एलीम्को), कानपुर के वर्ष 2024-2025 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारतीय कृत्रिम अंग निर्माण निगम (एलीम्को), कानपुर का वर्ष 2024-2025 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI): Respected Chairman, Sir, with your permission, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for the year 2026-2027.

(ii) Output Outcome Monitoring Framework of the Ministry of Petroleum and Natural Gas for the year 2026-2027.

(2) (i) A copy of the Annual Report of the Indian Institute of Petroleum and Energy, Visakhapatnam, for the year 2024-2025.

(ii) A copy of the Annual Accounts of the Indian Institute of Petroleum and Energy, Visakhapatnam, for the year 2024-2025, together with Audit Report thereon.

(ii) Statement regarding Review by the Government of the working of the Indian Institute of Petroleum and Energy, Visakhapatnam, for the year 2024-2025.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2024-2025, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2024-2025.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

... *(Interruptions)*

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी) : महोदय, मैं कृषि और किसान कल्याण मंत्रालय की वर्ष 2026-2027 कि निर्गत परिणामी अनुश्रवण रूपरेखा की प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Respected Chairman, Sir, with your permission, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Fisheries Development Board, Hyderabad, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Fisheries Development Board, Hyderabad, for the year 2024-2025.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

... *(Interruptions)*

STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS
16th to 19th Reports

SHRI ROBERT BRUCE C. (TIRUNELVELI): Sir, I rise to present the following Reports (Hindi and English versions) of the Standing Committee on Chemicals and Fertilizers (2025-26):-

(1) Sixteenth Report on Action Taken by the Government on the Observations/Recommendations contained in the Sixth Report of the Standing Committee on Chemicals and Fertilizers (18th Lok Sabha) on 'Demands for Grants (2025-26)' pertaining to the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

(2) Seventeenth Report on Action Taken by the Government on the Observations/Recommendations contained in the Seventh Report of the Standing Committee on Chemicals and Fertilizers (18th Lok Sabha) on 'Demands for Grants (2025-26)' pertaining to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

(3) Eighteenth Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirteenth Report of the Standing Committee on Chemicals and Fertilizers (18th Lok Sabha) on 'Health hazards due to use of compromised/substandard quality of food-grade plastics and their exposure to extreme Indian climatic conditions' pertaining to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

(4) Nineteenth Report on the subject 'Review of the functioning of Institute of Pesticide Formulation Technology (IPFT)' pertaining to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

… *(Interruptions)*

STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

Statements

SHRI ROBERT BRUCE C. (TIRUNELVELI): Sir, I rise to lay on the Table the following Final Action Taken Statements (Hindi and English versions) of the Government on the Observations/Recommendations contained in Chapter I and V of the following Reports of the Standing Committee on Chemicals and Fertilizers:-

(1) Second Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Fiftieth Report (Seventeenth Lok Sabha) on 'Promotion of Medical Device Industry' relating to the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

(2) Ninth Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Third Report (Eighteenth Lok Sabha) on 'Demands for Grants 2024-25' relating to the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

(3) Tenth Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Fourth Report (Eighteenth Lok Sabha) on 'Demands for Grants 2024-25' relating to the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

(4) Eleventh Report (Eighteenth Lok Sabha) on Action Taken by the Government on the Fifth Report (Eighteenth Lok Sabha) on 'Demands for Grants 2024-25' relating to the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals). …*(Interruptions)*

STATEMENT RE: STATUS OF IMPLEMENTATION OF RECOMMENDATIONS IN 188TH REPORT OF STANDING COMMITTEE ON COMMERCE – LAID

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Respected Chairman, Sir, with your permission, I rise to lay a statement regarding the status of implementation of recommendations contained in the 188th Report of the Standing Committee on Commerce on 'Comprehensive Strategy to Map Major Products and Countries to Maximize Exports and Minimize Imports'.

… *(Interruptions)*

(1205/YSH/NKL)

HON. CHAIRPERSON (SHRI P.C. MOHAN): Hon. Members, please go back to your seats. Let us start the discussion on the Union Budget.

… (*Interruptions*)

*THE MINISTER OF COAL; AND MINISTER OF MINES (SHRI G. KISHAN REDDY): Hon. Chairman Sir, tomorrow there are municipal elections in Telangana State. … (*Interruptions*) In the constituency of Telangana Chief Minister, so many unruly activities are going on. … (*Interruptions*) Candidates are being kidnapped. … (*Interruptions*)

A BJP candidate in that constituency committed suicide today. … (*Interruptions*) In the Chief Minister's constituency, muscle power and money power are being used to influence elections. … (*Interruptions*) I am bringing this matter to the notice of this august House and I expect the House to condemn this act. … (*Interruptions*)

माननीय सभापति : किरेन रिजिजू जी, क्या आप बोलना चाहते हैं?

… (<u>व्यवधान</u>)

संसदीय कार्य मंत्री; तथा अल्पसंख्यक कार्य मंत्री (श्री किरेन रिजिजू) : सर, यह बजट का समय है। … (व्यवधान) मेरा अनुरोध है कि आज बजट पर चर्चा कीजिए। … (व्यवधान) मैंने कल भी कांग्रेस के सदस्यों से हाथ जोड़कर कहा था कि बजट पर डिस्कशन शुरू हो चुका है। … (व्यवधान) नाम भी पुकारा गया था। … (व्यवधान) शशि थरूर जी का नाम पुकारा जा चुका था। वे अपनी बजट स्पीच शुरू करें। … (व्यवधान) अलग-अलग पार्टी के मैम्बर्स अपना-अपना नाम दे चुके हैं। … (व्यवधान) उसके बाद समाजवादी पार्टी, तृणमूल कांग्रेस और डीएमके के नेता भी बोलने के लिए तैयार हैं। … (व्यवधान) कांग्रेस ही अपनी बात शुरू नहीं कर रही है। … (व्यवधान)

---

* Original in Telugu

ये लोग हर दिन वेल में आकर हंगामा करते हैं। ये पार्लियामेंट नहीं चलने देते हैं। इससे सबका नुकसान हो रहा है। … (व्यवधान) मैं आपसे फिर से अपील करना चाहता हूँ। वैसे आप लोग इस सदन की गरिमा को बहुत गिरा चुके हैं। … (व्यवधान) सदन की गरिमा को और ज्यादा गिराने की कोई आवश्यकता नहीं है। … (व्यवधान)

सभापति महोदय, अब सीधे-सीधे बजट पर चर्चा शुरू होनी चाहिए। … (व्यवधान)

HON. CHAIRPERSON: Hon. Members, please go back to your seats.

… (*Interruptions*)

HON. CHAIRPERSON: Hon. Members, please go back to your seats. Let the discussion on the Union Budget start.

… (*Interruptions*)

HON. CHAIRPERSON: The House stands adjourned to meet again at 2 p.m.

… (*Interruptions*)

1207 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

(1400/STS/VR)
1400 बजे

लोक सभा चौदह बजे पुनः समवेत् हुई।
(श्री कृष्ण प्रसाद टेन्नेटी पीठासीन हुए)

नियम 377 के अधीन मामले – सभा पटल पर रखे गए

1401 बजे

माननीय सभापति : माननीय सदस्यगण, जिन्हें आज नियम 377 के अधीन मामले उठाने की अनुमति दी गयी है, वे व्यक्तिगत रूप से मामले का अनुमोदित पाठ तत्काल सभा पटल पर प्रस्तुत कर दें।

Re: Need to establish a Kendriya Vidyalaya and a Skill Development Centre in Phulpur Parliamentary Constituency

श्री प्रवीण पटेल (फूलपुर) : फूलपुर, विशेषकर फाफामऊ और उससे सटे ग्रामीण एवं अर्ध-शहरी इलाके,युवाओं की एक बड़ी आबादी का केंद्र हैं।यहाँ के छात्र शिक्षा के क्षेत्र में उत्कृष्ट प्रदर्शन कर रहे हैं, किंतु संसाधनों के अभाव में उनकी प्रतिभा को सही दिशा नहीं मिल पा रही है। मेरी प्रमुख मांगें हैं: (1) केंद्रीय विद्यालय की स्थापना: केंद्र सरकार के कर्मचारियों और बड़ी संख्या में मध्यम वर्गीय परिवारों के बच्चे रहते हैं। यहाँ केंद्रीय विद्यालय न होने के कारण छात्रों को गुणवत्तापूर्ण और किफायती शिक्षा के लिए प्रयागराज शहर या दूरदराज के इलाकों में जाना पड़ता है। नए केंद्रीय विद्यालय की स्थापना यहाँ के शैक्षिक स्तर को नई ऊंचाइयों पर ले जाएगी; (2) आधुनिक कौशल विकास केंद्र आज का युग तकनीक और कौशल का है। फूलपुर के युवाओं में प्रतिभा की कमी नहीं है, लेकिन आधुनिक उद्योगों की मांग के अनुरूप उन्हें प्रशिक्षण नहीं मिल पा रहा है। अतः यहाँ एक कौशल विकास केंद्र खोला जाए, जहाँ डिजिटल मार्केटिंग, रोबोटिक्स,और नई तकनीकों का प्रशिक्षण दिया जा सके ताकि प्रधानमंत्री जी के आत्मनिर्भर भारत के सपने को स्थानीय स्तर पर मजबूती मिले। मेरा अनुरोध है कि फूलपुर और फाफामऊ की इस युवा शक्ति को भविष्य की चुनौतियों के लिए तैयार करने हेतु इन संस्थानों की स्थापना की जाये।

(इति)

Re: Need to depute adequate medical staff and provide essential facilities in Cancer Hospital in Bargarh, Odisha

श्री प्रदीप पुरोहित (बारगढ़) : मैं ओडिशा के विशेषकर बरगढ़ जिले में बढ़ते कैंसर मामलों और बरगढ़ कैंसर अस्पताल को शीघ्र पूर्ण रूप से कार्यशील करने कीओर सरकार का ध्यान आकर्षित करना चाहता हूँ। सरकारी आँकड़ों के अनुसार,ओडिशा में 2013 में कैंसर रोगियों की संख्या 43,210 थी,जो 2022 में बढ़कर 52,960 हो गई, जबकि कैंसर से मौतें 23,886 से बढ़कर 29,287 हो चुकी हैं। आईसीएमआर के नेशनल कैंसर रजिस्ट्री प्रोग्राम के अनुसार 2025 तक यह संख्या 55,000 से अधिक होने की संभावना है। पश्चिम ओडिशा के बरगढ़, संबलपुर, बलांगीर सहित जिलों में 2021–23 के बीच लगभग 22,000 नए मरीज सामने आए, जिनमें बड़ी संख्या इलाज के लिए राज्य से बाहर जाने को मजबूर है। प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में केंद्र सरकार द्वारा आयुष्मान भारत जैसी योजनाओं से गरीबों को बेहतर स्वास्थ्य सुरक्षा मिली है और वर्तमान केंद्र सरकार “सबका साथ, सबका विकास” के संकल्प के साथ स्वास्थ्य ढांचे को सुदृढ़ कर रही है। इसी क्रम में, मेरी सरकार से मांग है कि 138 करोड़ रुपये से बने बरगढ़ कैंसर अस्पताल में शीघ्र सभी स्वीकृत पदों पर नियुक्ति कर PET-CT, रेडिएशन व आईसीयू जैसी सेवाएँ शुरू की जाएँ, ताकि पश्चिमओडिशा के गरीब मरीजों को समय पर, सुलभ और गुणवत्तापूर्ण इलाज मिल सके। (इति)

Re: Need to strengthen the public safety alert and emergency response system in Palghar-Vasai Industrial Area in Maharashtra in the wake of recent Chlorine Gas leakage in the region

डॉ. हेमंत विष्णु सवरा (पालघर) : पालघर-वासई औद्योगिक क्षेत्र में हाल ही में हुई क्लोरीन गैस रिसाव की गंभीर घटना की ओर आकर्षित करना चाहता हूँ। इस घटना के कारण स्थानीय नागरिकों को स्वास्थ्य संबंधी परेशानी हुई और कई लोगों को अस्पताल में भर्ती कराना पड़ा।पालघर जिला तेजी से औद्योगिक और शहरी विकास की ओर बढ़ रहा है, जहाँ औद्योगिक इकाइयाँ और घनी आबादी एक-दूसरे के बहुत निकट स्थित हैं। ऐसी स्थिति में किसी भी प्रकार की गैस रिसाव या औद्योगिक दुर्घटना से जन-स्वास्थ्य और पर्यावरण को सीधा खतरा उत्पन्न होता है। केंद्र सरकार द्वारा औद्योगिक सुरक्षा और आपदा प्रबंधन के क्षेत्र में निरंतर प्रयास किए जा रहे हैं। फिर भी, पालघर जैसे संवेदनशील क्षेत्रों में स्थानीय स्तर पर निगरानी और त्वरित प्रतिक्रिया व्यवस्था को और सशक्त करने की आवश्यकता है। मेरा सरकार से विनम्र निवेदन है कि पालघर-वासई औद्योगिक क्षेत्र में खतरनाक रसायनों से जुड़ी इकाइयों की नियमित जांच सुनिश्चित की जाए, गैस रिसाव की त्वरित पहचान और चेतावनी प्रणाली को मजबूत किया जाए, स्थानीय अस्पतालों में आपात उपचार की पर्याप्त व्यवस्था की जाए तथा प्रशासन, उद्योग और स्वास्थ्य विभाग के बीच बेहतर समन्वय स्थापित किया जाए। इन कदमों से पालघर के नागरिकों की सुरक्षा, स्वास्थ्य और पर्यावरण संरक्षण को सुनिश्चित किया जा सकेगा।

(इति)

Re: Need to develop National Potato Development Board

श्री मुकेश राजपूत (फर्रूखाबाद) : हमारे लोकसभा क्षेत्र फर्रुखाबाद और इसके आस-पास कई लोकसभा क्षेत्रों में एवं देश के कई प्रान्तों में आलू का सर्वाधिक उत्पादन होता है। आलू सब्जियों का राजा भी कहा जाता है। आलू एक ऐसी सब्जी है, जिसका पूरे देश में साल में 365 दिन सब्जी के रूप में उपयोग किया जाता है। यदि आलू का उत्पादन कम हो जाए, तो देश में अन्य सब्जियों के दाम आसमान छू जाते हैं। अतः आपसे विनम्र आग्रह है कि जिस प्रकार मसाला बोर्ड की स्थापना करने से मसाला उत्पादक किसानों की दशा में आशातीत सुधार हुआ है, इसी प्रकार जूट बोर्ड, टी बोर्ड, एवं हाल ही में विगत दिनों में देश के यशस्वी प्रधानमंत्री श्री नरेन्द्र मोदी जी द्वारा मखाना बोर्ड की स्थापना हेतु घोषणा की गई है इससे किसानों को उपज में लाभ होगा। देश के यशस्वी प्रधानमंत्री एवं कृषि मंत्री जी से आग्रह करना चाहता हूँ कि इसी प्रकार राष्ट्रीय आलू विकास बोर्ड की स्थापना कराने का कष्ट करें, आलू विकास बोर्ड के गठन से भारत में आलू प्रसंस्करण उद्योग का भी समग्र विकास होगा और क्षेत्र की आलू की गुणवत्ता में भी सुधार होगा।

(इति)

Re: Need to develop a park in the Yamuna River Front and develop the area as a modern tourist place

श्री मनोज तिवारी (उत्तर-पूर्व दिल्ली) : मैं सरकार का ध्यान अपने संसदीय क्षेत्र उत्तर पूर्वी दिल्ली में स्थित यमुना रिवर फ्रंट की ओर आकर्षित कराना चाहता हूँ। यह क्षेत्र प्राकृतिक सौंदर्य, विस्तृत हरित संभावना तथा समतल एवं उपयोगी भूमि की उपलब्धता के कारण अत्यंत महत्वपूर्ण है। दुर्भाग्यवश, यहाँ पर्यटन एवं जन-उपयोगी विकास की असीम संभावनाएँ होने के बावजूद योजनाएँ केवल बनती हैं, परंतु उनका प्रभावी क्रियान्वयन नहीं हो पाता। परिणामस्वरूप हजार एकड़ से अधिक भूमि आज भी पूर्ण उपयोग से वंचित है। यदि इस क्षेत्र का सुनियोजित विकास किया जाए, तो यह राष्ट्रीय राजधानी में एक प्रमुख पर्यटन, पर्यावरण एवं जन-मनोरंजन केंद्र बन सकता है। इससे स्थानीय लोगों को बेहतर सार्वजनिक सुविधाएँ मिलेंगी तथा रोजगार के नए अवसर भी सृजित होंगे। अतः मैं माननीय शहरी विकास मंत्री जी से निवेदन करता हूँ कि दिल्ली विकास प्राधिकरण (DDA) को निर्देशित किया जाए कि यहाँ 52 एकड़ भूमि पर भारत रत्न, पूर्व प्रधानमंत्री, परम श्रद्धेय श्री अटल बिहारी वाजपेयी जी के नाम पर एक भव्य पार्क विकसित किया जाए, जिसमें झील, हरित उद्यान तथा दो खेल मैदान शामिल हों। साथ ही, इस पूरे क्षेत्र को साबरमती रिवर फ्रंट की तर्ज पर एक आधुनिक पर्यटन स्थल के रूप में विकसित करने की व्यापक योजना बनाई जाए।

(इति)

Re: Need to sanction funds for reopening of the 205 bed FCI hospital in Sindri, Dhanbad, Jharkhand

श्री दुलू महतो (धनबाद) : मैं सदन का ध्यान धनबाद के सिंदरी स्थित FCI अस्पताल की जर्जर स्वास्थ्य व्यवस्था की ओर आकृष्ट करना चाहता हूँ। वर्ष 2003 से बंद पड़ा यह 205 बेड का अस्पताल, 300 एकड़ भूमि और विशाल भवन संरचना के साथ आज पूरी तरह उपेक्षित है। कभी यह औद्योगिक क्षेत्र की जीवनरेखा था, किंतु आज संसाधनों के अभाव में स्थानीय नागरिक गंभीर उपचार हेतु अन्य राज्यों के महंगे अस्पतालों पर निर्भर हैं। औद्योगिक प्रदूषण की चुनौतियों को देखते हुए यहाँ आधुनिक चिकित्सा की तत्काल आवश्यकता है। इस अधोसंरचना का तकनीकी विकास कर न्यूनतम निवेश में इसे AIIMS स्तरीय सुपर स्पेशलिटी अस्पताल बनाया जा सकता है। प्रमुख मांगें: अवसंरचना का उपयोग: उपलब्ध भूमि व भवनों का पुनरुद्धार कर सुपर स्पेशलिटी अस्पताल विकसित किया जाए। सुलभ सेवा: इसे नो प्रॉफिट, नो लॉस आधार पर संचालित कर आयुष्मान भारत के लाभार्थियों और स्थानीय जनता को उच्च स्तरीय उपचार मिले। शिक्षा व रोजगार: अस्पताल परिसर में पैरा-मेडिकल और नर्सिंग कॉलेज स्थापित कर युवाओं हेतु अवसर सृजित किए जाएँ। यह पहल प्रधानमंत्री जी के स्वस्थ भारत संकल्प को साकार कर कोयलांचल में स्वास्थ्य क्रांति लाएगी। अतः मेरा निवेदन है कि इसे प्राथमिकता देते हुए केंद्रीय अनुदान शीघ्र स्वीकृत किया जाए।

(इति)

Re: Need to establish a Navodaya Vidyalaya or PM SHRI Vidyalaya in Mauganj district, Madhya Pradesh

श्री जनार्दन मिश्रा (रीवा) : रीवा जिले के सबसे पिछड़े भाग में एक नया जिला मऊगंज बनाया गया है। मऊगंज जिले की लगभग सम्पूर्ण आबादी सुदूर जंगली व पहाड़ी इलाके में रहती है। शिक्षा के लिए कोई श्रेष्ट विद्यालय नहीं है। मऊगंज जिले में एक उत्कृष्ट विद्यालय की अत्यंत आवश्यकता है। अत: आपके माध्यम से मंत्री जी से निवेदन है कि मऊगंज जिले में एक नवोदय विद्यालय या पीएम श्री विद्यालय स्थापित किये जाने का कष्ट करे।

(इति)

Re: Need to strengthen the socio-economic condition and provide social security benefits to 'Bank Mitra' (Business Correspondent)

श्री दर्शन सिंह चौधरी (होशंगाबाद) : माननीय प्रधानमंत्री जी के सशक्त नेतृत्व में देश में किए गए व्यापक बैंकिंग एवं वित्तीय सुधारों के सफल क्रियान्वयन में बैंक मित्रों (बिजनेस कॉरेस्पॉन्डेंट्स) का महत्वपूर्ण योगदान रहा है। बैंक मित्रों ने कोविड-19 जैसी विषम परिस्थितियों में सरकार के साथ मिलकर अंतिम पंक्ति तक बैंकिंग सेवाएं पहुँचाई तथा करोड़ों जन-धन खातों के खोलने एवं संचालन में सक्रिय भूमिका निभाई। (क) बैंक मित्रों की सामाजिक एवं आर्थिक स्थिति के सुदृढ़ीकरण हेतु सरकार द्वारा अब तक कौन-कौन सी सकारात्मक एवं निराकरणीय पहलें की गई हैं? (ख) क्या सरकार बैंक मित्रों की भूमिका को और अधिक प्रभावी, पारदर्शी एवं सुदृढ़ बनाने के उद्देश्य से उन्हें सीधे बैंकों से जोड़ने तथा मध्यस्थ एजेंसियों (CSP प्रोवाइडरों) के कारण उत्पन्न व्यावहारिक कठिनाइयों को दूर करने पर विचार कर रही है? (ग) क्या बैंक मित्रों के लिए न्यूनतम सुनिश्चित आय, कुशल श्रमिक के अनुरूप पारिश्रमिक तथा सरकारी योजनाओं के अंतर्गत जीवन एवं स्वास्थ्य बीमा जैसी सामाजिक सुरक्षा सुविधाएं उपलब्ध कराने हेतु कोई समन्वित नीति पर विचार किया जा रहा है?

(इति)

Re: Need for establishment of Indian Institute of Technology (IIT) at Silchar, Assam

SHRI PARIMAL SUKLABAIDYA (SILCHAR): I would like to know from the Minister of Education about the proposal or representation received by the Government for the establishment of an Indian Institute of Technology (IIT) at Silchar, Assam, considering its role as the educational hub of South Assam and neighbouring North-Eastern States and provide details thereof along with the present status of examination of the proposal. In this context, it is to be mentioned that the Barak Valley and adjoining States contribute a large number of JEE aspirants annually but due to lack of an IIT-level institution, the students of Assam migrate to other States for study. Hence, I request the Government to ensure establishment of premier technical institutions in the North-Eastern region, particularly in South Assam for balanced regional distribution of such institutions.

(ends)

Re: Alleged misuse of RTI Act

श्री धर्मबीर सिंह (भिवानी-महेन्द्रगढ़) : मैं सदन का ध्यान आरटीआई अधिनियम, 2005 के कुछ स्थानों पर हो रहे दुरुपयोग की ओर आकर्षित करना चाहता हूँ। यद्यपि यह अधिनियम पारदर्शिता और जवाबदेही सुनिश्चित करने हेतु बनाया गया था, परंतु दुर्भाग्यवश देश के अनेक ग्रामीण क्षेत्रों में कुछ व्यक्तियों द्वारा इसका लगातार और सुनियोजित दुरुपयोग किया जा रहा है। गाँवों में ऐसे लोग स्वयं को "आरटीआई एक्टिविस्ट" बताते हैं, लेकिन वास्तविकता में वे पंचायतों, विद्यालयों, अस्पतालों, खेल विभाग तथा अन्य विकास कार्यों से जुड़े कार्यालयों में बार-बार आरटीआई आवेदन देकर कार्यों में अनावश्यक अड़चन उत्पन्न करते हैं। कई मामलों में यह देखा गया है कि ऐसे लोग आरटीआई लगाने के बाद संबंधित अधिकारियों या संस्थानों से पैसों की मांग करते हैं, जिससे ईमानदार कर्मचारी और संस्थाएं मानसिक दबाव में आ जाती हैं। इस प्रवृत्ति से न केवल प्रशासनिक तंत्र प्रभावित होता है बल्कि गाँवों में चल रहे विकास कार्य भी बाधित हो जाते हैं। अतः सरकार से अनुरोध है कि वह ऐसे तत्वों की पहचान कर उनके विरुद्ध कड़ी कार्यवाही सुनिश्चित करे तथा आरटीआई अधिनियम के दुरुपयोग को रोकने हेतु स्पष्ट दिशा-निर्देश और प्रभावी तंत्र विकसित करे, जिससे कानून का उद्देश्य बना रहे और विकास कार्य सुचारु रूप से चलते रहें।

(इति)

Re: Need to upgrade Bundelkhand Institute of Engineering and Technology (BIET), Jhansi as a Central Technical University or IIT or NIT

SHRI ANURAG SHARMA (JHANSI): I wish to draw the attention of this august House to the Bundelkhand Institute of Engineering and Technology (BIET), Jhansi, situated in the Bundelkhand region of Uttar Pradesh. Established in 1986, BIET Jhansi is a Government Engineering institution affiliated with Dr A.P.J. Abdul Kalam Technical University, Lucknow, offering undergraduate, postgraduate and doctoral programmes. The Institute offers courses in Civil, Mechanical, Electrical, Electronics and Communication, Computer Science, Information Technology, Chemical Engineering, Pharmacy and Management. Thousands of students from Bundelkhand and neighbouring districts pursue education here under experienced faculty and technical staff. BIET Jhansi has a well-developed campus spread over more than four hundred acres, comprising academic blocks, modern laboratories, a central library, hostels, residential facilities, sports infrastructure and other essential amenities. Sir, Bundelkhand remains an educationally and industrially backward region and presently lacks any Central Technical University, IIT or NIT. As a result, students are compelled to migrate to distant cities for quality technical education. Granting BIET Jhansi the status of a Central Technical University would ensure affordable education, strengthen research, innovation and skill development, generate employment opportunities and promote balanced regional development. Considering the existing land, infrastructure and academic strength, such upgradation is both justified and feasible for the region.

(ends)

Re: Need to start regular flight services from Fursatganj Airport in Uttar Pradesh

श्री किशोरी लाल (अमेठी) : मैं आपका ध्यान उत्तर प्रदेश राज्य में स्थित फुरसतगंज एयरपोर्ट की ओर आकृष्ट करना चाहता हूँ, जिसे इंदिरा गांधी राष्ट्रीय उड़ान अकादमी (IGRUA) के नाम से जाना जाता है। यह एयरपोर्ट क्षेत्रीय कनेक्टिविटी और विकास की दृष्टि से अत्यंत महत्वपूर्ण है। विगत वर्षों में इस एयरपोर्ट का व्यापक स्तर पर आधुनिकीकरण किया गया है, जिसमें रनवे का उन्नयन, टर्मिनल भवन का निर्माण तथा अन्य आवश्यक आधारभूत सुविधाओं का विकास कार्य पूर्ण हो चुका है और एयरपोर्ट संचालन के लिए तैयार स्थिति मेंहै। इसके बावजूद, यह अत्यंत खेदजनक है कि अब तक यहां से नियमित यात्री उड़ान सेवाएं प्रारंभ नहीं की जा सकी हैं। इस कारण अमेठी सहित रायबरेली, प्रतापगढ़ एवं सुल्तानपुर जैसे आसपास के जनपदों की जनता को अपेक्षित लाभ नहीं मिल पा रहा है, जिससे क्षेत्र में निराशा और असंतोष की स्थिति बनी हुई है। यदि फुरसतगंज एयरपोर्ट को पूर्ण रूप से चालू किया जाता है तो इससे कई जनपदों के नागरिकों को सुगमआवागमन की सुविधा प्राप्त होगी। साथ ही यह एयरपोर्ट क्षेत्रीय विकास, निवेश, पर्यटन, शिक्षा, स्वास्थ्य सेवाओं तथा रोजगार के नए अवसर सृजित करने में महत्वपूर्ण भूमिका निभाएगा। अतः मैं सरकार से आग्रह करता हूँ कि फुरसतगंज एयरपोर्ट से नियमित यात्री उड़ान सेवाएं अविलंब प्रारंभ की जाएं, ताकि क्षेत्र की जनता को इस महत्वपूर्ण परियोजना का वास्तविक औरअपेक्षित लाभ मिल सके।

(इति)

Re: Need to expedite revision for enhancement of cost norms for supplementary nutrition under the Saksham Anganwadi and Mission Poshan 2.0 scheme

SHRI MANISH TEWARI (CHANDIGARH): I wish to raise the matter of urgent public importance regarding the long-pending enhancement of cost norms for supplementary nutrition under the Saksham Anganwadi & Mission Poshan 2.0 scheme. The Hon'ble Finance Minister, in the Budget Speech for 2025-26, had announced an increase in the cost norms for providing nutritional support to vulnerable beneficiaries under this flagship programme. However, despite the passage of considerable time, the revised norms have not yet been finalized or notified. This inordinate delay is adversely affecting the delivery of essential nutrition to children in the age group of six months to six years, pregnant women, lactating mothers, and adolescent girls, who depend heavily on this scheme for their health and development. I seek reasons for the delay and details on the status of revised norms, the financial implications, and the definite timeline for implementation. Given India's continuing challenges of malnutrition and anaemia, enhanced allocations and timely disbursement are critical. I therefore urge the Government to take an immediate decision and inform this August House about the date from which the enhanced cost norms for supplementary nutrition will come into effect without any further postponement.

(ends)

Re: Need to ensure uniform implementation of the Street Vendors Act, 2014 in the country

प्रो. वर्षा एकनाथ गायकवाड़ (मुम्बई उत्तर-मध्य) : मैं इस सदन का ध्यान संविधान के अनुच्छेद 21 के अंतर्गत जीवन के अधिकार से जुड़े आजीविका के अधिकार के निरंतर हो रहे उल्लंघन की ओर आकर्षित करना चाहती हूँ। जीवन का अधिकार केवल अस्तित्व तक सीमित नहीं है, बल्कि सम्मानजनक आजीविका का अवसर भी इसमें निहित है। इसी उद्देश्य से यूपीए सरकार ने 2014 में स्ट्रीट वेंडर्स अधिनियम पारित किया था। इस कानून ने फेरीवालों की आजीविका को वैध मान्यता दी और सार्वजनिक स्थानों पर संतुलन बनाए रखने का प्रावधान किया। सरकार ने अधिनियम को लागू करने की दिशा में ठोस कदम नहीं उठाए। विपरीत, देश भर में शहरी गरीबों को जबरन हटाया जा रहा है। मुंबई में महानगर पालिका द्वारा उठाए जा रहे कदमों से दशकों से वैध रूप से व्यापार कर रहे फेरीवालों की आजीविका पर संकट आ गया है। अतिक्रमण हटाने के नाम पर उनको आजीविका से वंचित किया जा रहा है, जिससे मराठी और उत्तर भारतीय समुदायों की आर्थिक अस्मिता पर संकट खड़ा हुआ है। यह न केवल कानून का उल्लंघन है, बल्कि संविधान का भी अपमान है। अतः मेरी मांग है कि अधिनियम को देशभर में पूर्ण रूप से लागू किया जाए। अधिनियम की प्रक्रिया का पालन किए बिना किसी को जबरन न हटाया जाए। सरकार स्ट्रीट वेंडर्स के अधिकारों की रक्षा हेतु क्या कदम उठाएगी।

(इति)

Re: Need for increasing allocation and spending on agricultural research and development

SHRI G. KUMAR NAIK (RAICHUR): There is an urgent need for substantial enhancement in central spending on agricultural research, given the mounting pressures on India's farm economy. Even as the national GDP grew at 8.2% in 2023–24, agriculture slowed drastically to 1.4%. Yet the Centre's allocation to the Department of Agricultural Research and Education increased by only 0.7%, a decline in real terms, bringing research spending down to just 0.2% of agricultural GDP. India lags behind China and Brazil, which invest between 0.6% and 1.6% of their agricultural GDP. Agricultural Research intensity in India, once as high as 0.75% in 2008–09, has fallen to 0.43% in 2022–23 and is set to decline further. This under-investment carries heavy consequences: crop yields are projected to fall by 10-40% by 2080 due to climate change, and fewer than 20% of farmers use modern or digital technologies. The Centre must raise R&D spending to at least 0.5–1% of agricultural GDP, expand applied research, and ensure technologies reach farmers—especially small holders, women and tenant farmers. Without stronger public research institutions and farmer-focused innovation, India risks compromising its food security, climate resilience and rural incomes at a critical moment.

(ends)

Re: Need to establish an Electric Loco shed in Gangapur city in Tonk-Sawai Madhopur Parliamentary Constituency

श्री हरीश चंद्र मीना (टोंक-सवाई माधोपुर) : मैं सरकार का ध्यान मेरे संसदीय क्षेत्र टोंक-संवाई माधोपुर में गंगापुरसिटी से जुड़े एक अत्यंत महत्वपूर्ण मुद्दे की ओर आकर्षित करना चाहता हूँ। गंगापुरसिटी रेलवे के पास कोटा मंडल में सर्वाधिक भूमि उपलब्ध होने के बावजूद भी वह विकास नहीं हो पाया है, जिसकी अपेक्षा यहाँ के लोगों ने वर्षों से की है। यह एक ऐसा क्षेत्र है जहाँ रेलवे की तमाम संभावनाएँ मौजूद हैं, फिर भी योजनाओं और सुविधाओं के मामले में इसे लगातार उपेक्षा का सामना करना पड़ रहा है। सबसे बड़ा दुखद पहलू यह है कि पूर्व में गंगापुरसिटी में स्थापित लोकोशेड को यहाँ से स्थानांतरित कर तुगलकाबाद भेज दिया गया। यह निर्णय न केवल स्थानीय जनता की अपेक्षाओं के विपरीत था, बल्कि रेलवे की दृष्टि से भी एक दीर्घकालिक नुकसान साबित हुआ। यदि यह लोकोशेड गंगापुरसिटी में ही विकसित होता तो संपूर्ण क्षेत्र में रोजगार, तकनीकी सुविधाएँ और रेल संचालन की गुणवत्ता में उल्लेखनीय सुधार होता। यहाँ उपलब्ध रेल भूमि और भौगोलिक स्थिति को देखते हुए नया इलेक्ट्रिक लोकोशेड स्थापित करना अत्यंत आवश्यक है अतः मैं सरकार से आग्रह करता हूँ कि गंगापुरसिटी में इलेक्ट्रिक लोकोशेड स्थापित करने की तत्काल स्वीकृति प्रदान की जाए और इस उपेक्षित क्षेत्र के विकास को प्राथमिकता में शामिल किया जाए।

(इति)

Re: Railway related issues of Jalaun Parliamentary Constituency

श्री नारायणदास अहिरवार (जालौन) : मेरे संसदीय क्षेत्र के अन्तर्गत जनपद जालौन के मुख्यालय उरई से दिल्ली जाने के लिए कोई सीधी ट्रेन नहीं है। जिसके कारण यात्रियों को दिल्ली आने-जाने में परेशानी होती है। मेरी मॉग है कि श्रमशक्ति एक्सप्रेस (12451/12452) जो नई दिल्ली से रात्रि 11.55 पर चलकर सुबह 6.15 पर कानपुर पहुंचती है और रात्रि 11.55 पर कानपुर से पुनः रवाना होती है। लगभग 18 घंटे कानपुर में खड़ी रहती है। इस ट्रेन को जिला जालौन के मुख्यालय उरई तक बढ़ाया जाए। छपरा एक्सप्रेस (11123/11124) वर्तमान में यह गाड़ी ग्वालियर से बरौनी तक चलती है। इस ट्रेन को ग्वालियर से बढ़ाकर नई दिल्ली तक किया जाए, जिससे इस क्षेत्र के यात्रियों को नई दिल्ली तक सीधी यात्रा की सुविधा मिल सके। गतिमान एक्सप्रेस (12049/12050) निजामुद्दीन से प्रातः 8.10 बजे चलकर अपराह्न 12.35 बजे झाँसी पहुँचती है। इस ट्रेन को उरई तक विस्तारित किया जाए, जिसकी अतिरिक्त दूरी लगभग 117 किलोमीटर है। उरई से इस गाड़ी का संचालन होने पर यात्रियों को दिल्ली जाने में सुविधा मिलेगी और रेलवे के राजस्व में भी वृद्धि होगी।

(इति)

Re: Need to establish a Kendriya Vidyalaya in Ambedkar Nagar district, Uttar Pradesh

श्री लालजी वर्मा (अम्बेडकर नगर) : जिला अम्बेडकरनगर उत्तर प्रदेश में राजकीय मेडिकल कालेज, एन0टी0पी0सी0 तथा रेलवे आदि विभागों में कार्यरत कर्मचारियों एंव आम जनता के बच्चों की शिक्षा के लिए विद्यालय का अभाव है जिसके कारण उक्त संस्थानों मे कार्यरत कर्मचारियों के बच्चों को शिक्षा प्राप्त करने में कठिनाई हो रही है। अत: मेरा सरकार से आग्रह है कि उपरोक्त समस्या के निदान हेतु जनपद अम्बेडकरनगर में एक केन्द्रीय विद्यालय की स्थापना की जाए।

(इति)

Re: Need for comprehensive measures to preserve and safeguard the Aravalli mountain ranges from environmental degradation

SHRIMATI PRATIMA MONDAL (JAYNAGAR): The Aravalli range, one of the world oldest mountain systems, is facing accelerated degradation due to unchecked mining, construction activity, and dilution of environmental safeguards. Spanning four states, the Aravallis play a critical role in groundwater recharge, climate regulation, biodiversity conservation, and preventing desertification in north-western India. Recent reports indicate continued illegal mining, forest diversion, and real estate expansion, even in areas classified as ecologically sensitive. This destruction has contributed to declining groundwater levels, worsening air pollution in the NCR region, loss of wildlife corridors, and increased vulnerability to extreme heat and desertification. These challenges are only intensifying due to climate change. Despite multiple judicial directions recognising the Aravallis as a natural ecological barrier, enforcement remains weak and fragmented across states. Compensatory measures and post facto clearances have failed to arrest irreversible damage to this fragile ecosystem. Given India commitments to climate resilience and sustainable development, the continued neglect of the Aravallis represents a serious policy failure. There is an urgent need for a comprehensive, legally binding protection and restoration framework, backed by inter-state coordination, transparent monitoring, and strict accountability, to safeguard this vital natural shield for present and future generations.

(ends)

Re: Need to impress upon the Sri Lankan Government to release the Tamil fishermen arrested by Sri Lankan Navy

DR. T. SUMATHY *ALIAS* THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH): I wish to draw the attention of the House to the continued arrest of Tamil Nadu fishermen by the Sri Lankan Navy, causing grave humanitarian distress to coastal communities. On 21 January 2026, the SriLankan Navy arrested seven fishermen from Nagapattinam District of the Kodiyakkarai coast, alleging crossing of the International Maritime Boundary Line. Their fishing boats were seized and towed to the Kankesanthurai naval base, and the fishermen were handed over to Sri Lankan Fisheries authorities. This incident is part of a disturbing pattern in January 2026 alone. On 13 January, ten fishermen from Rameswaram were arrested near Neduntheevu, and on 1 January, eleven fishermen from Karaikal were taken into custody near Kodiyakkarai. In all these cases, boats were seized and the fishermen remanded or remain in custody. These repeated arrests during the Pongal season, a critical livelihood period for fishing communities, have intensified anxiety among families and disrupted traditional fishing activity. Small-scale fishermen, who rely on seasonal income and inherited fishing routes, are bearing the brunt of unresolved maritime and diplomatic issues. I request the Union Government, particularly the Ministry of External Affairs, to urgently intervene for the early release of all detained fishermen, ensure the return of seized boats, and pursue a sustained diplomatic mechanism with Sri Lanka to prevent recurrence of such incidents and protect the livelihood and safety of TamilNadu's fishermen. (ends)

Re: Problems being faced by teachers due to mandatory Teacher Eligibility Test (TET) qualification norms

SHRI PRABHAKAR REDDY VEMIREDDY (NELLORE): Guru Devo Bhava signifies that teachers should be revered and honoured as divine figures. The entire House agrees with me that guru i.e., teacher's role is very important in child's growth as he/she dispels ignorance and impart knowledge. The Supreme Court delivered a judgment in September, 2025 and made Teacher Eligibility Test (TET) mandatory for all teachers teaching from classes I to VIII irrespective of their date of appointment. This decision has fallen like a bolt from the blue on teachers, as it impacts their service security, livelihood and promotional prospects. I wish to bring to the notice of the Ministry that the National Council for Teacher Education, under the RTE Act, notified that teachers appointed before 2010 have been categorized as qualified and exempted from TET and teachers appointed after 2010 are required to pass TET. In view of the above, I appeal to the Hon. Prime Minister to intervene in this issue and ensure that Supreme Court judgment is implemented prospectively, so that qualified and exempted teachers are protected as per NCTE Guidelines. And, if there is a need, I also appeal to the Minister of Education to file a Review Petition before the Supreme Court. (ends)

Re: Merger of Konkan Railway Corporation Limited with Indian Railways

श्री रविंद्र दत्ताराम वाइकर (मुम्बई उत्तर-पश्चिम) : 1990 के दशक में स्थापित कोंकण रेलवे एक ऐतिहासिक कदम था, जिसमें भारतीय रेलवे ने 50% और शेष संबंधित राज्यों ने निवेश किया था।मूल समझौते के अनुसार,10 वर्षों के भीतर KRCL का विलय भारतीय रेलवे में हो जाना चाहिए था,जो तीन दशकों बाद भी नहीं हो पाया है।आज कोंकण रेलवे अपनी क्षमता का 175% उपयोग कर रहा है।लेकिन एक अलग कॉरपोरेशन होने के कारण इसे अन्य रेलवे जोन्स की तरह केंद्र से बजटीय सहायता नहीं मिलती। फंड की भारी कमी के कारण 350 किमी ट्रैक का दोहरीकरण और भूस्खलन रोकने जैसे कार्य रुके हुए हैं और नई ट्रेनें चलाना असंभव हो गया है।केरल, कर्नाटक और गोवा के बाद महाराष्ट्र सरकार ने भी इस विलय को मंजूरी दे दी है।महाराष्ट्र का केवल एक अनुरोध था कि इस ऐतिहासिक ब्रांड का नाम "कोंकण रेलवे" ही रखा जाए, जिसे केंद्र ने स्वीकार कर लिया है।अतः मेरा सरकार से अनुरोध है कि चूंकि सभी राज्यों की सहमति मिल चुकी है, इस विलय की प्रक्रिया को तत्काल पूरा किया जाए। इससे कोंकण रेलवे को आवश्यक वित्तीय संसाधन मिल सकेंगे और दोहरीकरण का कार्य शुरू हो सकेगा, जिसका यह क्षेत्र हकदार है।

(इति)

Re: Need to establish a Central University in Jamui Parliamentary Constituency

श्री अरुण भारती (जमुई) : मैं सरकार का ध्यान अपने संसदीय क्षेत्र जमुई की ओर आकृष्ट करना चाहता हूँ, जो नीति आयोग द्वारा चिन्हित एक अत्यंत महत्वपूर्ण आकांक्षी जिला(Aspirational District) है। मेरा क्षेत्र जमुई, मुंगेर और शेखपुरा जिलों के एक विशाल भू-भाग और आबादी का प्रतिनिधित्व करता है।बिहार के अन्य क्षेत्रों जैसे समस्तीपुर,नालंदा,पूर्वी चंपारण और गया में केंद्रीय विश्वविद्यालय या राष्ट्रीय स्तर के शिक्षण संस्थान स्थापित हैं, जिससे वहाँ शैक्षिक और आर्थिक विकास को गति मिली है। परन्तु, जमुई जैसा ऐतिहासिक और सामाजिक रूप से महत्वपूर्ण क्षेत्र आज भी उच्च शिक्षा के एक केंद्रीय केंद्र से वंचित है। गुणवत्तापूर्ण शिक्षा के अभाव में यहाँ के प्रतिभाशाली छात्रों को दिल्ली या अन्य राज्यों में पलायन करना पड़ता है, जो यहाँ के गरीब और मध्यम वर्गीय परिवारों के लिए आर्थिक रूप से संभव नहीं है। चूँकि सरकार आकांक्षी जिलों के सर्वांगीण विकास पर विशेष जोर दे रही है, अतः मेरा माननीय शिक्षा मंत्री जी से विनम्र अनुरोध है कि क्षेत्रीय असंतुलन को दूर करने के लिए जमुई में एक केंद्रीय विश्वविद्यालय की स्थापना की जाए। यह विश्वविद्यालय न केवल जमुई, बल्कि मुंगेर, शेखपुरा और आसपास के पिछड़े क्षेत्रों के युवाओं के लिए वरदान साबित होगा और विकसित भारत के संकल्प को सिद्ध करने में सहायक होगा।

(इति)

Re: Need to take steps to address the problems being faced by teaching and non-teaching staff of Navodaya Vidyalaya in the country

SHRI TANGELLA UDAY SRINIVAS (KAKINADA): I wish to draw the attention of this august House to the long-pending service related to grievances of employees of Jawahar Navodaya Vidyalayas, an autonomous organisation under the Ministry of Education running fully residential schools for rural and first-generation learners across the country. Sir, thousands of teaching and non-teaching employees who joined Navodaya Vidyalayas prior to 1st January 2004 continue to be denied the Old Pension Scheme and remain under the Contributory Provident Fund, unlike similarly placed Central Government employees. After more than three decades of service in 24×7 residential institutions, many retired employees are facing financial insecurity. The matter has already been examined by Parliament. The 52nd Report of the Lok Sabha Petition Committee recommended grant of pensionary benefits to NVS employees. An RTI reply from the Ministry of Finance dated 2nd November 2023 also confirms that the proposal is under consideration. Sir, other anomalies persist. Gratuity for NVS employees remains capped at ₹20 lakh, while Central Government employees receive ₹25 lakh. Teachers have not been extended MACP benefits, and non-teaching staff are denied residential allowance despite working in the same residential environment. I urge the Hon'ble Minister to expedite a final decision and ensure justice to Navodaya Vidyalaya employees.

(ends)

Re: Need to enact the Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001

श्री राजकुमार रोत (बांसवाड़ा) : मैं सरकार का ध्यान भारतीय संविधान के अनुच्छेद 243ZC(1) तथा अनुच्छेद 244(1) व (2) के प्रावधानों की ओर आकृष्ट करना चाहता हूँ, जिनके अनुसार पाँचवीं अनुसूची में निर्दिष्ट जनजातीय क्षेत्रों में राज्यपाल की अनुशंसा अथवा संसद द्वारा विशेष कानून बनाए बिना नगर निकायों का गठन नहीं किया जा सकता। यह व्यवस्था आदिवासी समुदाय की भूमि, संस्कृति एवं स्वशासन के अधिकारों की रक्षा के उद्देश्य से की गई थी। इसी संवैधानिक भावना के अनुरूप वर्ष 2001 में "नगरपालिका (अनुसूचित क्षेत्रों में विस्तार) विधेयक, 2001 (MESA)" प्रस्तुत किया गया था, जिसे वर्ष 2003 में संबंधित स्थायी समिति द्वारा अनुमोदित किया गया, किंतु आज तक यह विधेयक संसद से पारित नहीं हो सका है। वर्ष 2020 में पाँचवीं अनुसूची वाले राज्यों से टिप्पणियाँ आमंत्रित की गई थीं, परंतु झारखंड एवं महाराष्ट्र से उत्तर लंबित रहने के कारण प्रक्रिया ठप पड़ी है। MESA कानून के अभाव में कई राज्यों द्वारा अनुसूचित क्षेत्रों में नगर निकायों का गठन किया जा रहा है, जो अनुच्छेद 243ZC(1) के प्रतिकूल है, जिससे आदिवासी परिवारों की परंपरागत भूमि पर अधिग्रहण एवं अतिक्रमण बढ़ रहा है।

(इति)

Re: Need to exempt the teachers appointed before implementation of RTE Act, 2009 from mandatory Teachers Eligibility Test (TET) qualification

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): I wish to draw the attention of the Government to the long-pending grievances of school teachers across the country. Teachers appointed prior to the enactment of the Right of Children to Free and Compulsory Education Act, 2009 are being subjected to mandatory Teacher Eligibility Test requirements retrospectively. Large numbers of sanctioned teaching posts remain vacant, while merger and closure of government schools is affecting access to education. Teachers are burdened with non-teaching and administrative duties, undermining classroom learning. Contract teachers continue to be denied regularisation, minimum wages, and basic social security benefits. The replacement of the Old Pension Scheme and delays in implementing Pay Commission recommendations add to financial stress. There is also a demand to recognise Primary School Teachers as an electorate for representation in State Legislative Council elections. I therefore urge the Hon'ble Minister of Education, in coordination with the Ministries of Finance and Labour, to exempt pre-RTE appointees from mandatory TET, restore the Old Pension Scheme, fill all vacant posts, halt school mergers, restrict teachers to academic duties, regularise contract teachers with full social security and minimum wages, ensure timely implementation of the Eighth Central Pay Commission, and provide appropriate electoral representation to Primary School Teachers.

(ends)

माननीय सभापति : आइटम नंबर 19, केन्द्रीय बजट पर सामान्य चर्चा।

माननीय सदस्य डॉ. शशि थरूर जी।

UNION BUDGET – GENERAL DISCUSSION

1401 hours

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Thank you very much, Mr. Chairman. May I have your permission to speak seated? I am afraid I have a fracture in my foot.

HON. CHAIRPERSON: You are permitted, Sir.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Thank you, Sir, for granting me the honour of voicing, on behalf of the Indian National Congress, my perspective on the Union Budget presented by the hon. Finance Minister, whom I am glad to see in the Chamber.

Last year, when I was standing in this very place, I had remarked that the 2025 Finance Bill reminded me of the garage mechanic who said, “I could not fix your brakes, so I made the horn louder”. Looking at the Budget this year, I am saddened to observe that though the horn has been muted, there has not been enough movement, for this Budget too appears to be a squandered opportunity, equivalent to rearranging the airbags on a crashing car, while assuring the passengers that the chassis is sturdy and they will feel better afterwards.

This Budget is praised for prudence, but prudence without vision or fairness is hollow. It ignores unemployment, it ignores rising living costs, and it ignores inequality, offering little to address the real struggles and aspirations of the Aam Aadmi. The Government speaks endlessly of welfare, but its spending tells a very different story, behind flashy announcements like chronic underutilisation and administrative failure. Media reports show that of the over Rs.5 lakh crore budgeted for 53 major welfare and infrastructure schemes last year, barely 41 per cent was spent in the first nine months of the fiscal year.

Take the Jal Jeevan Mission, allotted Rs.67,000 crore, it managed to spend an astonishingly low Rs.31 crore in nine months. The much-touted PM Schools for Rising India Scheme spent only Rs.473 crore out of Rs.7,500 crore. More shocking of all, the Pradhan Mantri Anusuchit Jaati Abhyudaya Yojana, meant for the socio-economic upliftment of the Scheduled Castes, utilised merely Rs.40 crore out of Rs.2,140 crore.

This is not governance, Mr Chairman, this is headline management. Where promises are loud, like that horn, budgets are grand, but delivery is

conspicuously absent. The Budget this year has landed with a thud, not because of what it contains, but because of what it omits. Behind claims of fiscal prudence lie a more uncomfortable reality. The Indian State is shrinking, not by design, but by compulsion. Government expenditure as a share of GDP has declined over the past decade, briefly rising during the pandemic before reverting to close to the 2016 levels, driven by stagnant revenue mobilisation.

Tax receipts have remained flat relative to GDP, disinvestment has underperformed, and non-tax revenues increasingly rely on extraordinary transfers such as Reserve Bank of India dividends, an unsustainable substitute for a stable revenue base. More troubling is the shift in the tax burden towards individuals, bearing a greater share of the tax burden than corporations, despite sharp post-pandemic profit growth.

To elaborate further, in fiscal year 2017, corporate taxes were 3.2 per cent of GDP, and personal income tax was 2.3 per cent. In fiscal year 2017, that is 10 years later, they are projected to be 3.1 per cent for corporations and 3.7 per cent for personal income tax of individuals. So, your revenue is coming disproportionately from the individual taxpayers.

(1405/MM/PBT)

Fiscal consolidation since COVID has been achieved largely through expenditure compression, presenting necessity as virtue and compulsion as choice. Within these constraints, the Government has relied on low-cost measures such as tax simplification and targeted incentives, but the Budget offers no credible medium-term framework linking spending to employment and productivity. Capital expenditure is emphasised, yet weak demand, stagnant wages, high youth unemployment, compressed welfare spending, and inadequate devolution to States, all persist, leaving India fiscally disciplined but developmentally constrained, without the revenue capacity or strategic clarity to deliver real economic security for the *aam aadmi*. This is why, Mr. Chairman, this is what I call an underwhelming Budget.

Let me look at specific sectors. M.S. Swaminathan had famously said, "If agriculture goes wrong, nothing else will have a chance to go right." This, I believe, is as good a starting point as any.

Mr. Chairman, it is high time we stop treating agriculture as some issue that will sort itself out, because 46.1 per cent of India's workforce and 60 per

cent of our population depend on agriculture and allied activities. Despite agriculture contributing 16 per cent to 17 per cent of GDP, it receives only three per cent of this Union Budget, 1.62 lakh crore, which is a 5.1 per cent cut from last year's 1.71 lakh crore. This underinvestment is all the more alarming, Mr. Chairman, given the existential threats facing Indian agriculture today. This sector, vital as it is, is increasingly threatened by climate change and misaligned farming practices. Nearly two-thirds of the country are prone to drought and the toll of weather-related disasters has been severe, yet the Fasal Bima Yojana, meant to protect farmers, has failed. Flawed assessments and opaque settlements have reduced compensation to token amounts – 1 rupee, 3 rupees, 21 rupees – as your Minister himself has acknowledged, turning protection into systemic injustice. Matters are worsened by cuts that leave the scheme at its lowest budget allocation in eight years, fuelling fears that new initiatives will repeat a familiar cycle of announcement without commitment, as seen last year when grandly announced missions on cotton technology, pulses, vegetables, fruits, and hybrid seeds, all quietly faded, with zero funding in the revised estimates. These announcements are like modern courtships – promises without commitment. That is what this Government does to us.

At a time when farm distress is deepening, the Budget's silence on revising the PM-Kisan Nidhi disbursement speaks louder than any promise made elsewhere. हमारे किसानों की आय दोगुनी करने का वायदा तो आपसे पूरा हो नहीं पाया, कम से कम उनकी सम्मान निधि ही बढ़ा दीजिए। पिछले छ: सालों से यह सिर्फ 6000 रुपये पर ही अटकी हुई है।

While there is an imperative need for breakthroughs in research and development and AI-driven agricultural technologies, paradoxically, funding allocations for agricultural research and education have dipped by 4.8 per cent from the previous year's 10,466 crore. That is down to 9,967 crore, decreasing precisely when the Finance Minister is announcing new AI schemes. Frankly, Madam, touting a new AI app when the majority of our farmers cannot afford fertilisers, harvesters or tractors seems rather detached from reality, except of the virtual kind.

This Budget speaks at length about crops from cashews to coconuts, yet ignores one of agriculture's most persistent concerns – pepper. Once hailed as

black gold, the sector is now in distress in my State. In Kerala, which is one of the country's leading producers of pepper, output has fallen from 40,000 plus tonnes to 30,000 tonnes, and is projected to decline by a further 28.7 per cent in the foreseeable future. The uncomfortable truth, Mr. Chairman, is that our spice market faces such deep challenges today that if history repeated itself, the British might not even bother looting us for it.

(1410/SNT/MK)

Next, I turn to unemployment. This House has had this conversation far too many times. We recite the same statistics, express the same concerns, and then move on, while unemployment quietly worsens. The data at the end of 2025 makes one thing unmistakably clear. Rural unemployment has stagnated at 3.9 per cent, while urban unemployment continues to rise, ending at 6.7 per cent in December. However, the crisis is now starting to concentrate in our cities, where aspirations and frustrations are colliding. And yet, even the Centre's flagship responses have failed to rise to the moment.

Under the Pradhan Mantri Kaushal Vikas Yojana, barely 41 per cent of certified candidates secured placements. More than half of these jobs were concentrated in just five sectors. And of Rs. 1,380 crore released, Rs. 278 crore remained unutilised. The Prime Minister Internship Scheme tells a similar story. The allocation is Rs. 10,831 crore. The Ministry has spent only Rs. 526 crore in the first nine months. This pattern is recurrent. In the fiscal year 2025, allocations were cut after large unspent balances, with actual spending at just Rs. 680 crore. So much for creating employment, when we cannot even spend the money allocated for the purpose of creating employment. And what of gig workers, the backbone of our new economy? There is no mention of them in this Budget. Their welfare has been deprioritised at a time when unrest is growing over the absence of clearly defined benefits, time-bound claims and appeals mechanisms, and mandatory disclosure of work hours, earnings, and deductions. This silence further weakens gig workers' access to social security in practice.

Any discourse on the workers of our country stands incomplete without a discussion on MGNREGA, now replaced by the ambitious VB-G RAM G Act. It increases guaranteed workdays from 100 to 125 and introduces weekly wage payments, but at the same time hollows out the legal employment guarantee.

While MGNREGA was demand-driven, fully Centrally funded for unskilled wages, and rooted in decentralised planning, the new Act caps Central funding through State-wise normative allocations, shifts 40 per cent of wage costs to most States, and allows the scheme to be paused for up to 60 days during peak agricultural seasons, thereby shrinking the real window of guaranteed work. Once a State's allocation is exhausted, workers' statutory right to employment effectively ends. This converts an open-ended, rights-based programme into a budget-restricted, Centrally rationed scheme where fiscal ceilings override legal entitlements.

The VB-G RAM G scheme has received a massive allocation of Rs. 95,000 crore in this Budget, yet it has a major, overlooked flaw that needs to be addressed as soon as possible, Madam Minister. It attempts inclusion but perhaps unintentionally drives technological exclusion. MGNREGA trusted panchayats and gram sabhas to plan work based on local needs and community strengths, but the VB-G RAM G Act mandates dashboards with GIS tools, PM Gati Shakti layers, and central digital stacks. Local priorities are filtered through a Viksit Bharat National Rural Infrastructure stack, making biometrics, geotagging, dashboards, and AI audits statutory requirements. Thus, for millions of rural workers, a single technological failure can mean exclusion without appeal, and work without consideration of skills.

When millions are struggling to find work, the least the Government can do is to ensure that they move freely across the country to seek opportunities. But here too, Mr. Chairman, we see a pattern of neglect that is as consistent as it is shameful. Nowhere is this neglect of connectivity clearer than in Kerala. Despite repeated demands for new railway lines to decongest existing routes, the State finds no mention in the Finance Minister's much-touted seven high-speed railway corridor initiative. One is compelled to ask: does strategic connectivity end where political inconvenience begins? The consequences of this neglect are borne daily by passengers and railway staff alike in my State. Chronic overcrowding has pushed passenger capacity to dangerous limits. Sanitation has visibly deteriorated. Even basic facilities remain inadequate.

It is telling, Mr. Chairman, that locomotive pilots, entrusted with the safety of thousands, are forced to work without assured access to toilets. For passengers, the experience is no better – overcrowded coaches, unsanitary

conditions, and a steady erosion of dignity that no glossy brochure can conceal.

(1415/RTU/ALK)

These failures are structural, they are not incidental. The railways' sanctioned strength across categories stands at over two lakh, yet only about 1.59 lakh employees are in service. This staffing deficit compromises safety, delays operations, and stretches frontline workers beyond reasonable limits. A railway system cannot run on announcements alone; continued under-investment in capacity, personnel, and basic human conditions risk turning the nation's lifeline into a symbol of administrative exhaustion. It is not just railways. We hear of national corridors and maritime ambitions, but Vizhinjam Port – India's gateway to global trade and the only port that can host the world's largest container ships – remains treated as a local afterthought, with no central support announced for the road and rail connectivity that is hampering its potential as a world-class transshipment port.

Similarly, while 20 new National Waterways are to be operationalised, it remains unclear how many, if any, will benefit Kerala. Ship repair ecosystems are promised in Patna and Varanasi, but not in a State with 44 rivers and a rich inland waterway network. Our coastal communities face the deadly peril of sea erosion that has already leached so much of our territory into the sea, but there is no money for the sea-walls and groynes so essential for coastal protection. I have been raising this repeatedly in the House over the last 15 years. The Centre tells me it is the State's problem and the State says it has no money. So, we continue losing our territory, our seafront, to the marauding ocean. The lives and livelihoods of our fisherfolk, mostly living below the poverty line, are apparently of no concern to our budget-makers either. If maritime connectivity disappoints, hon. Chairman, should we rely on the air? The Regional Connectivity Scheme promised to give wings to the *aam nagrik*, to lift aspirations off the ground and make the skies accessible to all. Yet, today, many of those promises lie grounded. Nearly a decade on, at least eleven airports launched under the UDAN scheme have seen flights taper off or disappear altogether – leaving runways without aircraft, terminals without passengers and skies conspicuously empty.

Last year, we were promised a modified UDAN with 120 new destinations and four crore passengers. But in this Budget, hon. Chairman, UDAN does not even earn a mention. Not just that, but for fiscal year 2024-2025, a total of 81 airports owned and operated by the Airports Authority of India have incurred financial losses. Duopolies have led to declining service quality, with the IndiGo fiasco exposing the vulnerabilities of our airline industry. When aviation policies cannot stay airborne beyond announcements, one must ask whether this Government is still committed to democratising the skies as it claims, or rather as the Minister claimed last year.

Hon. Chairman, if connectivity cannot move people physically, one would hope education might lift them socially and economically. But here too, we see a betrayal of promises. India speaks of global excellence while presiding over domestic neglect. The National Education Policy promised six per cent of GDP for education; years later, spending remains at barely four per cent, with the Union Government contributing only 0.4 per cent, leaving the States to shoulder an unsustainable burden. The consequences are visible and damaging. Over one and a half lakh schools lack electricity, thousands lack toilets, ramps, or basic facilities for children with disabilities, and the foundations of learning continue to crumble, even as we advertise world class universities. This neglect hits the most vulnerable the hardest. For the Scheduled Castes, enrolment falls from 99 per cent at the preparatory stage to 70 per cent at the secondary level; for the Scheduled Tribes, from 99 per cent to just 67 per cent. These numbers reveal a system where poverty pushes students out of classrooms and into premature work.

We are told artificial intelligence will shape our future, yet only 52 per cent of Government schools have functional computers and just 58 per cent have internet access. When is artificial intelligence going to come to these schools? Madam Minister, technology without access is not transformation. It is exclusion by design. Continued underfunding paired with grand promises will not uplift our children. It will mortgage India's future at a discount.

Hon. Chairman, if education is one pillar of development the Government should care about, health is surely the other.

(1420/AK/CP)

Budgets may speak in numbers, but nations are built in flesh and blood, and any Budget serious about India's economic potential must invest in human capital. It is because healthcare is not charity, it is foresight. Yet, public health spending remains below two per cent of GDP, missing even the Government's own promise of 2.5 per cent after COVID.

An allocation of over Rs. 1 lakh crore to the Health Ministry may sound impressive, but ambition must be measured in proportion not in numbers. The consequences are now visible beyond government hospitals. Since 2019, over 600 private hospitals have exited the Ayushman Bharat Jan Arogya Yojana, revealing the fragility of coverage without delivery.

Insurance that arrives late is merely distress deferred. Meanwhile, the fundamental determinants of health -- clean air, safe water, nutritious food, and mental well-being -- continue to deteriorate even as disputes rise and mental health indicators worsen. A nation that seeks economic greatness cannot afford to economize on the health of its people.

Madam, while you propose exempting seven additional rare disease drugs from import duties, your Centres of Excellence for rare diseases are few, unevenly distributed, and unable to utilize even the insufficient funds allocated, leaving thousands of patients to die every year for lack of treatment. And nowhere is this pattern of neglect more glaring than in the case of the long-promised AIIMS in Kerala. The promise was announced in the first year of the NDA Government, but the promise still remains unrealized.

A State with one of the strongest public health records in the country continues to wait, while this Budget, like its predecessors, offers neither clarity, nor timelines, nor urgency. 22 AIIMS have been sanctioned across India, Mr. Chairperson. But when it comes to Kerala, the silence is deafening. An AIIMS, that is not even a dot on the map, is not institution-building, it is institutional disregard. Kerala does not lack need, capacity or credibility. What it lacks, it seems, is visibility in this Government's priorities. Why, Mr. Chairperson, is Kerala invisible to this Government? I would like to know.

Equally telling is the silence on air pollution. After months of public outrage and choking headlines, the Finance Minister's speech found space for everything except the air we breathe. The National Clean Air Program still runs

on 2009 standards, weaker than the WHO's PM 2.5 norms, even as pollution control funding has been cut from Rs. 1,300 crore to Rs. 1,091 crore this year. A Budget that saves on rupees, but ignores the air that its citizens breathe reduces development to bad arithmetic, not good progress.

Mr. Chairperson, the announcement of three new National Institutes of Pharmaceutical Education and Research or NIPERs raises a troubling question of balance and intent once again. I am sorry to return to my State, but Kerala, despite being one of the country's strongest public health ecosystems and having a proven record in healthcare delivery, once again went unaddressed even as NIPERs are concentrated and clustered in Northern and Eastern India and a single institute in Hyderabad is expected to serve the entire South. This imbalance is not new. I flagged it two years ago when I was the Chairperson of the Standing Committee on Chemicals and Fertilizers.

At a time when over 60 per cent of India's 8,500 MSME drug units lack support to adopt even Good Manufacturing Practices, such skewed institutional allocation risks shrinking, rather than strengthening, our manufacturing base. It also does little to reduce our dependence on China for nearly two-thirds of key active pharmaceutical ingredients or to correct India's anaemic R&D investment of just 0.64 per cent of GDP with even large pharma firms spending under one per cent of net sales on their research. The result is predictable -- limited innovation, continued reliance on low-cost biosimilars, and life-saving biologics priced far beyond the reach of most Indians when public health spending remains so much below the GDP target of 2.5 per cent.

Without correcting regional imbalance and backing institutions with serious R&D support, this NIPER initiative risks sounding visionary while delivering exclusion.

(1425/SRG/SK)

Now, all of these shortcomings in the sectors I have surveyed - in infrastructure, education, and healthcare - might have been bearable if at least the economic burden was distributed equitably. But, as per the UNDP Inequality Adjusted Human Development Index, India ranks the lowest of all BRICS countries at 130!

The silent shock absorbers of this economy are the middle-class. They are now cracking under the strain. The symbols of success we see today -

smartphones, cars, lifestyle assets - are often sustained by EMIs, leaving the *aam aadmi* little room for health insurance, savings, or medical emergencies. Credit cards, once a luxury or a convenience, have now become a lifeline. Defaults rose 28 per cent last year to Rs. 6,742 crore, not because Indian households are reckless, but because they are running out of room to breathe.

With Rs. 2.9 lakh crore in outstanding dues and 10.5 crore cards in circulation, borrowing has become the price of staying afloat. Even as households struggle, the tax burden has quietly shifted onto them. Personal income tax now contributes over half of all direct taxes, while the corporate share declines, as I mentioned earlier. While last year's Budget at least acknowledged middle-class housing stress through the SWAMIH Fund, this Budget offers only silence.

Inflation may look subdued on paper, but for citizens the cost of living has merely been shifted. When the State fails to provide clean air, safe water and uncontaminated food, households are forced to buy privately what should be public goods, air purifiers, water filters, basic safeguards. This burden is unequal. The privileged can protect themselves, while the poor remain exposed. A nation cannot grow by exhausting the very people who sustain it.

The *aam aadmi*, who are financing this Government, are being sent deeply troubling signals on taxation. A one-time concession allowing Special Economic Zone manufacturing units to sell domestically at reduced duties is little more than tokenism when the SEZ ecosystem itself is collapsing, with hundreds of zones shut and employment in freefall.

More disturbing still is the withdrawal of income-tax exemption on disability pensions for Defence personnel. This move weakens social protection for disabled veterans who have risked their lives for our country and draws an indefensible line between service-related disabilities, an abdication of the State's moral duty to those who have made such sacrifices for the nation.

I would like to acknowledge that, amid this disaster and disorder, there has been some measure of fiscal discipline. The fiscal deficit has edged down from 4.5 per cent to 4.4 per cent. The Minister speaks of a further reduction to 4.3 per cent. That may sound reassuring on paper. But I have been in this House long enough to remember when her predecessor, the late Arun Jaitley as Finance Minister, set a target of 3.5 per cent. We are nowhere near that

benchmark today, yet we seem eager to applaud ourselves for settling at a much higher number. Perspective matters, and without it, these figures lose their meaning, especially when they fail the only test that truly counts - whether the *aam aadmi* has more money in his pocket, whether he has wages that keep pace with prices, whether she or he has a life that is becoming easier. Fiscal prudence cannot be celebrated in isolation when household budgets remain under strain and economic security is elusive for millions.

In this Budget, the Union Government has once again doubled down on an infrastructure-led growth strategy, raising capital expenditure to Rs. 12.2 lakh crore on the assumption that public capex will crowd in private investment and generate jobs. But this promise has yet to materialise. In fact, it has not materialized at all during this Government's tenure. Private investment throughout remains sluggish, labour-intensive sectors are crowded out by capital-heavy projects, and welfare spending has been compressed with key subsidies and social sector allocations falling short of stated goals.

The burden has increasingly been pushed onto States without adequate devolution of tax revenue. Meanwhile, unemployment, particularly among educated youth, remains distressingly high and capacity utilisation continues to remain below levels that would trigger a genuine private investment cycle.

In this context, the capex-centric approach appears less like a strategy for inclusive growth and more like a gamble that ignores weak demand, joblessness and the lived economic distress of the ordinary citizens.

(1430/SM/AB)

Mr. Chairman, no country can build its future on slogans and headlines alone. India's expenditure on research and development remains frozen at around 0.6 per cent of GDP – well below not just advanced economies, but even several emerging ones. China spends roughly 2.4 per cent, Brazil over one per cent, the United States 3.5 per cent, and South Korea nearly five per cent of GDP. Any nation that seeks to become a hub of manufacturing and knowledge cannot afford to treat research and development as an afterthought. I would strongly urge the hon. Minister to treat R&D as a core national priority.

Turning to our urban centres, the same reluctance to innovate is evident in the Smart Cities Mission, which today stands as a symbol of unfulfilled

promises. Nearly a decade after its launch, deadlines have been repeatedly pushed back from June, 2023 to December, 2025 without meaningful transformation on the ground. Assertions of 96 per cent completion ring hollow for citizens of Thiruvananthapuram or Warangal or Silvassa or Port Blair, where projects remain unfinished. Large parts of the Northeast continue to fall behind, leaving even the Parliamentary Standing Committee unconvinced. Rather than reshaping urban living, the Mission has largely refurbished select elite enclaves, while essential services for millions remain neglected.

I cannot mention the newly announced interim trade arrangement with the United States, which has emerged just after the Minister's speech. It appears far less like a free trade agreement and far more like a pre-committed purchase that overturns the very idea of reciprocity. How can one justify a so-called reciprocal tariff structure where tariffs of 18 per cent apply on one side and zero on the other?

At a moment when India's total bilateral trade with the U.S. is approximately 130 billion U.S. dollars and our trade surplus is only about 45 billion U.S. dollars, how have we undertaken to purchase 500 billion U.S. dollars' worth of American goods over five years? This converts a surplus into a prolonged deficit not through market forces, but through executive assurances. No major economy has ever voluntarily undermined its own trade leverage in this fashion.

While the United States continues to levy import duties of up to 18 per cent, we appear – based on the joint US-India statement now circulating – to have agreed to slash our tariffs to near-zero levels, open up agriculture, weaken data localisation norms, dilute intellectual property protections, and even redirect strategic energy imports, particularly away from Russia, in order to meet purchase commitments. This cannot be described as strategic balancing. It amounts to economic pre-emption.

Parliament has not been informed how farmers, MSMEs, and domestic industry will be safeguarded, nor why India has willingly relinquished its negotiating strength without securing proportionate market access or policy flexibility in return. I am aware the Government will ask us to wait for the final agreement expected in mid-March, but these concerns exist today and must be acknowledged now. The Government's claim that India has obtained a

better deal than China, Vietnam, or other Asian economies does not bear scrutiny.

While India may have received tariff reductions of one or two percentage points, no East Asian economy has agreed to deliberately erode its trade surplus with the U.S. through guaranteed purchase obligations. In fact, China, Vietnam, and several ASEAN nations have expanded their trade surpluses with the U.S. even amid escalating trade tensions. This ambiguity directly affects the credibility of the Budget itself.

When both the Minister of Commerce and Industry and the Minister of External Affairs were questioned about these commitments, no clear answers were provided regarding their scale, timeline, or fiscal impact. I raise this in the context of the Budget because its key budgetary assumptions on trade balances, external financing requirements, and overall macroeconomic stability rest on information that Parliament neither possesses nor has been given.

A Budget prepared under such opacity is not merely incomplete; it asks this House to endorse figures without understanding the liabilities that may soon arise from this trade arrangement. I do want to say that when two Ministers pass responsibility back and forth, each claiming it falls outside their remit, accountability disappears and Parliament is then left examining a Budget that conceals obligations the Government seems to lack the courage to admit openly.

(1435/GM/VB)

In short, Mr. Chairman, the real weakness of this Government's Budget lies in its implementation, where rhetoric is not matched by reality. Let me quote that famous verse once again by Mirza Ghalib which I think perfectly captures our reality today as reflected in this Budget and its aspirations:

“हमें मालूम है जन्नत की हकीक़त,
लेकिन दिल बहलाने के लिए ग़ालिब यह ख्याल अच्छा है।”

That seems to be what we have had inflicted upon us. We know the reality behind these claims, these tall promises, these narratives of model

governance, but they are not policies grounded in outcomes. They are carefully curated illusions, glossy schemes, utopian projections. They might soothe the imagination, दिल तो बहलाता है, but everyday life for the ordinary citizen of India has remained unchanged. Hope is repeatedly sold, but delivery remains perpetually deferred. Viksit Bharat by 2047 is an admirable ambition, safely more than two decades away.

This Budget offers no credible pathway to reach it. Instead of narrowing the gap, it widens it. Unemployment continues to rise, poverty hardens, jobs remain scarce, wages remain stagnant. Small businesses already gasping for relief are smothered under layers of compliance, while informal workers, gig workers who sustain our economy with their labour are pushed further into invisibility and insecurity. Government promises railways, yet stations crumble. They speak of flight, yet UDAN has flown away. Our pepper, once celebrated as black gold, withers under neglect. Our long coastline stretches endlessly, but is ignored when it comes to protecting it. Education is curtailed precisely when it should be expanded, while the rhetoric of world-class technology and AI grows louder. One and a half lakh schools still function without electricity, yet Viksit Bharat is spoken of as if the lights are already on.

When vision is severed from reality, it ceases to be an aspiration and becomes merely an illusion. A truly Viksit Bharat will not be built on slogans, Mr. Chairman, not built on speeches or symbolism, but on delivery that reaches the last citizen of India. Turning promises into outcomes is not a favour; it is not a choice; it is our *kartavya*; it is your *kartavya*, may I say to the Government.

Thank you, Mr. Chairman.

Jai Hind.

(ends)

1438 hours

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): Hon. Chairman, Sir, it is my pleasure and privilege to speak on the Union Budget for the financial year 2026-27. Thank you, Chairman Sir, for giving me this opportunity. At the outset, I commend hon. Finance Minister, Madam Nirmala Sitharaman, for giving to this country of 1.4 billion people her ninth consecutive Budget, a Budget which reflects her commitment, the commitment of the Government, the conviction of the Government, and the consistency of the Government.

As I stand here to speak, I am reminded of a few words from *Rig Veda*, the oldest of our *Vedas*:

"संगच्छध्वं संवदध्वं
सं वो मनांसि जानताम्।"

हम साथ बोलें, हम साथ चलें, हमारी भावना और हमारी सोच एक दिशा में हो।

My dear colleagues, we are all moving towards one and only one goal in the country, and the goal is to make India Viksit Bharat by 2047. I can say with all conviction at my command that this particular Budget of the financial year 2026-27 is definitely a very strong step in our common journey. For the sake of clarity, I must say, my dear friends, that our Finance Minister, Madam Nirmala Sitharaman, framed the blueprint around three *kartavyas*. One, to accelerate and sustain economic growth; two, to fulfil the aspirations of the people and build their capacities; and three, to align with our core objective of सबका साथ, सबका विकास.

(1440/SJN/GTJ)

बंधुगण, यह ऐतिहासिक बजट सिर्फ संख्याओं का संकलन नहीं है, बल्कि यह 'विकसित भारत' की यात्रा में हम सबके लिए एक माइलस्टोन है, एक निर्णायक मील का पत्थर है। यह हमारी आर्थिक स्थिरता, सुधार और हम सबके सामूहिक आत्मविश्वास का दस्तावेज है।

My dear colleagues, this particular Budget of the Union Government comes at a time when India is actually moving fast in its growth trajectory. We must accept and acknowledge this. This is the first Budget of the second quarter of the 21st Century and that is why it is very important for all of us and for 1.4 billion Indians.

Friends, we are aware of the fact that in 2014, we were the 10th largest economy, and at this juncture, our microfinance fundamentals are very strong. We are the fourth largest economy, bypassing Japan and we are going to be

the third largest economy, bypassing Germany very soon. Our forest reserves are very high. Our exports have gone beyond 800 billion dollars. I must say here that we have all been listening about the inflation rate. However, at this juncture, in December 2025, inflation is at 1.7 per cent. While I say this, I must say that between 2011 and 2014, the average inflation of this country was 9.8 per cent. I must say this and I think, all of us sitting in this House must appreciate this.

Friends, all of us have been talking about the employment rate. It has been declining, and at this juncture, it stands at 4.8 per cent. We must realise this.

हमारा देश विदेशी निवेशकों (फॉरेन इन्वेस्टर्स) के लिए एक भरोसेमंद गंतव्य की तरह उभरकर आया है। हम सबको यह समझना होगा कि इस तरह की जो आर्थिक स्थिति है, जब विश्व में हमारी प्रशंसा हो रही है, हम मज़बूत ज़मीन पर खड़े हैं, तो यह कोई संयोग नहीं है। यह हमारे अनुशासित वित्तीय प्रबंधन, संरचनात्मक सुधारों और स्पष्ट नीति का प्रमाण है। मैं आदरणीय प्रधानमंत्री जी की सोच, दूरदर्शिता और मार्गदर्शन को नमन करती हूं।

The analysis of the Budget of the financial year 2026-27 makes it abundantly clear that the Indian Government has chosen the path of long-term growth. This is not impulsive growth or a short-term stimulus. This has been possible by sustained and continuous investment in infrastructure, in institutions, in industrial capacity, and upskilling. We must realise this. These four things which I talked of are extremely important when a country aspires to become a developed nation.

As was told by hon. Madam Sitharaman in her speech, the expenditure, today stands at Rs. 53.5 lakh crore. We must remember this. The fiscal deficit stands at 4.3 per cent of the GDP.

My dear friends, we are in a very difficult global settings. I think, all my esteemed colleagues who are present in this House are aware of this. It is an age of global uncertainty. In this age of fractured global order, the Government of India has decided to keep building "चरैवेति-चरैवेति"। We must remember this.

There is a massive scale-up in public capital expenditure. I remember, in 2014, it was just rupees two lakh crore. We must appreciate that from rupees two lakh crore in 2014-15, it has gone up to Rs.11.2 lakh crore in 2025-26. Now, with all pride and as a citizen of this country, I can say that the public

capital expenditure has gone up to Rs. 12.2 lakh crore, which is 4.4 per cent of the GDP, registering an increase of 10 per cent over the last year.

(1445/HDK/DPK)

Friends, we are aware of the fact that if the capital expenditure grows, then, it definitely has a large multiplier effect on the economy.

Now, I would like to mention about urban transformation. Urban transformation is a very significant pillar of the Budget. Madam Sitharaman talked about engines of growth. The cities, the big towns are today the engines of growth. A wonderful concept was brought about and placed before all of us, and that is the 'city economic regions' focusing on tier II and tier III cities. This has been thought about by the Government. Every city economic region will be given Rs. 5,000 crore over a period of five years to build infrastructure, and we know what will happen. There will be less/reduced pressure on the mega cities and also it will foster balanced development in the process. All of us know that no country ever can actually become a developed nation without having a manufacturing competitiveness, and our Government has tried to give a substantial push to manufacturing competitiveness idea. This will not only create jobs but also help promote our exporting community in the long run.

The allocation of Rs. 10,000 crore to bio-pharma sector will not only help our people take care of their health care needs but it will also lead to huge exports. Similarly, there was a mention of many important areas which I think we must be talking about wherever we are. India has really advanced forward. There is focus on Semiconductor Mission 2.0, nuclear sector, rare earth corridors, data centres and electronics components mission, with a whopping Rs. 40,000 crore as the allocation. I am sure these investments will lead to less import dependency and make India future ready. I think, these are the things that we are thinking about our country and I underscore the fact that we are intending to become *Viksit Bharat* by 2047 and that is why we have to be future ready. The provision of 4,000 e-buses is definitely going to enhance regional connectivity.

My dear friends, 20 new national waterways, expanded road networks, freight corridors, seven high-speed rail corridors and multi-modal logistics system are giant and are towards a more competitive resilient, confident and

self-reliant *Viksit Bharat* by 2047. We may like it, we may not like it, but we need to accept this.

My dear friends, I take this opportunity to convey our immense gratefulness to our hon. Prime Minister for going for almost nine free trade agreements and trade deals with a couple of countries in the last couple of years. Again, there would be critics, there would be nay-sayers but I know, to every action of Prime Minister Modi there is an equal and opposite negative reaction from my right side. Free trade agreements and trade deals have been signed with New Zealand, UK, Oman, Australia, European Union, consisting of 27 nations, and very recently with the US. This is an indication of a particular thing which, I think, we need to appreciate. This is an indication of the fact that the Government of India, under the leadership of our Prime Minister, knows how to navigate in a difficult world order. I talked about difficult global settings. We are aware of that and in this difficult world order, the Government of India for the past couple of years, about 10-12 years, has acquired the ability, the capability, the talent to navigate successfully. In this Budget, a number of customs duties and Import Duties have been withdrawn and this is for good. This is to help the exporting community.

(1450/PS/PC)

Friends, I would like to give certain examples which, I think, all of us need to appreciate. We have allowed duty-free import of ingredients by seafood exporters, allowing three per cent of the Free on Board value of exports to be imported duty free by textile and leather goods, and allowing SEZ units to sell in Domestic Tariff Area at concessional duty. These are extremely progressive and pragmatic ways of strengthening our exporting community.

My dear friends, our Prime Minister and our Finance Minister have been talking all the while about the Micro, Small, and Medium Enterprises. I would say that they are the backbone of Indian economy, which are extremely important, and they contribute 35.4 per cent of the

manufacturing output; about 49 per cent of India's total exports; and around 31 per cent of the national GDP.

Now, with 7.47 crore MSMEs in the country employing around 33 crore people, MSMEs have emerged as the second-largest employer after agriculture. Our Government, under the visionary leadership of our hon. Prime Minister, recognizes this, and, that is why, Rs. 10,000 crore have been allocated as SME Growth Fund. There is a great concept and the concept is 'Nurturing the Champion MSMEs'. I think this is something very interesting and very innovative, and we all need to stand together and appreciate.

Friends, a healthy India is a prosperous India. And here, I must like to inform all of you, or, rather help you recall, that Madam Nirmala Sitharaman allocated Rs. 1.06 lakh crore for the Ministry of Health and Family Welfare in this Budget, and, this is a staggering 194 per cent increase over the 2014-15 levels. In order to make our healthcare affordable and even accessible to many people, the customs duties and import duties have been withdrawn from 17 cancer drugs and drugs of many diseases which are rare by nature. I think this is something for which our Government, Prime Minister Modi's Government, needs to be commended and complimented.

My dear friends, could anybody think about Animation, Visual Effects, Gaming and Comics (AVGC)? This Government is planning to raise about two million professionals by 2030 in AVGC sector. It is absolutely out-of-the-box idea. You may like it or not but this is highly innovative and an out-of-the-box idea of our Government. Now, here, the Government will be supporting the Institute of Creative Technologies, Mumbai to raise these professionals and to actually establish Content Creator Labs in about 15,000 secondary schools and 500 colleges. It is very easy for me to read out as my dear friend just did. When you are convinced about what your Government is doing, you know you need not read out from the papers. I know what our Government is doing and how my Government is making and ensuring that India moves forward. I do not

have to look into the papers for data and statistics. We are convinced that the Government is moving forward and this confidence is coming out when we speak about the Government's good works.

Friends, there is a very interesting thing.

HON. CHAIRPERSON (SHRI KRISHNA PRASAD TENNETI): Madam, kindly address the Chair.

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): Yes. Thank you.

It is an interesting phenomenon and it is a challenge to ensure a sustained economic growth, and, also, at the same time, to keep fiscal deficit in check. And I am extremely happy to inform the House that we recognize and we appreciate that this Government has been doing that. Our growth momentum has been sustained and, at the same time, fiscal deficit is low at 4.3 per cent. As I have mentioned earlier, this is a challenge which has been taken on by the Government.

(1455/SNL/SPS)

The Union Budget for the financial year 2026-27 is definitely pragmatic, pro-people and balanced in nature. हमें सशक्त, आत्मनिर्भर और विकसित भारत बनना है।

बंधुगण, आदरणीय प्रधान मंत्री जी की सोच, उनके दिग्दर्शन, उनकी सकारात्मकता के सामने हम सब नतमस्तक हैं। मैं नमन करती हूं और उनके लिए दो पंक्तियां कहना चाहती हूं:-

“मैं सोच भी बदलता हूं, मैं नजरिया भी बदलता हूं,
मंजिल जाने तक का जरिया भी बदलता हूं,
और अगर बदलता नहीं कुछ,
तो सिर्फ अपना लक्ष्य नहीं बदलता हूं,
अपना पक्ष नहीं बदलता हूं।”

आप सबको बहुत-बहुत धन्यवाद। कहना आसान है, करना कठिन है, लेकिन हमारी सरकार आदरणीय प्रधान मंत्री जी के बलिष्ठ नेतृत्व में आगे बढ़ती जा रही है। आइए हम सब - ‘संगच्छध्वं संवदध्वं सं वो मनांसि जानताम्’, यानी हम साथ चलें, हम साथ बोलें और हम सबकी सोच तथा भावना एक दिशा में हो।

आपका बहुत-बहुत धन्यवाद।

(इति)

1457 बजे

श्री अखिलेश यादव (कन्नौज) : सभापति महोदय, सबसे पहले मैं आपको धन्यवाद देता हूं कि आपने मुझे बजट पर बोलने का समय दिया है।

मैं इस विषय पर तीसरा सदस्य बोल रहा हूं। मुझ से पूर्व कांग्रेस पार्टी के नेता माननीय शशि थरूर जी बात कर रहे थे और उन्होंने बहुत सारे आंकड़े दिए हैं। वही मिलते-जुलते आंकड़े हमारे पास भी हैं। जब कभी जवाब आए, तो उन आंकड़ों का जवाब भी आए। जब वह अपनी बातों को खत्म कर रहे थे, तो उन्होंने मिर्जा गालिब का एक शेर पढ़ा। अगर यही शेर बीजेपी को पढ़ना होता, तो वे पढ़ते कि:–

"हमको मालूम है स्वर्ग की सच्चाई,
लेकिन दिल को बहलाने को गालिब,
इस ख्याल की जगह सोच अच्छी है।"

सभापति महोदय, यही फर्क है - सबका साथ, सबका विकास। मैं बोलने से पहले बजट को देख रहा था। मैं सरकार को पिछले कई सालों से चलते हुए देख रहा हूं। मैं कहना चाहता हूं कि:-

"क्यों झूठे ख्यालों में दिन-रात करें,
जो बनाते हैं हवा में बातों के महल,
आओ उनसे कुछ जमीनी बात करें।"

सभापति महोदय, बजट आने से पहले और बजट आने के बाद पूरे देश में बहस चल रही थी कि अमेरिका को लेकर डील होने जा रही है। मुझसे पहले अभी भारतीय जनता पार्टी की माननीय सदस्या बोल रही थीं। भारतीय जनता पार्टी का यह पक्ष है कि हम लोगों ने दुनिया में बहुत सारे देशों से फ्री ट्रेड एग्रीमेंट कर लिया है। मैं भारतीय जनता पार्टी की सरकार से जानना चाहूंगा कि अभी कितने देश और बचे हैं, जिनसे आप फ्री ट्रेड एग्रीमेंट नहीं कर पाए हैं? शायद कुछ ऐसे भी देश बचे होंगे, जिनसे आपकी इच्छा होगी कि हम फ्री ट्रेड एग्रीमेंट कर लें। अगर फ्री ट्रेड एग्रीमेंट हो भी जाते हैं, तो जो लोग कभी रुपये के बारे में बहुत चिंता करते थे, वे कभी-कभी उसे उम्र से या उसको दूसरे लोगों से जोड़ देते थे।

(1500/RHL/SMN)

इतने सब फ्री ट्रेड एग्रीमेंट होने के बाद हमारा रूपया कहां पहुंचेगा और अमेरिका से डील नहीं ढील हुई है। अगर यही डील होनी थी, तो ग्यारह महीने इंतजार क्यों कराया? सभापति महोदय, अगर यही डील होनी थी, तो ग्यारह महीने किस बात का इंतजार था? हमारे कारोबारियों या उद्योग से जुड़े जितने भी लोग हैं, उनके साथ यह परेशानी क्यों हुई? बजट पर सबसे पहला सवाल यही है कि डील पहले बनी या बजट और बजट का हलवा यहां ज्यादा बंटा या वहां?

सभापति महोदय, स्वदेशी, आत्मनिर्भर ये शब्द तो बहुत अच्छे लगते हैं, लेकिन जब यह डील हो गयी है, तो क्या इस बजट को लाने से पहले आत्मनिर्भरता और स्वेदशी को आपने अपने

शब्दकोष से हटा दिया है या इसको उल्टे अर्थ में विलोम शब्दकोष में डाल दिया है? यह डील नहीं है, जो हम आप सब समझ पा रहे हैं शायद सत्ता पक्ष के लोग यह नहीं समझ पा रहे होंगे, लेकिन पूरा देश समझ रहा है कि हमने एक बार और अपना बाजार खोल दिया है। पांच सौ बिलियन डॉलर का एकतरफा व्यापार होगा, तो हमारी आत्मनिर्भरता कहां जाएगी? हमारा स्वेदशी का नारा कहां जाएगा? हमारे देश की जनता भाजपा से कह रही है कि जहां तक हमें मालूम है डील एकतरफा नहीं होती है। क्या यह वहां बनी और यहां पहुंची जैसे कोई एकपक्षीय मामला रहा हो? जनता भाजपा से यह भी जानना चाहती है कि ज़ीरो बड़ा या अट्ठारह? सभापति महोदय, भाजपा का गणित यह है कि अट्ठारह ज़ीरो के बराबर है। क्या अट्ठारह ज़ीरो के बराबर है? देश के किसानों, दुकानदारों और उद्योगों को बचाने के लिए भाजपा के पास खोखले शब्दों के अलावा कोई और सुरक्षा कवच या संरक्षण योजना है या नहीं है? सभापति महोदय, मैं कहना चाहता हूं कि यह बजट दिशाहीन है। इस बजट में कोई विज़न नहीं है कि वर्ष 2047 तक हमारा देश विकसित भारत बन जाएगा। हम जैसे लोगों, समाजवादियों को तो सरकार से पहले ही उम्मीद नहीं थी और जिस सरकार से उम्मीद न हो, उसके बजट से क्या उम्मीद होगी? इस बजट में पीडीए के लिए कुछ भी नहीं है। दलित, पिछड़ा, महिला, गरीब, अल्पसंख्यक या नवयुवक के विकास के लिए कोई योजना नहीं लायी गयी है। ऐसा लग रहा है कि सरकार ने इनके बारे में सोचना ही छोड़ दिया है। हमारी जीडीपी 7 परसेंट है और जीडीपी की नॉमिनल ग्रोथ केवल 8 परसेंट है, जो कि लगभग 12 परसेंट होनी चाहिए थी। इसका कारण लोगों के हाथ में कम पैसा है और कारण यह भी लगता है कि हमारा प्राइवेट इनवेस्टमेंट नहीं आ पा रहा है। जो लोग यह कहते हैं कि हम प्रतिव्यक्ति आय बढ़ा रहे हैं, जो आंकड़े हमारे पास हैं, जो जानकारी हमारे पास है, वह यही कहते हैं कि हमारी प्रतिव्यक्ति आय लगभग तीन हजार डॉलर है। जब हम दुनिया से इतना ही जुड़ गए हैं, तो वर्ष 2025 की जो रैंकिंग है, उसमें हमारा स्थान 144वां है। जहां हम दस-बारह साल से इतना बजट ला रहे हैं, तो क्या हमारे लोगों की पर-कैपिटा इनकम नहीं बढ़ पायी? इसी सदन में कई बार यह पूछा गया कि जो लोग राशन प्राप्त कर रहे हैं, गरीबी रेखा से नीचे हैं कम से कम उनकी पर-कैपिटा इनकम क्या है, यह तो सरकार को बताना ही चाहिए।

(1505/KN/RP)

इस बजट में पिछड़ेपन को दूर करने के लिए कोई विज़न नहीं दिखता है। जैसे जब बजट आता है तो हम लोग बजट में ढूंढते हैं कि हमारे स्टेट के लिए कुछ खास नया आया होगा। उत्तर प्रदेश जैसा प्रदेश, जहां पर डबल इंजन की सरकार को बहुत कुछ कहा जाता है कि डबल इंजन की सरकार है, विकास भी डबल करेंगे। लेकिन मैं देखता हूं कि उत्तर प्रदेश के लिए कोई खास योजना ऐसी नहीं आई है, जिससे उत्तर प्रदेश के 25 करोड़ लोगों को मुख्यधारा से जोड़ा जाए।

वैसे तो बड़ी-बड़ी योजनाएं बताई जा रही हैं कि कई फ्रेट कॉरीडोर्स बन रहे हैं, वाटरवेज़ बन रहे हैं, एक्सप्रेस-वे बन रहे हैं। उत्तर प्रदेश से प्रधान मंत्री जी आते हैं। भविष्य में जो एक्सप्रेव-वे बनेंगे, वे बनेंगे, लेकिन भारत सरकार के बजट से कोई भी एक्सप्रेस-वे वहां नहीं बना। अगर कोई बना हो, नया बन रहा हो या बड़ा बन रहा हो तो बताएं और जो एक्सप्रेस-वे बने भी हैं, वे उस

मानक या क्वालिटी के नहीं हैं, जिस क्वालिटी के आज विकसित भारत के एक्सप्रेस-वे होने चाहिए। जो लोग भ्रष्टाचार पर बड़े-बड़े सवाल उठाते हैं, वे कम से कम अपनी सड़कों को देखें, अपने एक्सप्रेस-वेज़ को देखें कि इतने हजारों-करोड़ रुपये खर्च करने के बाद उन्होंने क्या बनाकर खड़ा किया है? इनके सबसे पहले प्रधान मंत्री अटल बिहारी वाजपेयी जी के नाम से कोई एक्सप्रेस-वे बन रहा था। हम लोगों ने अखबारों में पढ़ा। कई लोग स्टेटमेंट भी देते हैं कि हम एक्सप्रेस-वे बना रहे हैं। वह एक्सप्रेस-वे बनने के साथ-साथ उसका नाम भी बदल दिया। वह पहले चंबल एक्सप्रेस-वे बन रहा था, फिर अटल जी के नाम से एक्सप्रेस-वे बन रहा था। ऐसा लगता है कि वह जमीन पर नहीं उतरा है, बल्कि वह कागजों पर बन रहा था। यह तो एक्सप्रेस-वे की बात हुई।

किसान को लेकर सबसे बड़ा सवाल यह है कि इन्होंने कहा कि हम किसानों की आय दोगुनी कर देंगे। आज हमारा किसान इस उदारीकरण में कहां खड़ा है? जिस किसान को लेकर पूरे देश के सभी राजनीतिक दल चिंतित रहते हैं। इस डील के बाद हमारे किसानों का हाल क्या होगा? जब सब कुछ विदेश से ही आएगा तो हमारा किसान भारत में क्या उगाएगा, जमीन पर क्या उगाएगा और क्या बेच पाएगा?

सभापति महोदय, सरकार ने बजट पेश किया और कहा कि हम एग्रीकल्चर इंफ्रास्ट्रक्चर तैयार करेंगे। हम एग्रीकल्चर इंफ्रास्ट्रक्चर से मंडियां तैयार करेंगे, बाजार तैयार करेंगे और एमएसपी लागू करेंगे। हमारे किसान जब काले कानून के खिलाफ लड़ रहे थे, तो बड़ी संख्या में उनकी जान चली गई। उसके बाद सरकार पीछे हटी और उन्होंने काले कानून वापस लिए। आज किसानों को एमएसपी की जो कानूनी गारंटी मिलनी चाहिए, अभी तक यह सरकार एमएसपी की कानूनी गारंटी नहीं दे पाई है। जो 23 क्रॉप्स, हॉर्टिकल्चर क्रॉप्स हैं और दूध को लेकर सरकार दावा करती है कि हमारी हॉर्टिकल्चर क्रॉप्स इतनी ग्रो कर गई हैं कि हम दुनिया में इतना पैदा कर रहे हैं। जब दूध के आंकड़े बताते हैं तो ये कहते हैं कि हम दूध का इतना उत्पादन कर रहे हैं। अगर आपका बजट ही विकसित भारत का बजट है तो हॉर्टिकल्चर क्रॉप्स और दूध का जो उत्पादन हो रहा है, उसके लिए एमएसपी की गारंटी आप लोग कब देंगे? हम लोग गारंटी इसलिए मांग रहे हैं, क्योंकि वह घर कैसे चलायेगा? अगर उसे लाभ नहीं मिलेगा, तो वह बच्चों को कैसे पढ़ायेगा, अपनी बेटियों को हँसी-खुशी विदा कैसे कर पाएगा? जहां फसल की कीमत नहीं मिल पा रही है, सोने के भाव कहां पहुंच गए हैं। गरीब पहले सोचता था कि जब हम अपनी बेटी को विदा करेंगे तो उसको सोने का एक सामान खरीद कर दे देंगे। जैसे-जैसे बीजेपी की सरकार चली और आगे बढ़ती गई, 12 साल ऐसे आ गए कि अब तो चांदी तो दूर, अगर यही सरकार चलती रही तो लोहे पर पीतल चढ़ा कर गरीब अपनी बेटी की विदाई नहीं कर पाएगा। अपने भविष्य के लिए दो पैसे कैसे जमा कर पाएगा, मतलब आज क्या खाएगा, कल के लिए क्या बचा पाएगा? ये किसानों के बड़े सवाल हैं।

(1510/ANK/VPN)

भाजपाई किसानों को लाभ नहीं पहुंचाना चाहते हैं। ये किसी और को लाभ पहुंचाना चाहते हैं। कुछ अदृश्य लोग हैं, जिनको लाभ पहुंचाना चाहते हैं, क्योंकि ये जो बजट बनाते हैं, उसमें आम जनता का न जिक्र रहता है, न फिक्र रहती है। अगर उनको फिक्र होती, तो किसानों को उनकी खाद समय पर मिल जाती, बीज समय पर मिल जाता, सिंचाई के लिए सस्ती बिजली मिल जाती या सिंचाई मुफ्त हो जाती।

सभापति महोदय, मुझे याद है जब हमने समाजवादी सरकार में किसानों की सिंचाई मुफ्त करने के भी फैसले लिए थे। कीटनाशक दवाइयां बहुत महंगी हैं, फिर भी सरकार ने किसानों को उनके हाल पर छोड़ दिया है। मंडियों में कहीं कोई खरीद नहीं है। अगर खरीद हुई है, गेंहू की खरीद में तो उनको कीमत मिल जाती है, पर सरकार बताए कि धान और आलू जैसी फसलों पर सरकार कोई कीमत क्यों नहीं दे पा रही है? महंगाई बेतहाशा बढ़ने पर भी इस बजट में जनता को टैक्स में छूट नहीं दी गई है। टैक्स शोषण है। अमीरों के काम, कारोबार और घूमने-फिरने पर 10 तरह की छूटें दी गई हैं, लेकिन बेकारी, बेरोजगारी से जूझ रहे लोगों की उम्मीदों की थाली खाली है। मध्यम वर्ग अपने आप को ठगा महसूस कर रहा है। शोषित, वंचित, गरीब व्यक्ति जहां पर था, वह उससे भी नीचे जाता दिख रहा है। इस बजट ने उसकी चादर में पैबंद लगाने की जगह उसे और चिथड़ा कर दिया है, क्योंकि सामाजिक सुरक्षा केवल शब्दों की औपचारिकता रह गई है। किसान, मजूदर, श्रमिक, कारोबारी, छोटे दुकानदार अपने लिए मिली राहत को दूरबीन से देखकर ढूंढ रहे हैं। इसीलिए भाजपा का हर बजट 1/20 का बजट माना जाता है, क्योंकि वह पांच प्रतिशत लोगों के लिए ही होता है।

"अच्छे बजट की होती हैं तीन पहचान,
गरीब की तरक्की, खुशहाली और मुस्कान।"

शायद इस बजट के द्वारा गरीबों से इन तीनों चीजों को छीनने का काम किया गया है।

दूसरा, स्वास्थ्य को लेकर हमारा गरीब समय-समय पर परेशान रहता है। स्वास्थ्य को लेकर जो ठोस कदम सरकार को उठाने चाहिए, उनको सरकार नहीं उठाती दिख रही है। जितनी भी स्वास्थ्य सेवाएं हैं, वे ठप होती चली जा रही हैं। मैं उत्तर प्रदेश के बारे में बता सकता हूं। मुझे याद है जब भारत सरकार और प्रदेश सरकार ने मिलकर शाहजहांपुर में पहला मेडिकल कॉलेज बनाया था, तब भारतीय जनता पार्टी के उस समय के स्वास्थ्य मंत्री और मैंने मिलकर उसका उद्घाटन किया था। प्रचार में तो ये बहुत आगे हैं। प्रचार में तो ये यह कहते हैं कि हर जिले में एक अस्पताल या मेडिकल कॉलेज होगा, लेकिन सच्चाई तो यह है कि इन अस्पतालों में इलाज नहीं है, दवाई नहीं है, ऑपरेशन के लिए भटकना पड़ता है। जिस तरह से अभी जिन लोगों ने इंश्योरेंस या एलआईसी में किस्त दी होगी, वे जानते होंगे कि महंगाई कम नहीं हुई है, महंगाई बढ़ी है, किस्तें बढ़ गई हैं। उदाहरण के लिए, दिल्ली के एम्स के लिए बजट में पांच हजार छः सौ करोड़ रुपये दिये गए हैं, जबकि आयुष्मान भारत के लिए पूरे देश के लिए सरकार ने जो बजट रखा है, वह चार हजार सात सौ करोड़ रुपये है।

"सुनते हैं पहले उपवन में हर ऋतु में बहार गाती थी
कलियों का तो कहना ही क्या, मिट्टी में खुशबू आती थी
यह भी ज्ञात हमें उपवन में कुछ ऐसे भंवरे आए थे
सारा चमन कर दिया मरघट, अपने साथ ज़हर लाए थे
लेकिन अगर चमन वाले ही भंवरों के रंग-ढंग अपनाएं
माली तुम्हीं फैसला कर दो, हम किसको दोषी ठहराएं।"

(1515/RAJ/UB)

सभापति महोदय, मैं उत्तर प्रदेश से चुन कर यहां आया हूं, जहां पर प्रधान संसदीय क्षेत्र हैं। राजमाता पूजनीय अहिल्याबाई होल्कर जी की मूर्ति को बुलडोजर से तुड़वा दिया गया। क्या कोई इसकी कल्पना कर सकता है? मणिकर्णिका घाट हमारी पौराणिक पहचान है। यह सदियों से हमारी विरासत की पहचान है। यह सनातनी काशी की विरासत रही है। सरकार ने वहां पर प्रधान संसदीय क्षेत्र में बुलडोजर चला कर हमारी पूजनीय अहिल्याबाई होल्कर जी की मूर्ति को तोड़ने का काम किया है।

सभापति महोदय, केवल एक मूर्ति ही नहीं बल्कि अगर वहां पर गिनती करेंगे तो एक नहीं, दो नहीं, तीन नहीं, चार नहीं, पांच नहीं, छ: नहीं, सात नहीं, इसी सरकार में लगभग 100 मंदिरों को तोड़ने का काम हुआ है। वहां पर केवल मंदिर ही नहीं तोड़े गए, बल्कि एक एंटीक बेल डोनेटेड बाई नेपाल नरेश, जो घंटा वहां बजता था, नेपाल नरेश ने उसे गिफ्ट किया था, वह घंटा भी लापता है। वहां केवल घंटा ही लापता नहीं है, बल्कि अभी भी नमामि गंगे को लेकर हमारे कानों में वे बातें गूंजती हैं कि मां गंगा ने मुझे बुलाया है। क्या बात है कि पिछले 11 सालों से मां गंगा ने किसी को नहीं बुलाया है? मां गंगा बह रही हैं, उसमें डिजॉल्व्ड ऑक्सीजन, सीओडी, बीओडी और तमाम पैरामीटर्स को हर दिन नापा जाता है, लेकिन आज मां गंगा किस हालत में हैं? कोई कह रहे थे कि अब गंगा बह कर दूर तक जाएगी, लेकिन शायद वे यह नहीं जानते होंगे कि कभी-कभी उल्टी गंगा भी बहती है। अगर यह उल्टी बहेगी तो यूपी के आते-आते आप बाहर हो जाएंगे।

सभापति महोदय, मां गंगा में जुड़ने वाली नदियां, वरुणा नदी का संरक्षण और ब्यूटिफिकेशन कैसे हो, वहां रिवर फ्रंट कैसे बने, उसकी शुरुआत की गई थी, लेकिन इनकी बुल्डोजर सरकार ने उसका काम रोक दिया। काली नदी किस हालत में है? जब दिल्ली में सरकार बनानी थी तो कहा गया कि हम यमुना पर दुनिया का बेहतर रिवर फ्रंट बनाएंगे। यह इसी राजधानी में कहा गया था, लेकिन आज वे बताएं कि यमुना की हालत क्या है? अगर यमुना दिल्ली में गंदी हो रही है, तो जब यह बह कर यूपी में जाती है तो यह मथुरा में भी गंदी है। गंगा थोड़ी-बहुत साफ इसलिए हो जाती है कि जब चंबल का पानी मिलता है तो यमुना साफ हो जाती है, मगर सरकार ने यमुना की सफाई के लिए कोई इंतजाम नहीं किया है। आज भी मैं कहता हूं कि देश का सबसे अच्छा रिवर फ्रंट लखनऊ में गोमती नदी पर बना है। जो लोग यह कहते हैं कि दूसरे रिवर फ्रंट्स अच्छे हैं, मैं उनसे कहूंगा कि आप कभी लखनऊ में रिवर फ्रंट पर घूम कर आइए, तब आपको मालूम पड़ेगा कि रिवर फ्रंट क्या होता है?

इसी वर्ष 26 जनवरी को मैंने एक प्रतिष्ठित अखबार में पढ़ा। मैंने उसमें देखा कि हाई यूरेनियम इन इंडियाज ग्राउंड वाटर। उसके सैम्पल्स दिए गए हैं। एक्सपर्ट्स वार्न कर रहे हैं कि उससे सेवरल हेल्थ रिस्क्स हैं। Led pollution is alarming in 69 Indian rivers, and they are contaminated. हमारे पानी में पेस्टिसाइड्स और इंडस्ट्रियल वेस्ट्स हैं। वह ड्रिंकिंग के लिए अनसेफ है। हमारी नदियों में मर्करी डेंजरस लेवल पर है। इंडस्ट्रियल टाउन्स के आस-पास जितनी वाटर बॉडीज हैं, वे सब टॉक्सिक हैं। वहां का पानी बड़े पैमाने पर डेंजरस है।

(1520/NK/NKL)

कई जगहों पर इंडस्ट्री का सीधा-सीधा वेस्ट जा रहा है। हम लोग आर्सेनिकल लेवल का सोच ही नहीं सकते हैं। जो मानक है, उससे कई गुना ज्यादा है। यह हमारे देश का पानी है, जो नदियों में बह रहा है, अंडरग्राउंड वॉटर बन रहा है। हमारे एक माननीय सदस्य ने ठीक ही कहा है, जो सम्पन्न हैं, जो प्रिविलेज्ड हैं, वे लोग पानी साफ करने की मशीन खरीद सकते हैं, गरीब आदमी क्या खरीदेगा? गरीब आदमी की हेल्थ कितनी परेशानी और रिस्क में है। यहां तक कि अंतराष्ट्रीय प्लेटफार्म पर हमारे देश के एक प्रतिष्ठित चैनल पर भी सुनना पड़ा कि आपके देश में इन्वेस्टमेंट क्यों आएगा, यह आ ही नहीं सकता है क्योंकि हवा खराब है, जिस देश का पानी खराब हो। यह मैं नहीं कह रहा हूं कि पानी खराब है, सरकार को मालूम है या नहीं मालूम है, जो प्राइवेट कंपनियां हैं, जिनको अपना पानी बेचना है, वे बता रहे हैं कि भारत के पानी में क्या-क्या है। अगर यह बात गलत है तो सरकार ऐसी कंपनियों पर प्रतिबंध क्यों नहीं लगाती कि इस तरह की कंपनियां अपना सामान बेचने के लिए झूठा प्रचार कर रही हैं?

सभापति महोदय, चर्चा होती है कि हवा खराब है। हालांकि उत्तर प्रदेश तक आते-आते सरकार की भी हवा खराब हो जाती है। सरकार सबको डराती है, लेकिन सरकार को कोई नमस्कार न करे, उसको नहीं डरा सकते। हमने कहा कि तुम लखनऊ से गए हो, लखनऊ का जो अदब है, लखनऊ की जो हमारी पहचान है, कम से कम नमस्कार नहीं कर सकते तो आदाब वहां जाकर कर ही देते। जो लोग पिछड़े और पीडीए के पक्षधर बनते हैं और कहते हैं कि आरक्षण देंगे, इनकी सरकारों में क्या अप्वाइंटमेंट्स हो रहे हैं। मुझे याद है जब इसी सदन में बहस हुई थी कि किस तरीके से यूनिवर्सिटीज और कॉलेजों में अप्वाइंटमेंट्स हो रहे हैं, मैं उसी के बारे में कुछ कहना चाहता हूं,

"यह अपनी-अपनी किस्मत है, कुछ कलियां ऊपर खिलती हैं
दूसरी मुरझा जाती हैं और झुके-झुके जीवन भर रहती हैं
माना बदकिस्मत हैं, लेकिन क्या वे महक नहीं सकती हैं
अगर मिले अवसर तो अंगारे जैसी दहक नहीं सकती है।"

जिस तरीके से आरक्षण के ऊपर खिलवाड़ हो रहा है, उसकी कोई कल्पना नहीं कर सकता था। विकसित भारत तभी विकसित भारत माना जाएगा, जब हमारे पिछड़े, दलित, आदिवासी, अल्पसंख्यक और मुसलमान भाईयों को बराबर का हक मिलेगा। जब तक हम उनको

बराबरी का हक नहीं मिलता, तब तक शायद विकसित भारत का सपना देखना आधा-अधूरा ही रहेगा।

अभी-अभी सुप्रीम कोर्ट ने माइग्रेशन को लेकर कहा है, सुप्रीम कोर्ट ने 16 जनवरी को एक फैसला पलट दिया। हाई कोर्ट के फैसले को पलटते हुए फैसला सुनाया कि यदि आरक्षित वर्ग का कोई उम्मीदवार बिना किसी छूट का लाभ लिए अनारक्षित वर्ग से ज्यादा नम्बर प्राप्त करता है तो उसे अनारक्षित वर्ग में सिलेक्ट किया जाएगा। जो सुप्रीम कोर्ट कह रहा है, क्या सरकार की भी नीयत है कि सभी को आरक्षण मिलना चाहिए?

प्रधानमंत्री जी कहते हैं कि हम पिछड़े हैं। दूसरे नम्बर के नेता, क्योंकि उन्हें सनातनी बनना था, अपना धर्म बदलकर दूसरा धर्म रख लिया। कम से कम पिछड़ों का ख्याल कीजिए। जब पिछड़ों का ख्याल करोगे तभी देश विकसित बनेगा, भारत विकसित बनेगा। अगर पिछड़ों को छोड़ देंगे, दलितों को छोड़ देंगे, आदिवासियों को छोड़ देंगे, अल्पसंख्यक भाइयों को छोड़ देंगे तो आप कैसे विकसित भारत बनाएंगे?

एक आर्थिक बराबरी है, दूसरी सामाजिक बराबरी है, मुझे लगता है कि इस बजट से न आर्थिक गैर-बराबरी दूर हो रही है न सामाजिक गैर-बराबरी दूर हो रही है। इनकी सरकार में कितना भेदभाव है, यह केवल चुनाव जीतने के लिए सोचते हैं। एक 72 साल के बुजुर्ग मोईद खान साहब की बात है। बीजेपी का लक्ष्य केवल चुनाव जितना है, इन आंकड़ों से क्या मतलब, अगर ये ठीक आंकड़े होते, इन्होंने कहा था कि हम बुलेट ट्रेन एक लाख करोड़ रुपये की बनाएंगे, आज बुलेट ट्रेन 2 लाख करोड़ रुपये की कैसे हो गई ?

(1525/KDS/VR)

सभापति महोदय, इन्होंने कहा कि हम एक लाख करोड़ रुपये में बुलेट ट्रेन बनाएंगे और बुलेट ट्रेन केवल संपन्न राज्यों में क्यों ? हमारे बंगाल, बिहार और यूपी में क्यों नहीं ? अगर आप हाई स्पीड बुलेट ट्रेन लाना चाहते हैं, एक लाख करोड़ रुपये बजट दिया था, दो लाख करोड़ रुपये बजट हो गया। यूपी में जब बनेगा, तो पता नहीं कौन जानता है कि कब बनेगा ? चुनाव जीतने के लिए इनकी सरकार के लोगों ने झूठा फंसाया, क्योंकि वह मुस्लिम है। 72 वर्ष के बुजुर्ग को 19 महीने जेल में रखा गया। समाजवादी पार्टी को बदनाम किया गया, केवल इसलिए कि आप अयोध्या का चुनाव जीत जाएं, क्योंकि अयोध्या का चुनाव आप लोग हार गए थे। मैं अयोध्या की महान जनता को धन्यवाद देता हूं कि उन्होंने कम्यूनल पॉलिटिक्स का समापन किया। वे विकास के रास्ते पर जाना चाहते हैं। मैं फिर कहता हूं, अयोध्या में आपका विकास कैसा है, मैं जानता हूं। लोग काशी को क्योटो बनते नहीं देख पाए। हम सभी संसद सदस्य हैं और प्रधान सांसद अपने संसदीय क्षेत्र को क्योटो नहीं बना पाए। आप वहां पर विरासत मिटा रहे हैं। कई सौ वर्ष पुरानी दाल मंडी को आप डिमॉलिश कर देंगे, क्योंकि आपको वोट नहीं मिलता है। अयोध्या को जीतने के लिए 72 वर्ष के एक व्यक्ति को झूठा केस बनाकर फंसाया और जेल भेज दिया। न केवल उसे जेल भेजा, बल्कि उसकी दुकानों और बेकरी पर भी बुलडोजर चला दिया। क्या डेमोक्रेसी में बुलडोजर का कोई

स्थान है ? हाई कोर्ट कहता है कि क्या आप फैसला सुना सकते हैं ? कोर्ट कहता है कि आप फैसला सुनाने वाले कौन हैं?

सभापति महोदय, ये कहते हैं- हर घर जल और नल। इन्हीं के विधायक ने मंत्री जी को घेर लिया। इन्हीं के विधायक ने मंत्री जी का अपहरण कर लिया। ये कहते हैं कि हमारे यहां कोई अराजकता नहीं है। ये कहते हैं कि हम इनवेस्टमेंट लाएंगे, एमओयू साइन करेंगे। देश के प्रधान मंत्री, देश के सबसे बड़े उद्योगपति उत्तर प्रदेश पहुंचे थे। लाखों-करोड़ों रुपये के एमओयूज़ साइन किए गए। एमओयू साइन होने के बाद परिणाम जमीन पर कितना उतरा, यह सरकार बताए। ये जब कश्मीर में अनुच्छेद-370 हटा रहे थे। ...(व्यवधान) यह बजट ही है। एमओयू में इंसेंटिव नहीं देंगे, तो कौन इनवेस्टमेंट लाएगा ? यह राज्य का विषय नहीं है। राज्य से प्रधान मंत्री जी आते हैं। आपने कहा कि हमने 1 हजार किलो मीटर मेट्रो लाइन बिछाई है। आपने देश के प्रधान मंत्री के संसदीय क्षेत्र में मेट्रो लाइन क्यों नहीं बिछाई? आपने देश के प्रधान मंत्री के संसदीय क्षेत्र को एक्सप्रेस-वे से क्यों नहीं जोड़ा? इसलिए, क्योंकि आपके पास बजट नहीं है। स्वर्गीय अटल बिहारी जी के नाम से आपने एक्सप्रेस-वे क्यों नहीं बनाया? आपके पास बजट नहीं है।

सभापति महोदय, अयोध्या, एयरपोर्ट घोटाला। एयरपोर्ट बनते ही पानी टपकने लगा। एयरपोर्ट तो दिल्ली का है, बजट दिल्ली ने दिया होगा। अयोध्या रेलवे स्टेशन, कन्नौज का रेलवे स्टेशन बनते ही गिर गया और गिरने के बाद अभी तक नहीं बन पाया। क्या यह बजट का हिस्सा नहीं है? आप वाटर-वेज़ की बात कर रहे हैं, जबकि गंगा साफ नहीं है। पानी का जहाज आप कहां लेकर जाएंगे? बिहार में जाकर वह रुक जाएगा। पिछली बार भी एक पानी का जहाज बनारस से चला था और बिहार में रुक गया। वह पटना भी नहीं पहुंच पाया। रामपथ, सीवर लाइन स्मार्ट सिटी का हिस्सा है। आपका स्मार्ट सिटी कैसा है? इंदौर में पानी पीने से कितने लोगों की जान चली गई?

(1530/CS/PBT)

आप कोई ऐसा शहर बता दीजिए, जहां पर कूड़े का ढेर न हो। देश के प्रधानमंत्री जी ने झाड़ू उठायी, लेकिन उसके बाद भी कूड़ा नहीं हटा। भजन संध्या स्थल घोटाला हुआ। अंतर्राष्ट्रीय मीडिया सेंटर बनाया, उसमें भी पानी गिर रहा है। सजावट की लाइट्स चाइनीज आयी हैं। आपने हमारे देश का कारोबार कैसे उलझा दिया है? चीन और अमेरिका और थोड़ा बहुत रशिया, आपकी विदेश नीति तो असफल हुई ही है, लेकिन आपने हमारे बाजार को भी पूरा बेच दिया है।

महोदय, चीन के सवाल पर मैं कहना चाहता हूँ कि चीन हमारी जमीन पर भी निगाहें रखे हुए है और हमारे बाजार पर भी निगाहें रखे हुए है। इसलिए सरकार जो भी फैसला ले, वह बड़ी सावधानी से ले। मैं कितनी बातों का जिक्र करूँ? जमीनें जाने कहां चली गई हैं?

महोदय, मैं कहना चाहता हूँ कि यह बजट दिशाहीन है। वर्ष 2047 तक हमारा विकसित भारत तो नहीं बनेगा। जिस तरह से बेरोजगारी बढ़ी है, बेरोजगारी को लेकर हमेशा चिंता रहती थी। सरकार ने बड़े-बड़े फैसले भी लिए थे। सरकार ने जानकारी दी थी कि हम बेरोजगारी ऐसे दूर कर लेंगे। मेक इन इंडिया का जो सपना दिखाया था, आखिरकार मेक इन इंडिया का सपना कहां पूरा हो पा रहा है?

महोदय, मेक इन इंडिया का जो शेर था, वह जंग खा रहा है। आप एम्प्लॉयमेंट लिंक्ड इंसेंटिव योजना लेकर आये थे। सरकार बताए कि इस योजना से हमें कितना लाभ पहुँचा है? वर्ष 2024-2025 के बजट में इन योजनाओं के लिए 33 हजार करोड़ रुपये आवंटित किए गए थे, लेकिन खर्च मात्र 1700 करोड़ रुपया खर्च हुआ। पिछली बार आपने इंटर्नशिप की योजना का एक सपना दिखाया था। आपने इंटर्नशिप की योजना घोषित की थी और इसके लिए 10 हजार करोड़ रुपये आवंटित किए थे, लेकिन उसमें मात्र 500 करोड़ रुपये खर्च हुए हैं। आपने यह लक्ष्य रखा था कि आप 5 साल में एक करोड़ लोगों को इस योजना का लाभ देंगे। इसमें एक लाख 65 हजार लोगों ने फॉर्म भरा। उन्होंने ऑफर दिया, लेकिन फाइनली ऑफर सिलेक्ट हुआ, वह केवल 16 हजार लोगों को मिला। सोचिए, हमारा इतना बड़ा देश है, जहां करोड़ों लोगों को आप इस योजना से जोड़ना चाहते थे, वहां केवल 16 हजार लोग उसमें जाएंगे। क्या यह आपकी बेरोजगारी खत्म करने की योजना है?

माननीय वित्त मंत्री जी को सदन के सामने यह स्थिति स्पष्ट करनी चाहिए। मनरेगा एक महत्वपूर्ण योजना थी, जिसमें गरीबों को ग्राम स्तर पर रोजगार मिलता था। वह योजना राइट टू वर्क के अनुसार थी। इस योजना को समाप्त करते हुए आपने नई योजना का नाम वीबी-जी राम जी रखा है और हमारे राम जी कहां बैठे हैं। हमारे राम जी कहां हैं, जिन्हें हम राम जी के रूप में बचपन से देखते आये हैं। यह हमारी खुशकिस्मती है कि राम जी इस सदन में बैठे हैं। आप राम जी का अपमान कर रहे हैं। आप उन्हें यहां नहीं बिठा सकते तो उन्हें आपको यहां नंबर दो पर बिठाना चाहिए।

महोदय, अगर आप सच्चे मायने में वीबी जी राम जी...

माननीय सभापति (श्री कृष्ण प्रसाद टेन्नेटी) : अखिलेश जी, आप कृपया बजट पर बोलिए।

श्री अखिलेश यादव (कन्नौज) : देखिए, वित्त मंत्री राम जी को ही नहीं जानती हैं। हे भगवान, अब हम क्या करें?

माननीय सभापति : अखिलेश जी, आप कृपया बजट पर आ जाइए। आप कृपया बजट पर जाइए।

... (व्यवधान)

श्री अनुराग सिंह ठाकुर (हमीरपुर) : राम भक्तों पर गोली चलाने वालों को राम जी याद आ रहे हैं... (व्यवधान)

श्री अखिलेश यादव (कन्नौज) : एक मिनट। आप क्या बोले? आप दोबारा से बोलना।

माननीय सभापति : नहीं-नहीं, आप बजट पर आइए।

श्री अखिलेश यादव (कन्नौज) : महोदय, ये बोलें। आप बोलिए।

श्री अनुराग सिंह ठाकुर (हमीरपुर) : राम भक्तों पर गोली चला रहे थे।

श्री अखिलेश यादव (कन्नौज) : महोदय, जिन्होंने गोली चलायी, वे आपका राम मंदिर बना रहे हैं। जिन्होंने गोली चलवायी, वे राम मंदिर बनवा रहे हैं। अगर कुछ पता न हो तो जाकर के पूछ लेना, पता कर लेना। आधी-अधूरी जानकारी के साथ यहां पर मत आया करो।

महोदय, इन्होंने वीबी-जी राम जी नाम कर दिया। यूपी बड़ा स्टेट है, उसको अब क्या मिलेगा? जहां पर एक हजार ग्राम सभाएं अर्बन हो गई हैं। अब एक हजार ग्राम सभाएं अर्बन हो गई हैं और 40 प्रतिशत व्यय प्रदेश सरकारों पर डाल दिया गया है। आपकी यह स्कीम कैसे चलेगी? मैंने पहले ही कहा था कि एमएसपी की लीगल गारंटी मिलनी चाहिए। जिस तरीके से किसान आत्महत्या कर रहा है, एनसीआरबी के आंकड़े सरकार के पास होंगे कि किसान कितनी आत्महत्या कर रहा है? इन्होंने यह कहा कि वर्ष 2022 तक हम किसानों की आय दोगुनी कर देंगे। आप बताइए कि क्या आलू की पैदावार करने वाले किसानों की आय दोगुनी हो गई है?

(1535/MNS/SNT)

क्या धान की पैदावार करने वाले की आय दो गुनी हो गई? आपको गाय से बहुत प्रेम है। हमारे क्षेत्र में यू.पी. का पहला काऊ मिल्क प्लांट बना, लेकिन आपकी सरकार ने उसे बंद कर दिया। आप कहते हैं कि गाय की सेवा करो, लेकिन यू.पी. का पहला काऊ मिल्क प्लांट, बंद हो गया। अगर हम उस प्लांट से ऊंट के मिल्क की चॉकलेट बना रहे होते, तो वह प्लांट चलता रहता। सरकार बताए कि कितनी आय दो गुनी हुई है। मत्स्य पालन और पशुधन विकास की ओर सरकार का कोई ध्यान नहीं है। सरकार का कहना है कि वित्तीय आय अच्छी हुई है, लेकिन क्या कारण है कि एफडीआई में लगातार कमी आ रही है? विदेशी निवेशक निवेश को बाहर क्यों लेकर जा रहे हैं? वे भारत में निवेश करने के इच्छुक क्यों नहीं हैं और शेयर मार्केट इतनी जल्दी क्यों गिर जाता है? रुपये के मूल्य में डॉलर के विरुद्ध निरंतर गिरावट आ रही है।

सभापति महोदय, इस डील और ढील के बाद हमारा रुपया कहां होगा, इसके बारे में सरकार जरूर बताए। मैन्युफैक्चरिंग में कोई सुधार नहीं हो रहा है। अभी भी हम जीडीपी के 15 प्रतिशत मैन्युफैक्चरिंग पर निर्भर हैं, जबकि मैन्युफैक्चरिंग का शेयर मेक इन इंडिया के अनुसार 25 प्रतिशत हो जाना चाहिए था। इससे स्पष्ट लगता है कि मेक इन इंडिया, आत्मनिर्भर भारत और पीएलआई इत्यादि योजनाएं सफल नहीं हो पायी हैं। इसी का परिणाम है कि आज हमारे नौजवानों को रोजगार और नौकरी नहीं मिल पा रही है। सरकार उद्योगपतियों के साथ खड़ी है। सरकार द्वारा लेबर कोड्स लाए गए हैं, जिन्हें लेबर रिफॉर्म्स के रूप में दर्शाया जा रहा है। वे लेबर कोड्स एम्प्लॉयर के हित में हैं। वे लेबर के पक्ष में नहीं हैं, वे मजदूरों के लिए नहीं हैं। अब अधिकांश उद्योगों द्वारा लेबर को किसी भी नौकरी से निकाला जा सकता है। इतनी तानाशाही हो गई कि उन्हें जब चाहेंगे, तब निकाल देंगे। उनसे आठ घंटे से अधिक काम कराया जा सकता है। सरकार ने परमानेन्ट एम्प्लॉयमेंट की बजाय कॉन्ट्रैक्चुअल एम्प्लॉयमेंट की व्यवस्था की है। क्या यही सरकार है? यही सबका साथ, सबका विकास है? मैं एयर पॉल्यूशन को लेकर पहले ही कह चुका हूं। मैंने इनके शहरी विकास के

क्योटो की परिकल्पना को देखा है। इसलिए मैं उस क्योटो की परिकल्पना के बारे में ज्यादा नहीं कहना चाहता हूं।

मैं अंत में इतना ही कहूंगा कि स्वास्थ्य और शिक्षा का केवल 10 प्रतिशत और 14.2 प्रतिशत बजट बढ़ाया गया है, जबकि पिछले वर्ष का पूरा बजट इन दोनों मदों में खर्च ही नहीं किया गया है। सरकार बताए कि आखिरकार बजट क्यों नहीं खर्च हुआ? इसके क्या कारण हैं, जिसकी वजह से यह खर्च नहीं हुआ। जल जीवन मिशन में 50,000 करोड़ रुपये खर्च नहीं हो पाए हैं और प्रधानमंत्री आवास योजना में 40,000 करोड़ रुपये खर्च हो गए। हमारे देश के प्रधानमंत्री ने एक गांव गोद लिया था, लेकिन लगता है कि प्रधानमंत्री जी ने उस गांव को अनाथ छोड़ दिया है। आरबीआई के डेटा के अनुसार इनकम में जो 80 प्रतिशत नीचे हैं, उनकी इनकम का शेयर 36 प्रतिशत से घटकर 32 प्रतिशत हो गया है। हर वर्ष में रियल वेजेज़ 2 प्रतिशत कम हो रही हैं। आखिरकार इसका क्या कारण है? मुझे उम्मीद है, इसके बारे में सरकार बताएगी कि इसका क्या कारण है, जिसकी वजह से लगातार गिरावट होती जा रही है। मैं रैंकिंग में नहीं जाना चाहता हूं कि हमारी रैंकिंग कहां पर है? गैर बराबरी की रैंकिंग में हम कहां पहुंच गए हैं, हम कितना नीचे पहुंच गए हैं। समय-समय पर जो तरह-तरह की रैंकिंग्स आती हैं, उन रैंकिंग्स के बारे में सरकार को जरूर पता होगा कि हम दुनिया में एजुकेशन इंडेक्स में कहां पर हैं। हम हेल्थ इंडेक्स में दुनिया में कहां पर हैं। हम दुनिया में एयर क्वालिटी इंडेक्स में कहां पर हैं।

सभापति महोदय, मैं अंत में इतना ही कहना चाहता हूं कि ये बजट दिशाहीन है। वर्ष 2047 तक विकसित भारत तो नहीं बनेगा, लेकिन हमारे गरीबों के साथ बहुत अन्याय होगा। जिस तरह एआई पर बात की गई है। एआई अगर अच्छाई और भलाई के लिए हो, तो अच्छी बात है, लेकिन पता नहीं भारतीय जनता पार्टी के पास कितने रिर्सोसेज़ हैं कि एआई और हमारा जितना भी बजट है, उसे सबसे ज्यादा दूसरों को बदनाम करने के लिए खर्च करते हैं। इन्हीं शब्दों के साथ मैं सभापति महोदय का धन्यवाद देता हूं। मैं उम्मीद करता हूं कि सरकार इस बजट को गरीबों की तरफ मोड़ेगी, पीडीए के लोगों की तरफ मोड़ेगी, जिससे वे भी मुख्यधारा में खड़े हो सकें।

बहुत-बहुत धन्यवाद।

(इति)

माननीय सभापति (श्री कृष्ण प्रसाद टेन्नेटी) : माननीय सदस्यगण, अभी हम केन्द्रीय बजट पर सामान्य चर्चा कर रहे हैं।

माननीय श्री अभिषेक बनर्जी जी।

(1540/RV/RTU)

1540 hours

SHRI ABHISHEK BANERJEE (DIAMOND HARBOUR): Thank you, Sir, for giving me the opportunity to speak on the Union Budget. Sir, I rise here today, not merely as a Member of the Opposition, but as a voice of a billion Indians, who were promised "*achhe din*", and who today struggle to survive under the weight of soaring costs. This Union Budget was presented on *Maghi Purnima,* a day which is ideally meant for clarity, renewal of purpose and moral responsibility. Yet, this Budget offers none of these. This Budget does not heal the economy, rather it curates headlines. It speaks loudly in slogans but softly in solutions. Sir, this is a Budget that rewards those who can avoid taxes through privilege and punishes those who pay them honestly through compulsion.

With all due respect to the hon. Finance Minister, I think the hon. Finance Minister is appearing to practise the Robin Hood model in reverse. She drains the poor through taxation and inflation while rewarding the rich with concessions and privileges. Sir, even a cup of tea today comes with GST. But relief for the common man comes with conditions, clauses, terms and regulations. This is not a simple tax regime; it is a maze where only the powerful knows the exit and the honest taxpayer keeps paying the entry fee. Sir, Akhilesh ji was speaking before me. He was saying, "यू.पी. के लिए क्या मिला है, मैं इस बजट में देखना चाह रहा था।"

सर, फाइनैंस मिनिस्टर की स्पीच 85 मिनट्स की थी। Bengal was not even mentioned once. Even the Freight Corridor from Dankuni referred in this very Budget was originally announced in 2009 by the then Railway Minister Ms. Mamata Banerjee, who is now the Chief Minister of West Bengal. The Constitution promises equality among the States, but this Government practices preference. Allies are funded, while the opponents are starved. Sir, this is a not a model of cooperative federalism. This is a model of subscription-based federalism. The Budget and the manner in which the Government chooses to function, forces us to confront a truth that we as citizens have been avoiding for too long.

Sir, in November 2021, on a stage, thousands of miles away, at the Kennedy Centre, Vir Das a young stand-up comedian from India spoke of two Indias. Many laughed and some were offended. Few paused to listen but what he offered was not comedy. It was a warning, a prophecy, a mirror held up to a nation standing at the edge of its own contradictions because I, too, come from two India. I come from an India which proclaims *Ek Bharat Shreshtha Bharat.* I also come from an India where mother tongue becomes a marker of suspicion, where speaking Bengali makes you a Bangladeshi and eating fish makes you a Mughal. Sir, I come from a part of India that gave birth to revolutionaries and wrote courage in blood. I also represent an India where saying *"joy Bangla"* or singing *"amar sonar Bangla"* is enough to strip you and brand you a labelled *"ghuspaithiya"*.

Sir, I come from an India that thunders "*Sabka Saath, Sabka Vikas"* from every podium and I also come from an India where West Bengal's rightful dues to the tune of Rs. 1,96,000 crore remain frozen in cold bureaucratic silence.

(1545/AK/MY)

Sir, what is withheld is not just money. What is withheld is dignity. What is withheld is constitutional promise that every Indian, every State stands equal before the Union. This is not governance or federalism. This is a message that you stand in line or you will be made to pay the price. And that is the tragedy of our time.

India has two faces, but that one India is being asked to kneel before the other is the truth that we are all facing today. I come from an India where the Finance Minister proudly declares, with absolute confidence, that India is the fastest growing economy in the world, and I come from another India where Bengal, after contributing Rs. 6.5 lakh crore in taxes in just last seven years, is systematically denied its rightful share.

Sir, despite repeated requests and appeals, we have been denied employment under MGNREGA, housing under PM Awas Yojana, road connectivity under Gram Sadak Yojana, and even basic drinking water under the Jal Jeevan Mission is being stopped.

I come from an India that boasts of 'maximum governance, minimum Government', and I also come from an India where governance means abandonment, where the poorest are forced to fight for *roti, kapda aur makan*; where wages are held hostage; where houses are sanctioned on paper but erased in practice; and where even drinking water becomes a bargaining chip in a political vendetta. I come from an India where farmers are stopped at the national capital with nail embedded in the roads, with concrete barricades, and I also come from an India where terrorists can enter the national capital and carry out blast killing 50 innocent people.

I come from an India where we are told, and I quote, "India's borders are safe and they cannot be violated". A promise that is made from the highest office. And I also come from an India where that promise lies in ruins. Terrorists cross our border, infiltrate heavily-guarded militarized zones like Pahalgam, and gun down 26 innocent civilians under broad daylight.

Hon. Sir, all of these -- the abandonment, the broken promises, the selective cruelty -- are not random. They are not accidental. They flow from a single unmistakable principle of this Budget. This Budget is built on a single unmistakable principle, that is triple. A writer once said, there are three kinds of lies: lies, damned lies, and statistics. Modern India lives with three certainties: pressure that mounts, taxes that multiply, and trust that is betrayed.

Today, India lives under triple pressure, triple taxation and triple betrayal. Triple! So, let me place before this august House my 10 principles of triple. सर, पहले ट्रिपल टैक्स ट्रैप है। एक आम इंसान को लगता है कि मैं एक बार इनकम टैक्स दे रहा हूं। But I will explain to the Chair and share with this august House that how a common man is being taxed three times over -- not ones, twice, but thrice. The first blow is the income tax. The salaried citizen pays tax even before the salary reaches his bank account. There is no escape, no negotiation, and no adjustment made for inflation. In today's India, honesty does not pay, it costs.

Number two is GST. From the first biscuit with the morning tea to a school notebook, from sugar and spices in the kitchen to the electricity bills, from hospital expenses to medical expenses, from soap in the bathroom to the software at work, indirect taxes follows everywhere. जहां सरकार की वेल्फेयर स्कीम्स नहीं पहुंचती हैं, वहां भी जीएसटी पहुंच जाती है। The Government celebrates record GST revenue. But this number does not reflect growth or prosperity. It reflects a system squeezing revenue from consumption, often from necessity not choice.

The third tax is inflation -- the most silent tax of all. The tax that rises without permission and collects without responsibility.

(1550/SRG/MLC)

It is a slow leak in the common man's wallet. For the middle-class, inflation feels like the salary comes on time, but it does not last the month. The same grocery list costs more, the same school fees feel heavier and the same electricity bill shocks more than even before. Nothing extra is being bought, yet money disappears faster. It quietly eats into savings meant for children's education, family travel, medical emergency or old age.

Sir, I come from an India that proudly calls itself a '*Vishwaguru*'. I also come from an India that is teaching the world how to extract triple tax out of a single citizen.

Now, I come to my triple number two, triple pain of proving your existence. Let us be honest. Voting today is no longer considered enough. Having one's name on the electoral rolls for decades is no longer enough. Even service to the nation is no longer enough. You may be a decorated soldier, a Nobel laureate, a sitting High Court Justice, or even a Member of this august House, and still you have been asked to prove that you belong to this country. This strikes the heart of Article 326 of the Constitution, which guarantees adult citizens the Right to Vote.

In Bengal alone, 150 lives have been lost in the last couple of months, and nearly one crore people are today being treated as suspects. If electoral rolls are so unreliable that every citizen must continually

reprove their legitimacy, then by that same logic, the legitimacy of this very House, formed on the basis of this very electoral rolls, is itself questionable.

Now, I come to my triple number three, and I will talk of three betrayals. The first betrayal is this. Where the global crude oil prices crash, Indian citizen sees no benefit. Instead, the common man is generally offered ethanol mixed petrol at a premium, paying extra for a policy experiment he neither demanded nor benefits from.

The second betrayal is, the Government boasts of bullet trains, which Akhilesh ji has also mentioned. While fancy trains make the headlines, only four per cent of the network is safeguarded with Kavach, leaving ordinary travellers exposed to risk.

The third betrayal is this. The ordinary Indian does not ask for any miracle, they ask for clean air to breathe, clean water to drink, safe roads to return home, and affordable healthcare while life falters. Even these simple hopes remain uncertain. An ordinary citizen pays income tax to buy a vehicle, or for example, an ordinary citizen pays income tax to earn, a road tax to buy a vehicle, and toll tax to drive it on the road, often broken, unsafe, and unfinished. There are three payments on one journey. अगर एक इंसान इनकम टैक्स दे रहा है, तो एक गाड़ी को सड़क पर चलाने के लिए उसे तीन बार टैक्स देना पड़ता है, जिसमें एक इनकम टैक्स, दूसरा रोड टैक्स और तीसरा टोल टैक्स है। That is why, I say three betrayals.

Now, I will come to triple four, triple bonanzas for the rich. This Budget reveals a clear pattern, first, a triple bonanza for the elites, and a triple lock on the poor. The top 10 per cent of this country now acquire 57 per cent of nation's income, and 65 per cent of its wealth, while the bottom half survives on just 6.4 per cent. In this economy, money earns money, but survival earns nothing. Second, if you look at taxation and support, foreign cloud giants are handed tax holidays, while Indian MSMEs, the very backbone of employment, are left empty handed. Relief exists on paper, but in actual distress exists on the ground.

Third, corporate India gets red carpet, easier property rules, wider equity access for NRIs and massive infrastructure promises, but the result of these Government policies is not competition, it is concentration. Oligopolies flourish, entry barriers rise, and ordinary entrepreneurs are kept outside the gate, watching cronies grow richer with the Union's support.

(1555/SM/GG)

Sir, I come from an India where wealth is applauded as a virtue and I also come from an India where survival itself is treated as ambition. I come from an India where policy quietly opens gates for the powerful, and I also come from an India that stands outside those gates with folded hands, bent backs, heavy hearts, and raised eyes, hoping that one day these gates will open for them too.

Now I come to farmers. This Budget completes a cycle of betrayal. Every day, nearly 30 farmers die by suicide not because they failed, but because policy failed them. Five years after the historic farmers' movement, in which 700 lives were lost, the Union government has still refused to legalise MSP. Promises were made at protest sites; assurances were echoed in Parliament, but delivery never followed.

Now, adding salt to injury, the Government has announced a trade deal with the United States that will open Indian markets to heavily subsidised American farm produce. This deal may benefit American farmers, but it will depress prices, destroy competitiveness, and further marginalise Indian farmers who already struggle without MSP protection. This is not a trade policy. This is an abandonment of our *Annadata*.

Sir, I have a tweet right in front of me which I wish to place before you. Brooke Rollins, the Agricultural Secretary of the United States, stated this just five days ago, on the very day this trade deal was announced. She has cleared said: "New US–India deal will export more American farm products to India's massive market. In 2024, America's agricultural trade deficit with India stood at 1.3 billion U.S. dollars. India's

growing population is an important market for American agricultural products, and today's deal will go a long way in reducing that deficit."

Sir, this is not my tweet. She clearly states: "Thank you to the President of the United States for once again delivering for our American farmers." If the Government disagrees with this claim, where is the letter of disapproval? Where is the communication sent in protest against a tweet issued five days ago? अमरीका के एग्रीकल्चर सैक्रेट्री कह रहे हैं कि इस डील से अमरीका के किसानों का फायदा है। इसलिए हम अमरीका के राष्ट्रपति का धन्यवाद करते है। The Indian Government has not written a single line in protest.

Sir, now I come to the youth. The much-publicised PM Internship Scheme was allocated over Rs.10,800 crore, yet less than five per cent of the amount has been utilised. Similarly, the PM Young Achievers Scholarship, meant to uplift talented students from marginalized backgrounds, saw 31 per cent of its funds go unused in the financial year 2026.

Sir, if I speak of women, more than 86 women are raped every day in this country – a figure that reflects systemic collapse, not isolated crime. The West Bengal Government exercised its constitutional authority and passed the Aparajita Woman and Child Bill (West Bengal Criminal Laws and Amendment) Bill, a stringent anti-rape law providing the strongest deterrence against crimes against women. The Bill was duly sent to the Union through the Governor 18 to 19 months ago. For one and a half years, it has remained pending without any decision.

When a democratically passed law meant to strengthen protection is left in limbo, it reflects a lack of intent. This reminds me that I come from an India that promises to double farmers' income, and I also come from an India where 1,11,174 farmers and agricultural labourers – our brothers and sisters – have been forced to commit suicide.

(1600/GM/YSH)

I come from an India which launched '*Beti Bachao, Beti Padhao'* and I come from another India where every 16 minutes a rape or a crime against women is reported.

Sir, now I come to three cracks in the Constitutions. First, hatred has now been normalized. It has moved from margin to the mainstream. If I talk about cases registered for promoting enmity between religious and social groups, the number of cases has doubled between 2021 and 2023 and this rise did not happen in silence. It happened alongside political speeches, public rallies and calculated dog whistles. When hate goes unpunished, it spreads. When it spreads, minorities pay the price.

Second, hate is no longer whispered. It has become a broadcast. So, our country has documented more than 1,300 hate speeches in a single year. When such volume of hate fills public space and the Government refuses to act decisively and swiftly, then the message is clear; intimidation is tolerated, and silence is the Union's policy.

Third, the education empowerment scheme under the Ministry of Minority Affairs has just used eight per cent of its total funds while the 35 per cent of the Ministry's allocation, 27 per cent under Tribal Affairs and 28 per cent under Scheduled Tribes, remain unutilized. Even scholarship schemes like Maulana Azad National Fellowship, the Pre-matric Scholarship and *Padho Pradesh* have been hollowed out.

1602 hours (Shri N. K. Premachandran *in the Chair*)

Now I come to triple seven, which is the triple power grab. Over the last decade, the Government has treated institutions as the Government's own personal property. So, the Parliament is silenced, debates are curtailed, scrutiny is abandoned and even the Deputy Speaker's post is kept vacant because dissent is inconvenient. Sir, investigating agencies no longer investigate; they intimidate, chasing the Opposition with raids and arrests while convictions become negligible. As independent institutions weaken, public institutions are put on the auction block. Air India, BPCL, the Shipping Corporation of India, built by generations with public money, are being sold like distressed assets hastily without any sort of accountability. Sir, this is

described as a reform, but it is actually a managed handover. When institutions are bent to serve power and national assets are reduced to headlines and handovers, the Constitution is not broken in protest, it is torn apart.

Sir, I come from an India where the hon. Prime Minister says, *'Na Khaunga, Na Khaane Doonga.'* I also come from an India where questioning the washing machine that gave reprieve to 23 of the 25 leaders who joined the BJP makes you the most corrupt one.

Sir, now I come to triple *jumla* on finances, on agriculture. So, the Budget waxes eloquent about coconut, cocoa, cashew, sandalwood, fisheries and AI advisories but remain silent on MSP assurances, procurement expansion. There is no price stabilization fund, no diesel support, no fertilizer relief and no electrical subsidy. This is diversification without security and it leaves the majority of Indian farmers trapped in distress. Sir, even the PM Kisan Scheme has been stuck at Rs.6,000 since December 2018 despite soaring input costs and record diesel prices.

Sir, in actual, if we see in real terms, the farmers are earning less each year. A rupee in 2018 is not a rupee in 2026 in value. Sir, if I speak of health care, the Government spends less than 0.26 per cent of the GDP and they might have questions on my source of information. If the need be, I will place all the sources on the Table by 8 p.m. tonight. The Government spends 0.26 per cent of GDP on public health even today. The national health policy promised a spend of 2.5 per cent of GDP. What we get instead is postponement, excuses and under-allocation. In a country where illness is still the fastest road to poverty, this Budget chooses flyover over first aid, optics over oxygen and announcement over actual care.

Sir, if I speak of infrastructure, the Smart City Mission promised transformation in one hundred cities with over Rs.2 lakh crore. Yet, a decade later, what we have is half-dug roads and half-built homes.

(1605/GTJ/STS)

Instead of finishing the job, this Budget announces new economic reasons.

Sir, under the Jal Jeevan Mission, funds were cut by 74 per cent, forcing the States to pick up the Bill. In higher education, an amount of Rs. 55000

crore is spent on management, but an amount of Rs. 2.68 crore on infrastructure is not enough even to build a world-class lab.

Sir, now I come to my triple nine, the triple truth trap. What I mean by the truth is that the accountability of the Governments primarily rests on three pillars. One is the RTI Act, but when I speak of transparency, it diluted the RTI Act by expanding personal information as a ground for refusal.

Sir, if you speak of PM Cares, the PMO claims that it lies outside the purview of RTI because it is a private fund. A fund that is created by a public authority in a public office with the money of the people is being claimed as a private fund. There is no accountability.

Sir, the data of NFHS and NCRB has been frozen. It is because welfare still runs on Census 2011. If I am to summarise the Budget from the perspective of three stalwarts, what is the moral verdict of the Budget? If we have to look at the it from the perspective of Dr. Ambedkar, Gandhi ji and Swami Vivekananda, Dr. Ambedkar warned us that democracy is not just institution, it is a constitutional morality; Gandhi ji taught us that economics divorced from ethics is violence; and Swami Vivekananda reminded us that a nation cannot rise by crushing the weakest. This Budget violates all three.

Sir, in today's India, tax does not follow income; it follows life. आज के भारत में टैक्स कमाई के पीछे नहीं, जिंदगी के पीछे चलती है। I will give you a small example. A baby is born, his milk and diapers are taxed. He grows, his education is taxed. He studies, his books, pencil and mobile data are taxed. He starts earning, his income is taxed. He saves for future, his savings are taxed. He spends to survive, his survival is taxed. He goes to work, his fuel is taxed. He falls sick, his illness is taxed. He grows old, his pension and healthcare are also taxed. And, hon. Chairperson, even after his death, the family still pays the tax.

बच्चा पैदा होता है, तो दूध और डायपर पर टैक्स। पढ़ाई शुरु होती है, तो शिक्षा पर टैक्स। किताबें, नोटबुक, पेन, पेंसिल, मोबाइल डेटा,सब कुछ पर टैक्स। जब कमाई शुरु होती है, तो इनकम पर टैक्स। अगर बचत करता है, तो उस पर टैक्स। जीने के लिए खर्च करता है, तो उस खर्च पर टैक्स। काम पर जाता है, तो पेट्रोल-डीजल पर टैक्स। बीमार पड़ता है, तो इलाज और दवाई पर टैक्स। बुढ़ापा आता है, तो पेंशन और इलाज पर टैक्स और मौत के बाद शोक सभा में अगरबत्ती जलाने के लिए भी परिवार को टैक्स देना पड़ता है। This summarises the Budget.

Sir, I am addressing the Chair. I am sure, the hon. Finance Minister will have a reply ready. When she will be given the opportunity to speak, she can quote me and If I am misleading the House, she can take my name and then place her arguments.

Sir, from a baby's first milk to a citizen's final farewell, this Government taxes life at every step. जन्म से लेकर अंतिम संस्कार तक, हर कदम पर टैक्स लगाया जाता है। सर, यह रिफॉर्म नहीं है, यह लाइफ टाइम टैक्स ट्रैप है।

Sir, now I come to my triple ten. मैंने 9 ट्रिपल की बात की अब मैं 10वां ट्रिपल करने जा रहा हूं। I will end with three dates. These are three moments of history- 2016, 2021, and 2024 - three elections, three verdicts, and three decisive defeats for the BJP in West Bengal. After this triple defeat, the fourth one is no longer a warning; it is approaching.

सर, मैं ज्यादा घुमाऊंगा नहीं, let me come straight to the point. The Government wants to punish Bengal. Let them proceed. We would not bow. You want to freeze our funds; we will persist. मैं परसिस्ट क्यों कह रहा हूं,क्योंकि पीएम आवास से लेकर, सड़क, मनरेगा, बंगाल के सारे पैसे पिछले पांच वर्षों से इस सरकार ने रोक कर रखा है। प्रधानमंत्री जी ने 'आत्मनिर्भर भारत' की बात की है। 'स्वनिर्भर बंगाल' क्या होता है,यह हमने काम करके दिखाया है।

(1610/HDK/MM)

If you want to punish Bengal, you can proceed; we would not bow. If you want to freeze our funds, we will persist. If you want to profile and persecute our youth, we will protect them. If you want to starve our schemes, we will sustain our people. Bengal's spine was never bent by surrender, nor was it softened by sermons of hate. It is forced in struggle, tempered in sacrifice, and is not for sale. Go ahead and send your audits, we will answer them. If you unleash your agencies, we will confront them. If you delay our clearances, we will chronicle every stolen day. But remember, files can be frozen, funds can be stalled, voices can be suppressed but memories cannot be erased. When the people rise and the ballot breaks the silence, we will settle the final account. You will wear the mask of the Union, we will raise the mirror of the people. When truth looks back, power will bend and let us see who will blink first.

This reminds me again that I come from an India that celebrates labour as the backbone of the economy, the hands that build our highways, factories, ports, cities, and this Parliament. But I also represent an India where that very labour, when it travels from Bengal, is no longer seen as a labour, but he is seen as a suspect, punished for the language he speaks. I come from an India where the North-East is proudly called '*ashtalakshmi'* and I also come from an India where Manipur bled for 864 days and the Prime Minister found no time to visit Manipur. I come from an India that derives its vocabulary from Ishwar Chandra Vidyasagar and I also come from an India where Vidyasagar's bust was vandalised by the ruling party at the Centre. I come from an India where we worship *Maa Durga,* the supreme *shakti* and I also come from an India where *Maa Durga*'s ancestry is questioned by BJP leaders. Sir, I really come from 'two Indias'. Honestly, I am tired of explaining this to this House to which India I belong to because the truth is that they both exist and until and unless we acknowledge that the second one exists, we will never be able to claim the first one.

Sir, Budgets can divide, politics can polarise, power can pretend, but there is something deeper than Budgets, older than Governments and stronger than fear, and that is the moral imagination of the people. When institutions weaken and language loses its faith, it is our literature, our culture, our shared memory which rises to remind the nation of who it is and who it must never cease to be.

I finally return to the Constitution. When it opens or when we open the Constitution, it opens with the words 'We the People of India'. It is not a ceremonial phrase but it is a declaration of sovereignty. It is a reminder that power flows upwards from the people, not the other way down; that the Governments may rule but the people remain the supreme. That sentence is not meant to be recited, it is meant to be lived. As long as people remember it, no fear can last, no injustice can endure and no republic can ever truly be taken away. Thus, today, I do not end with slogans; I end with conscience and I end with the voice of Bengal:

*"*This valley of death is not my country,*
This hangman's cheering stage is not my country,
This widespread crematorium is not my country,
This blood-drenched slaughterhouse is not my country,
I will revive my country."

Jai Hind! Jai Bangla!"

(ends)

* Original in Bengali

(1615/PS/MK)

1615 hours

SHRI T. R. BAALU (SRIPERUMBUDUR): Hon. Chairperson, Sir, thank you for giving me this opportunity to discuss on the subject matter of Budget Estimates 2026-27.

First of all, I would like to congratulate Madam Nirmala Sitharaman ji for having brought the Budget Estimates for the consecutive ninth time, next to Shri P. Chidambaram who had also done the same thing in the same Parliament.

Sir, the Finance Minister claims that she aims at Developed India by 2047. India has programmes on Artificial Intelligence, biopharma, semiconductors and critical minerals, and they are given a lot of priority and importance. But the question is: how efficiently is Madam Nirmala ji going to implement them with a sustained push?

The strategy of the Government is said to be reducing revenue expenditure and increasing capital expenditure. It is also claimed that the revenue expenditure has fallen by 11 per cent in the last 10 years, that is, from 88 per cent in 2014-15 to 77 per cent in 2026-27. It is also stated that reduction of the revenue expenditure included seven per cent of subsidies. But what is the reality? Your usual practice is reduction of subsidies in the Budget Estimates, and, in the next six months, you come up with additional demands for subsidies through the Supplementary Demands. That is what I had also mentioned during my speech on the last Supplementary Demands in 2025-26. Within six months, things became haywire. Now, at the end of the current fiscal year, you are saying that the revenue receipts shortfall is around Rs. 78,086 crore. The decrease in revenue expenditure is Rs. 1,00,503 crore. The fall in capital expenditure is Rs. 1,44,376 crore, a very huge fall. It gives no hope of credibility.

Now, I come to Budget 2026-27. The expenditure estimated is Rs. 53.43 lakh crore and expenditure proposed in 2025-26 was Rs. 50.65 lakh crore. Now, the FM is asking Rs. 3 lakh crore more in the upcoming fiscal year. Usually, the Government used to announce big schemes in the Budget. But even after several months, no progress is the result. Last year, on 15th of August, Employment-Linked Incentive (ELI) Scheme was announced as an

incentive to labour and industry to provide additional 3.5 crore jobs, with an outlay of Rs. 99,446 crore. But the Scheme has not taken off.

Another non-starter is Research, Development and Innovation (RDI) Scheme, announced with effect from 01.07.2025 and was said to be implemented with a corpus of Rs 1 lakh crore and a provision of Rs. 20,000 crore was made in 2025-26 Budget. But no progress has been achieved in this effort also. This was also properly responded to by the hon. Minister during the reply in the Lok Sabha.

Now, I come to the coconut production in Tamil Nadu. Tamil Nadu is the second largest coconut production State. Twelve lakh acres are under coconut cultivation, next to paddy. Besides Pollachi, Pattukkottai, Trichy, and Dindigul, other Southern districts are major coconut producing districts. It has got high export potential to an extent of Rs. 3,500 crore per year. The production has fallen because of the root diseases, but the Government of India has not taken care and root diseases still remain. The *Economic Survey* pointed out that the agricultural growth has slowed down to 3.5 per cent in 2025-26 from 4.4 per cent, nearly 1.1 per cent fall.

The Tariff and Trade Agreement unilaterally announced by the USA is bound to open the floodgates of imports of agricultural products into India.

(1620/SNL/ALK)

This will be disastrous for our farmers and the farm sector. The Finance Minister has said in her speech that rich value crops like coconut, cocoon, sandalwood, cashews, etc., will be given special support. But the allocation was Rs.350 crores only. The farmers' organisations are condemning this announcement of the Government as nothing, but a naive rhetoric.

Banana is another crop that requires special attention and support from the Government of India. Tamil Nadu is number one in banana cultivation and exports around Rs.4,000 crores worth of banana every year. The Government of India should come forward to give special attention to banana cultivation to boost exports. The Union Government has been giving step-motherly treatment to Tamil Nadu, and there has been no special scheme or financial allocation so far. Even prestigious projects like 'Sethusamudram Shipping Canal Project', which were implemented by the UPA, have been shelved on political grounds.

The UPA Government gifted 16 large and very important projects in all sectors during 2004 and 2014. The list of schemes include giving the Tamil *classical language status*, Chennai Port to Maduravoyal elevated bridge of 21 kilometers, abolition of CENVAT to protect the textile industry, a new railway line inauguration at Salem, Thiruvarur Central University, IIM at Trichy, Indian Maritime University at Chennai, etc.

On the contrary, for the past 12 years, only one project has come, that is AIIMS Madurai, which has not yet been taken up. AIIMS Madurai is still under the ground. It has not yet been taken up. The Tamil Nadu Chief Minister had also stated that during the UPA period, Tamil Nadu was allotted 11 per cent of Plan expenditure, and now Tamil Nadu is given zero allocation.

The Government of India is not funding Metro Rail Project. Under the "Samagra Shiksha Abhiyan (SSA)", Tamil Nadu was allocated funds to the tune of Rs.3,548 crores, which have not yet been released. Madurai and Coimbatore Metro projects, for which Rs.21,000 crores have been proposed, and whose project reports have been submitted to the Union Government, have not yet been given approval. At the same time, small towns like Agra, Bhubaneswar, Navi Mumbai, and Indore have been permitted.

Under the "Jal Jeevan Mission (JJM)", Rs.3,112 crores have not been released. For the railway schemes, an amount of Rs.289.73 crores for the Thiruvananthapuram–Kanyakumari section has not been released so far for land acquisition.

Further, to purchase 931 hectares of land, funds have not been provided.

The Chief Minister of Tamil Nadu has also urged that the devolution from the divisible pool of taxes should be increased to 50 per cent, but it has fallen on deaf ears of the Union Government. At present, only 41 per cent is allotted.

I also urge the Government of India that cess and other taxes which are not being shared with the states should be abolished immediately, or they should be brought under the divisible pool. Such an anti-federal attitude and exploitation must be ended.

What happened to the promises made by the hon. Prime Minister of India - two crore jobs per year and rupees fifteen lakh per family? Nobody knows. It is all dumfounded. For this question, for the past 10 years, the people representing the Government of India have been keeping a lukewarm approach.

The much talked about MSP has not been implemented. Doubling of agricultural income has not been implemented. Dr. Swaminathan's recommendations have become only slogans in every election. People from industry, business, the middle class, and even ordinary citizens of the State have expressed dissatisfaction and said that this Budget is nothing but a rhetoric from a sloganeering government, with little use to the common masses.

(1625-1630/SMN/CP)

Before I conclude, I would like to ask one thing. How are you going to arrest the jet speed depreciation of rupee against US Dollar? It is already Rs. 92 per Dollar. The Prime Minister has lauded this Budget as a historic one.

There is a proverb in Tamil *"Kaakkaikkum than kunju pon kunju".* It means even for a crow, its offspring is golden.

Thank you very much.

(ends)

1626 hours

*SHRI BASTIPATI NAGARAJU (KURNOOL): Respected speaker Sir, while extending my appreciation for the leadership and vision of our honorable Prime Minister Sri Narendra Modi, I commend the visionary budget presented by our Finance Minister Smt. Nirmala Sitharaman for the year 2025-26. This budget has been prepared with three responsibilities while keeping in mind, Viksit Bharat as our goal. First responsibility is to expedite financial growth, Second responsibility is to increase capacity building 3rd responsibility is to ensure comprehensive development. On the basis of these three points this budget is undoubtedly a macro budget.

There is an estimate of Rs 36.5 lakh crores for non-debit receipts and Rs 53 .5 lakh crores for total expenditure. Capital expenditure has been increased to Rs 12.2 lakh crores, which is unprecedented. This reflects the commitment of government towards infrastructure and its development. Fiscal deficit has been decreased to 4.3 percent of our GDP. Debt to GDP ratio has been pegged to 55.6%. These figures reflect a balance between development and fiscal discipline. It is not fair on the part of opposition parties which are only criticizing the government and its budget. Our country has given priority to make in India especially in strategic sectors. As part of that strategy, the Government has allocated Rs 10,000 crore for biopharma sector, Rs 40,000 crores for electronics manufacturing, Rs 10,000 crores for technology, Rs 10,000 crores for champion SMSEs.

In order to compete with Western countries and to provide high end technology to the people of this country, this budget has provided for seven high speed corridors in our country. Also, there are proposals to develop 20 National Waterways. This is not an ordinary budget I consider this to be a constructive and reforming budget. This budget is improving supply chains, promoting exports, encouraging small and medium enterprises and providing minimum support price for farmers. This budget is prepared to take our country ahead in the global race for development.

---

* Original in Telugu

Sir, I would like to mention two points on how this budget has benefited Andhra Pradesh. As per the recommendations of Finance Commission Andhra Pradesh was allocated with Rupees 64,320 crores. Andhra Pradesh share in divided Andhra Pradesh has increased to 4.21%, which shows that the development needs of our state has been recognized and for this I would like to thank hon.Finance Minister Smt. Nirmala Sitharaman. For this dedicated rare earth and permanent magnet corridor has been announced which will be an historic opportunity for our state Andhra Pradesh. As a mineral rich state we would like to move forward from mineral exploring state to the state of value centric industries by promoting processing, research and modern technology. In AP we have lengthy coastline, this budget has provided provisions for fisheries and export clusters which will benefit our coastline immensely. By increasing limit of duty free imports from 1% to 3%, there will be less financial burden. Financial support that is being provided to EEZ will improve the income opportunities of fishermen in our state. In tribal areas especially in Araku valley by providing special mountain trails and also by promoting migratory bird sanctuary's like Pulicat, our state will evolve as a state of eco-tourism. This will also provide employment opportunities to the youth in this tribal areas, which will contribute in the development of these tribal areas. We are happy that Andhra Pradesh has been selected for the pilot project in which Rs 600 crores are being allocated for skill development and transformation program. This will not only improve employment opportunities for our youth but also empower our youth to provide employment opportunities to others.

Chairman Sir, I would like to mention that the bullet trains from Hyderabad to Chennai and Chennai to Bangalore will help in development of our States. High speed corridor from Hyderabad to Chennai will touch Amravati which is our capital city. Similarly bullet train from Hyderabad to Bengaluru will touch Kurnool which is my parliamentary constituency. I am happy at these proposals. Sir polavaram project is lifeline of our state Andhra Pradesh, and our government is committed to complete it by 2027. By providing more funds to the Ministry of water resources you are helping in timely completion of this project. Construction of a capital city Amravati is very

important for our state and I would like to thank finance minister Smt. Nirmala Sitharaman for providing adequate fund to the Ministry of urban development. Desperate also identified Andhra Pradesh as a strategic partner in the development journey of our country. Under the vision and leadership of our chief minister Shri Nara Chandrababu Naidu Garu these allocations will only help in realising development goals of our state at the earliest. I believe that these investments will contribute in changing the future of our state.

I would like to mention a few points about my parliamentary constituency Kurnool. By providing high speed corridor between Hyderabad and Bengaluru, Kurnool will get better connectivity with two metropolitan cities. As Ministry of highways and roads received a good allocation of funds, I request that Kurnool-Bellary Highway may be completed in this financial year. In last year's budget Orvakallu in my constituency was provided industrial node and this credit goes to NDA government. In this contact I request the government to provide integrated Steel hub in this industrial node as this area is a backward area. As part of this initiative, I request rail connectivity to Mantralayam as well. As our area is drought prone, I request additional funds under 'Atal Bhu Jal Yojana' to recharge groundwater levels in this district. Sir under the able leadership of our chief minister Shri Nara Chandrababu Naidu, our state is surging ahead in efficient administration, reforms and technology. Under the leadership of our hon.prime Minister Narendra Modi ji when we have coordination between state and Central Governments we can show what a 'double engine Sarkar' can deliver to the people. With these words, I conclude my speech and I thank hon. Speaker for giving me this opportunity and also I would like to express gratitude on behalf of people of my constituency.

(ends)

(1635/VPN/AB)

1635 hours

SHRI ANIL YESHWANT DESAI (MUMBAI SOUTH-CENTRAL): Thank you, Chairperson, Sir. Hon. Finance Minister Shrimati Nirmala Sitharaman presented the Union Budget 2026-2027 in this House on the auspicious day of Magha Purnima. A lot of expectations were there from the Indian population, common people and all alike. The total expenditure estimates of Rs. 53.47 lakh crore, that is 7.7 per cent higher than the revised estimates of 2025-2026, were presented. In this, interest payments account for 26 per cent of the total expenditure, which is 40 per cent of the revenue receipts. Whereas the total receipts other than borrowings are estimated to be Rs. 36.51 lakh crore, which is 7.2 per cent higher than the revised estimates of 2025-2026. Revenue deficit in 2026-2027 is targeted at 1.5 per cent of the GDP which is the same like the revised estimate of 2025-2026. It is unchanged. Fiscal deficit of 2026-2027 is targeted at 4.3 per cent of the GDP, which is lower than the revised estimates of 4.4 per cent of the GDP of 2025-2026.

As far as debt is concerned, the Government aims to reduce its outstanding liabilities to around 50 per cent of the GDP by 2031, that is in five years. In 2026-2027, outstanding liabilities are estimated to be around 55.6 per cent of the GDP.

This Budget of 2026-2027 emphasises the need for fiscal consolidation targeting a reduction of debt-to-GDP ratio to 50 per cent, plus or minus one per cent by 2030, that is in five years, which is now 55.6 per cent of the GDP. Fiscal consolidation is being pursued by cutting total expenditure by five per cent but no significant growth momentum is expected with only 10.9 per cent of growth in capital expenditure in terms of GDP. There is no corresponding increase in capital expenditure.

Sir, there is a marginal increase in Union Government revenue expenditure, that is Rs. 39.44 lakh crore from 2025-2026 revised estimate to Rs. 41.25 lakh crore in 2026-2027, that is a growth of around 4.5 per cent. There is only a marginal increase in transfer towards centrally sponsored schemes, rising from Rs. 5.42 lakh crore in 2025-2026 to Rs. 5.49 lakh crore in 2026-2027, that is just an increase of 1.28 per cent.

Sir, it is to be noted that the Finance Commission grants have declined from Rs. 1.32 lakh crore in 2025-2026 budget estimates to 1.29 lakh crore in 2026-2027 budget estimates. As far as revenue receipts are concerned, only marginal increase is there in revenue receipts from Rs. 34.30 lakh crore in 2025-2026 to Rs. 35.33 lakh crore in 2026-2027, that is a rise of around 2.90 per cent.

There is no estimate of GST compensation cess collection and the Budget is silent about the future of GST compensation sales. I would request the hon. Finance Minister to shed some light on this aspect because we would like to know how the compensation cess stands and what is the future course of it.

The share of States has fallen from Rs. 14.22 lakh crore in 2025-2026 to Rs. 13.93 lakh crore in 2025-2026 RE, which is a decline of 2.07 per cent for the year 2026-2027. The estimated tax share to States is Rs. 15.26 lakh crore, which is only 7.3 per cent higher than the previous year. Even after considering the 16th Finance Commission tax devolution, the Centre's tax share to States amounts to Rs. 34.65 lakh crore instead of which is mandated at 41 per cent. The 16th Finance Commission recommended State share in divisible pool at its present level of 41 per cent. For horizontal devolution, there is a change in the criteria and weightage from the 15th Finance Commission. The major change is the criteria of inclusion of contributions to GDP, that is, 10 per cent weightage is given, and demographic performance by each State.

(1640/UB/VB)

With regard to revenue deficit grants, the 16th Finance Commission has not recommended that these be granted to the States. When States fall short of revenue deficit, they try to obtain revenue deficit support from the Central Government to carry on with their projects, such as development or wherever it is needed. However, this time around, the Finance Commission has regrettably negated the recommendation, which will put stress on the States because they are unable to generate any significant revenue, as GST has already subsumed all taxes, and there are hardly any avenues left for the Central Government to generate revenue of its kind.

My State of Maharashtra contributes the maximum amount to the Central exchequer. In recent years, we have seen that we have contributed more than Rs. 5.5 lakh crore to the Central exchequer, but what we receive in return is hardly around Rs. 3 lakh crore. The Maharashtra's Chief Minister, Shri Fadnavis, has praised the entire Budget, substantiating that around Rs. 1 lakh crore will come to the State of Maharashtra, of which Rs. 98,000 crore will be in the form of devolution or tax returns, and Rs. 12,000 crore allocated for various projects in Maharashtra. In the financial year 2026-27, allocations have been made for different projects.

Maharashtra is expected to receive close to Rs. 1 lakh crore, but if we go by the Budget, whatever has been praised by the Chief Minister, the reality is far from what exists on the ground. The projects in the pipeline that have been funded or allocated significant amounts for infrastructure or urban development are facing exorbitant cost escalations. Overvaluation is being conducted, which favours contractors and raises suspicions and doubts regarding corruption in Maharashtra. So, whatever projects are there, such as the Mumbai-Aurangabad high-speed rail, Rs. 6,103 crore has been allocated; for the Mumbai Metro projects, Rs. 1,702 crore has been provided; and for the Mumbai Urban Transport Project (MUTP-3), Rs. 462 crore has been allocated. Additionally, green mobility projects in the Mumbai Metropolitan Region (MMR) have received Rs. 155 crore, and the Intelligent Transport System (ITS) on the Samriddhi Mahamarga has received Rs. 680 crore. Furthermore, the Pune Metro Rail Project has been allocated Rs. 517 crore. These projects should have been completed by now, but their non-completion is not only proving inconvenient to the people; it is also a hindrance to the progress of Maharashtra.

Who benefits from this situation? Only the contractors are benefiting, which brings inconvenience to the Government officials and politicians who are sitting in the Treasure Benches of Maharashtra Assembly. These observations do not aim to level charges; rather, they reflect what the people witness and feel. People wonder why a progressive State like Maharashtra is taking a back seat.

When it comes to finance and economy, concerning this budget, a High-Level Committee on banking for Viksit Bharat has been proposed. The banking sector, which is the backbone of the Indian economy, especially the public sector, is essential. Recently, it was reported that the State Bank of India registered a profit of Rs. 31,000 crore in the last quarter. This is the strength and potential of our public sector banks and other public sector units. Instead of strengthening these institutions, the Government appears to be taking steps to weaken them. Why are we going for disinvestment? Why does every budget presentation include a disinvestment plan? Last year, Rs. 75,000 to Rs. 80,000 crore was anticipated to be generated *via* disinvestment, yet not even Rs. 40,000 crore came out.

(1645/NKL/SJN)

Today, banks like IDBI have employees who are worried as to why it is being on the panel for privatisation. Private banks do not cater to the employment needs of the public. Instead of utilising the banking sector's substantial potential, profits are good, yet these banks, which should be responsible for addressing the unemployment issue in the country, are hindered because the Government has tied their hands. Whenever we talk to the management, they say that they are not receiving clearance from the Finance Ministry. If this situation persists, where will the youth go? We hear about brain drain occurring from India. For those with qualifications, lack of employment opportunities in banks or the public sector leaves them with no alternative but to leave the country.

This is a sad situation when we talk of creating employment opportunities. Even where capacity exists, opportunities are not being provided. This trend is also observed in insurance companies. There were concerns about the merger of the three general insurance companies, but after the solvency ratio has come out with the hard work of the employees, the Government has fortunately changed its stance regarding disinvestment. But these are the things which we need to do.

What has happened to the Labour Code? The Labour Code may provide opportunities, but a lopsided Labour Code is being formulated which is benefiting the employers and there is absolutely no say for the employee or labour. Today, we must ask why the gig economy has arisen. Within this gig economy, people who are working there 24x7 are often those with qualifications, such as engineers, Chartered Accountants, and lawyers. However, they are not finding suitable employment. It is easy to say that self-employment creates job opportunities, but when it comes to sustenance, jobs are there for people with some level of qualification. Where is the policy going wrong? The Government must reflect on this and genuinely think of the future of youth.

Moreover, while skill training initiatives are coming up, it is important to consider their effectiveness.

HON. CHAIRPERSON (SHRI N. K. PREMACHANDRAN): Please conclude.

SHRI ANIL YESHWANT DESAI (MUMBAI SOUTH-CENTRAL): Yes, Sir. Regarding education, the Government's new National Education Policy has numerous flaws. What about the situation of teachers? What about the students? There is a significant gap between urban and rural education, and rural institutions. You do not get teachers. The problem is also not yet addressed with regard to TET. Those who began teaching long before this law came into existence are made to reappear for TET. These flaws should be rectified. We look up to teachers to educate the society.

As for health, despite the allocations and provisions, they fall short of the 2.5 per cent of GDP declared by the Government. In Maharashtra, the state of Government hospitals is such that no one would dare go there. There is lack of doctors and medicine. Patients often lie on the corridors. There are no beds for them. This kind of situation is there not only in rural areas but also in cities like Mumbai.

HON. CHAIRPERSON: Please conclude now.

SHRI ANIL YESHWANT DESAI (MUMBAI SOUTH-CENTRAL): Regarding agriculture, the allocation is Rs. 10,000 crore, with everything meticulously detailed on paper. What is the reality? Suicide has become a pattern. Why suicides are increasing in the State in Maharashtra? What is happening? Is the

Pradhan Mantri Fasal Bima Yojana really working or it is merely on paper? When a farmer is paid a claim of Rs. 3 or Rs. 6, you can imagine how that formula works. Who has formulated that? What are the agencies doing; what are the people doing? The dreams of poor farmers are finished. He has nothing to look up to. They are finishing their lives because there is no tomorrow for them.

(1650/VR/DPK)

Last but not least, the main concern relates to MGNREGA. It has now been re-coined and re-named as VB- G RAM G, but the basic character of the scheme itself has been fundamentally altered. Earlier, whenever the need arose, the Central Government funded 90 per cent, and in certain cases even 100 per cent of the programme. Today, however, if a State requires employment under this scheme, the State Government has to formally request the guarantee of employment days. On paper, the guarantee remains 100 days and has even been extended from 100 to 125 days. But what is the use of it? You have changed the character of the scheme, killing MGNREGA and killing the poor labourers of the country.

To conclude, I would say that when we think that robots and AI will be the future of tomorrow's Viksit Bharat, the Government should ensure that the people who are living human beings in India, are taken care of before AI rules over us.

Thank you.

(ends)

1651 बजे

श्री दिलेश्वर कामैत (सुपौल) : सभापति महोदय, आपने मुझे वर्ष 2026-27 के आम बजट पर चल रही चर्चा में भाग लेने का अवसर दिया, इसके लिए मैं आपका बहुत-बहुत आभार प्रकट करता हूं। ... (व्यवधान) मैं माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी एवं बिहार के लोकप्रिय मुख्यमंत्री श्री नीतीश कुमार जी को हार्दिक बधाई एवं धन्यवाद देता हूं कि उनकी अगुवाई में एनडीए ने बिहार विधानसभा चुनाव, 2025 में ऐतिहासिक विजय प्राप्त कर प्रचंड बहुमत से सरकार बनाने का काम किया है।

महोदय, समावेशी विकास का यह आम बजट वाकई में राष्ट्रहित और जनहित के लिए अमृत एवं संजीवनी के रूप में कार्य करेगा। भारत के यशस्वी प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी की दूरदर्शी एवं प्रगतिशील आर्थिक नीतियां एवं योजनाएं समाज के अंतिम व्यक्ति के साथ सभी वर्गों को समानांतर एवं सार्थक रूप से लाभान्वित करती है। मैं इसके लिए आदरणीय प्रधानमंत्री जी एवं माननीय वित्त मंत्री जी का हार्दिक आभार व्यक्त करता हूँ।

महोदय, यह बजट भारत के किसानों, युवाओं, महिलाओं एवं सभी वर्गों के उत्थान तथा विकास के लिए है, किन्तु हमारे साथियों को यह सब दिखाई नहीं पड़ता है। न जाने यह उन्हें क्यों नहीं दिखाई पड़ता है? उनके चश्मे से इस तरह से क्यों नहीं दिखाई पड़ रहा है? रोजगार, कौशल प्रशिक्षण और अन्य अवसरों की सुविधाएं उपलब्ध कराने के लिए माननीय प्रधानमंत्री जी की योजनाएं विकसित भारत बनाने में एक महत्वपूर्ण कदम है। ... (व्यवधान)

महोदय, प्रधानमंत्री जी ने किसान भाईयों के लिए कृषि में उत्पादकता और अनुकूलनीयता को प्राथमिकता देते हुए परिवर्तनकारी राष्ट्रीय सहकारिता नीति जैसी योजनाओं को कार्यान्वित किया है। प्रधानमंत्री जी ने भारत के युवाओं के भविष्य को उज्ज्वल बनाने के लिए रोजगार और प्रशिक्षण को प्राथमिकता देते हुए रोजगार पाने वाले विनिर्माण क्षेत्र में रोजगार सृजन एवं नियोक्ताओं की सहायता जैसी योजनाएं शामिल की हैं।

महोदय, भारतीय अर्थव्यवस्था की विकास यात्रा को विकसित भारत का लक्ष्य प्राप्त कराने के लिए समावेशिता की मार्गदर्शक प्रेरणा से ईंधन के रूप में हमारे सुधारों का उपयोग कर कृषि, एमएसएमई, निवेश और निर्यात जैसे चार शक्तिशाली इंजन गति प्रदान कर रहे हैं। यह बजट कृषि क्षेत्र समावेशी, संतुलित, उच्चतर संवृद्धि और उत्पादकता की ओर अग्रसर है। युवाओं का सशक्तिकरण और हमारी समृद्धि युवाओं को पर्याप्त रूप से साधन-संपन्न करने और सशक्त बनाने पर निर्भर करती है। एनडीए की सरकार ने विकास के प्रति मानवोचित और समावेशी दृष्टिकोण अपनाया है। जहां पिछले 11 वर्षों में इन विकास कार्यक्रमों ने रिकॉर्ड समय में सभी के लिए आवास, हर-घर जल, सभी के लिए बिजली, सभी के लिए रसोई गैस, सभी के लिए बैंक खाते और वित्तीय सेवाओं के माध्यम से प्रत्येक परिवार और व्यक्ति के लिए सेवाएं सुलभ कराई गई हैं, वहीं करोड़ों लोगों को मुफ्त राशन उपलब्ध कराकर गरीबी की चिंता समाप्त कर दी गई है और रोजगार का सृजन हुआ है। साथ ही सरकार सर्वांगीण, सर्वस्पर्शी और सर्वसमावेशी विकास के दृष्टिकोण से कार्य कर रही है। इसमें सभी जातियों और सभी स्तरों के लोग शामिल हैं।

(1655/PC/PBT)

सभापति महोदय, हम वर्ष 2047 तक भारत को 'विकसित भारत' बनाने के लिए कार्य कर रहे हैं। इस लक्ष्य को प्राप्त करने के लिए हमें लोगों की क्षमता में वृद्धि करनी होगी और उन्हें सशक्त बनाना होगा। 'गरीब', 'महिलाएं', 'युवा' और 'अन्नदाता', उनकी आवश्यकताएं, उनकी आकांक्षाएं और उनका कल्याण हमारी सर्वोच्च प्राथमिकता है। देश की प्रगति तब ही होती है, जब वे प्रगति करते हैं।

महोदय, मैं अपने संसदीय क्षेत्र सुपौल सहित बिहार के सभी किसान भाइयों के हित से संबंधित मुख्य अति-आवश्यक मांगों के लिए आग्रह करता हूं। वर्ष 2008 की प्रलयकारी बाढ़ की तबाही के बाद कोसी क्षेत्र के किसान भाइयों ने बहुत ही कष्ट सहन कर मखाना के साथ मक्का एवं जूट की खेती करनी शुरू की थी। मैं माननीय प्रधानमंत्री जी का आभार व्यक्त करता हूं कि उनके द्वारा मखाना बोर्ड की स्थापना की गई है।

सभापति महोदय, मेरे संसदीय क्षेत्र सुपौल के साथ बिहार के सीमावर्ती कोसी एवं मिथिला क्षेत्र में देश के कोने-कोने से मखाना के साथ मक्का एवं जूट की खरीददारी हेतु व्यापारियों का आना-जाना लगा रहता है। इसके लिए बड़े स्तर पर व्यापार केन्द्र अति-आवश्यक एवं अपेक्षित हैं। इसी के साथ चौड़ी सड़क, रेलवे का कन्टेनर डिपो, देश के सभी महानगरों के साथ रेल-कनेक्टविटी, भारी वाहन पार्किंग, उच्च क्षमता का भंडारण, कोल्ड स्टोरेज, राष्ट्रीयकृत बैंक, भोजनालय, शौचालय के साथ अतिथि गृह का निर्माण हो, जिससे किसानों एवं व्यापारियों के लिए मूलभूत सुविधाएं प्राप्त हो सकें।

महोदय, मेरे संसदीय क्षेत्र सुपौल एवं बिहार के कोसी-मिथिला वासियों के लिए एक केन्द्रीय कृषि अनुसंधान महाविद्यालय की स्थापना जनहित में अत्यंत ही आवश्यक एवं अपेक्षित है, जिसमें कृषि एवं किसान कल्याण संबंधित सभी विषयों का पठन-पाठन हो सके। मेरा आग्रह है कि मेरे संसदीय क्षेत्र सुपौल में केन्द्रीय कृषि अनुसंधान महाविद्यालय की स्थापना की जाए।

सभापति महोदय, रेलवे बिहार के विकास की धुरी है। वर्ष 2019-2024 में रेलवे बजट औसतन 1,132 करोड़ रुपए का था। जबकि, वर्ष 2026-27 में रेलवे बजट बढ़कर 10,370 करोड़ रुपए हुआ है। बढ़ा हुआ बजट सीधे-सीधे परियोजनाओं, रोजगार और बेहतर सेवाओं में तब्दील होता दिख रहा है। इसका सीधा लाभ बिहार को मिल रहा है।

सभापति महोदय, अपने संसदीय क्षेत्र सुपौल में रेलवे संबंधित अति-आवश्यक समस्यायों के समाधान के लिए मैं माननीय प्रधानमंत्री जी एवं माननीय रेल मंत्री जी से आग्रह करता हूं कि पूर्व-मध्य रेलवे के अंतर्गत सीतामढ़ी-जयनगर वाया निर्मली तथा ललितग्राम-बीरपुर नई रेल लाईन परियोजना का शिलान्यास कर यथाशीघ्र निर्माण कार्य का शुभारंभ हो तथा रेल परिचालन करने की कृपा की जाए।

सभापति महोदय, गाड़ी संख्या -15949 और 15950 डिब्रूगढ़-गोमतीनगर अमृत भारत एक्सप्रेस का परिचालन गलगलिया-अररिया रेल-खंड होकर फारबिसगंज-सरायगढ़ दरभंगा के रास्ते करने की कृपा की जाए।

सभापति महोदय, डिब्रूगढ़ से नई दिल्ली वाया कटिहार-बरौनी एवं वाया कटिहार-हाजीपुर होकर तीन राजधानी एक्सप्रेस ट्रेनों का परिचालन किया जाता है। इन तीनों में से किसी एक राजधानी एक्सप्रेस को नवनिर्मित गलगलिया-अररिया रेल-खंड होते हुए फारबिसगंज-राघोपुर तथा दरभंगा के रूट से परिचालन करने की कृपा की जाए। ऐसा करने से बंगाल, बिहार तथा उत्तर प्रदेश के सीमावर्ती क्षेत्रों की जनता को इसका लाभ मिल सकेगा तथा समय एवं दूरी भी कम होगी।

सभापति महोदय, छात्रों, युवाओं, किसानों, व्यापारियों तथा शिक्षा स्वास्थ्य-बाजार-कोर्ट-कचहरी की सुविधा के लिए पूर्व-मध्य रेलवे के त्रिवेणीगंज से पटना वाया सरायगढ़-दरभंगा होते हुए एक मेल/एक्सप्रेस ट्रेन का परिचालन रात्रि में दोनों तरफ से किया जाए। इसके साथ ही सुपौल से सियालदह यानी कोलकाता के लिए एक नई ट्रेन चलाई जाए, जिससे उस क्षेत्र के व्यापारियों, जनता तथा सीमावर्ती क्षेत्र की जनता को भी इसका लाभ मिल सके।

सभापति महोदय, बिहार राज्य के सुपौल जिला अंतर्गत एनएच-327ई सुपौल से बैरिया मंच होते हुए वाया मरौना एवं मधेपुर होते हुए दरभंगा तक सड़क एवं उक्त सड़क के मध्य कोसी नदी में पुल का निर्माण करने की कृपा की जाए।

सभापति महोदय, विकसित भारत के निर्माण के लिए देश के गरीब, युवा, नारी शक्ति और किसान सशक्त होंगे, सरकार इसके प्रति वचनबद्ध है। इन्हीं शुभकामनाओं के साथ मैं वर्ष 2026-27 के आम बजट का सर्मथन करते हुए बिहार की समस्त जनता एवं जनता दल (यूनाइटेड) की तरफ से धन्यवाद एवं आभार प्रकट करता हूं।

धन्यवाद।

(इति)

(1700/SPS/SNT)

1700 बजे

श्री बजरंग मनोहर सोनवणे (बीड) : सभापति महोदय, मैं आपको धन्यवाद देता हूं कि आपने मुझे बोलने का मौका दिया है। मैं एनीसीपी (शरद पवार) पार्टी से हूं। आदरणीय शरद पवार साहब की कृपा से मैं इस सभागृह में हूं। मुझे इस बजट पर बात करते समय बहुत खेदजनक बात बोलनी है कि महाराष्ट्र के वित्त मंत्री, जो डिप्टी सीएम थे, उनका निधन 14 दिन पहले हो गया है। वे इस सभागृह के भी सदस्य रहे थे। मैं पहले उनको भावपूर्ण श्रद्धांजलि अर्पित करता हूं।

*(Sir, I express my gratitude for giving me the opportunity to speak on the budget for 2025-2026. This time, there is no clear policy from the government in the budget or any positive things for the countrymen. This resolution has been made in a hurry and without understanding the reality. As usual, this should not be called a financial resolution but a jumla budget of this government.

I want to raise some important issues in the House; the issues raised in the previous financial resolution have only been raised in a colorful manner. The Honorable Finance Minister made a big announcement about the concept of Sudhar Express. And she said that the government has made more than 350 reforms, but the details of those reforms have not been given. Except for GST, no reforms have been made. GST is a matter of looting the poor; the changes made in GST are wrong. Talking about GST, this tax has been imposed in a hurry.

The opposition suggested that this tax should be implemented after discussion, but the government did not accept the suggestion. Today, the government is trying to remove the problems in the name of Sudhar Express to rectify the wrong decision. My question to the government is, will the government compensate the traders, entrepreneurs, and common citizens who have suffered losses due to your wrong GST tax?

Sir, Promises are made every year for the MSME sector, but in reality, some small and medium enterprises of the government are getting into trouble day by day. Many small enterprises are on the verge of closure, and the government has no policy to save them.

---

* ( ) Original in Marathi

Sir, The entrepreneurs of our country are capable, but due to the wrong policy of the government, they are getting into trouble. Despite having production capacity, there is no concrete policy for the market system; as a result, India is becoming only a consumer, and other countries are benefiting from this. In the past, the government had expressed its desire for an ethanol project for the sugar industry, and under the name of Interest Submission, sugar millers set up projects worth crores of rupees, and the result of this was that on December 7, 2023, a letter was issued at night and said to stop ethanol production. Through you, I would like to tell the Finance Minister that we should consider how much loss is caused due to such a decision. The money that was supposed to be received by the middle class of the country has stopped being received, and there has been a great loss.)

माननीय सभापति महोदय, मैं आपके माध्यम से अर्थ मंत्री जी से कहना चाहता हूं कि ऐसा करने से उद्योगों का कितना घाटा हुआ, यह भी सभागृह और देशवासियों को बताना चाहिए। इसका परिणाम यह हुआ है कि देश के किसान को जो पैसा मिलने वाला था, वह कम मिला, क्योंकि वह रातों-रात बंद कर दिया गया। यह बहुत बड़ी बात है।

*(Sir, Due to the closure of ethanol production projects worth 200,300,500 crores, the government has not yet received the interest submission money that it had promised to distribute. At the same time, sugarcane farmers should get a proper MSP. Just as the FRP is increased every year, the MSP should also be increased. Today, in this agricultural country, whether it is sugarcane farming, potato farming, or wheat farming, all farmers should get MSP. The government says that it will double the income of farmers, but it is unfortunately being halved instead. The government seems to think that farmers should be permanently in debt.

Sir, It was announced to set up a ship repair yard on the waterway in Banaras-Patna, but it is not right to make such announcements when this project is failing due to low water quality in the rivers. While talking about the health sector, many announcements were made, but even today there is no medical facility in the hospitals of the country, no staff, and no necessary equipment. The government is not paying attention to health infrastructure.

Sir, In my Lok Sabha constituency, there is Swami Ramanand Tirth Rural Medical Hospital in Ambajogai taluka of Beed district. It provides a medical support for five to six surrounding districts. Every day 2500-3000 patients come here for medical tests, but there are no doctors, staff, or medical facilities available there. Therefore, I demand the Finance Minister through you that the government should pay attention to the infrastructure facilities that it has instead of making new announcements. There is also a shortage of medicines in this hospital I am demanding that it should be fulfilled.

(1705/RHL/RTU)

Sir, The ridiculous thing about this budget is that after 11 years, the government has been late in realizing that urban area number 47 can pay attention to the progress of tier 2 and tier 3 cities. This means that for the last 11 years, the government has been giving secondary treatment to the citizens. The district from which I come is rural; my identity is as the son of a farmer. My demand is that justice should be done to the farmers of this an agriculture dominated country.

Sir, Cashew and sandalwood were mentioned in the budget. Cashews are not affordable for the common man, and the farmers of the southern region who produce sandalwood are struggling to sell their goods. Our district is rural; from 2014 to 2019, our Chief Minister announced that he would bring the watergrid scheme for my Beed district, but my district has not yet received the benefits of this. I request the Finance Minister to kindly provide irrigation facilities to my district; the water from the Ujani dam should be brought to the Manjara dam, and from there the villages should get irrigation facilities and infrastructure.

Sir, Lakhpati Didi Yojana has become just a central election campaign slogan. There is still no concrete work from the government regarding women's safety. Women are being subjected to atrocities, but there is no proper security system. Through you, I would like to ask the minister that the government's PMJSY scheme is still lacking for rural development. Not a single work in this scheme has been approved. Finally, I will say, this budget is very disappointing for the people of the country. It has been made in a hurry by mixing old slogans only). … (*Interruptions*)

(1710/KN/AK)

इसलिए मैं कहता हूं कि इसे जल्द से जल्द देना चाहिए। सरकार की एक और घोषणा है – 'हर घर नल से जल'। इस योजना के अंदर पिछले बजट में से 50 करोड़ रुपये भी खर्च नहीं हुए और मेरे जिले के लिए एक रुपया भी नहीं दिया। आपने क्यों नहीं दिया? अगर 50 हजार करोड़ रुपये लैप्स होते हैं और मेरे क्षेत्र के लिए एक रुपया भी नहीं मिलता है तो यह खेदजनक बात है। मेरा सरकार से यह सवाल है कि मैं अपोजिशन का एमपी हूं, क्या आपने इसलिए पैसे नहीं दिए? मेरी रिक्वैस्ट है।… (व्यवधान) सर, मेरी पार्टी का जितना समय है, आप उतना समय दे दीजिए। आप विकसित भारत के बारे में बोल रहे हैं। अभी क्या-क्या करना है? भारत को एक नंबर पर लाना है, कौन से नंबर पर लाना है? टेक्नोलॉजी के क्षेत्र में मेरा अर्थ संकल्प है।… (व्यवधान)

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): Please try to conclude now.

… (*Interruptions*)

SHRI BAJRANG MANOHAR SONWANE (BEED): Sir, please give me two more minutes to speak. … (*Interruptions*) मेरे यहां 400 गांव हैं। अभी भी वहां बीएसएनएल का टावर नहीं है, किसी दूसरी कंपनी का टावर है। मैं सरकार से रिक्वैस्ट करूंगा कि मेरे जिले के अंदर उसे देना चाहिए। रेल के बारे में बहुत जिक्र किया। आपने बुलेट ट्रेन के लिए 1 लाख करोड़ रुपये के बजट को 2 लाख करोड़ रुपये कर दिया। आपने यह क्यों किया? मेरे यहां क्या किया है? हमारे महाराष्ट्र के अंदर खाली अर्बन के लिए सरकार चलती है, रूरल के लिए क्यों नहीं है? … (व्यवधान) मेरे जिले के लिए एक ही प्रोजेक्ट की मांग थी। सरकार और वित्त मंत्री जी से मेरी रिक्वैस्ट है कि धाराशिव-बीड-संभाजीनगर के रेल मार्ग के लिए कुछ न कुछ बजट देना चाहिए।… (व्यवधान)

माननीय सभापति : श्री राहुल कस्वां जी।

श्री बजरंग मनोहर सोनवणे (बीड) : सर, मैं लास्ट में एक बात बोल रहा हूं।

(Finally, I will say, this budget is very disappointing for the people of the country. It has been made in a hurry by mixing old slogans only.)

Thank you.

(ends)

1713 बजे

श्री राहुल कस्वां (चुरू) : सभापति महोदय, आपने मुझे बजट पर बोलने के लिए मौका दिया, उसके लिए मैं आपको धन्यवाद देता हूं। मैं तथ्यों के साथ खड़ा हुआ हूं, सुर्खियों के साथ नहीं। सरकार के अपने ऑडिट खाते, बजट वक्तव्यों और संसदीय उत्तरों के साथ जब इन्हें एक साथ पढ़ा जाता है तो एक पैटर्न साफ दिखता है कि घोषणाएं आगे दौड़ती हैं, नतीजे पीछे रह जाते हैं तथा जवाबदेही सधे हुए शब्दों की ओट में गायब हो जाती है।

महोदय, यूनियन बजट वर्ष 2025-26 के समाप्त होते-होते सरकार ने फ्लैगशिप स्कीम्स को बड़ी-बड़ी हैडलाइन के जरिये बार-बार बेचने की कोशिश की। आप पिछले बजटों को चैक करेंगे तो हर बार बजट में कुछ न कुछ नया आता है, लेकिन उसका कंपेरेटिव चार्ट पार्लियामेंट में कभी पेश नहीं हो पाता है कि क्या स्कीम्स लॉन्च हुई और फील्ड में उनका क्या इम्पैक्ट रहा है?

मैं पीएम पोषण स्कीम से अपनी बात शुरू करना चाहूंगा। भारत सरकार का यह प्रोग्राम अच्छा है। हम पोषण को इम्प्रूव करना चाहते हैं। अगर आप गवर्नमेंट ऑफ इंडिया का डैशबोर्ड चैक करेंगे तो वर्ष 2021-22 के अंदर इस स्कीम के लिए जो बजट ऐस्टिमेट था, वह 11,500 करोड़ रुपये था, जबकि एक्चुअल एक्सपेंडिचर 10,000 करोड़ रुपये के आस-पास ही हुआ। वर्ष 2023-24 में इसे 11600 करोड़ रुपये कर दिया गया और एक्चुअल एक्सपेंडिचर 8400 करोड़ रुपये हुआ। वर्ष 2024-25 में इसे 12500 करोड़ रुपये कर दिया गया और एक्चुअल रिलीज 9900 करोड़ रुपये हुआ। वर्ष 2025-26 में बजट एस्टिमेट 12500 करोड़ रुपये था और एक्चुअल रिलीज 6170 करोड़ रुपये हुआ।

(1715/ANK/SRG)

सर, मैं यह कहना चाहता हूं कि सरकार स्कीमों के साथ जब बजट अनाउसमेंट करती है और साल के बीच में रिवाइज्ड एस्टीमेट्स होते हैं, तो वहां आधा दम टूट जाता है। फिर जब यह असलियत में लागू होती हैं, तो इनकी हालत और भी दयनीय हो जाती है। ऐसा नहीं है कि यह किसी एक स्कीम के साथ है। ऐसा अनेक स्कीम के साथ में है। आज की तारीख में यदि हम एनएफएचएस का डेटा देखते हैं, तो हमारी कितनी ही बच्चियों को हम स्कूलों के अंदर आयरन, जिंक की टैबलेट्स दी जा रही हैं। वे बच्चियां एनिमिक हैं और पीएम पोषण कार्यक्रम की वास्तविकता यह है कि भारत सरकार से अपना पूरा-पूरा बजट भी खर्च नहीं हो पा रहा है। ऐसे ही आप देखेंगे कि अनेक स्कीम्स हैं।

अभी हम स्कूल शिक्षा के बारे में बात करते हैं। एक समग्र शिक्षा अभियान चला। उसके अंदर वर्ष 2021-22 में 31,000 करोड़ रुपये सैंक्शन किए गए। उसमें से 30,000 करोड़ रुपये भी खर्च नहीं हुए। वर्ष 2023-24 में 37,400 करोड़ रुपये सैंक्शन हुए और वह पैसा आज तक खर्च नहीं हुआ। हालत यह है कि राजस्थान में हाई कोर्ट के ऊपर राजस्थान सरकार ने अपना एक वक्तव्य दिया है कि राजस्थान सरकार के अंदर 56 प्रतिशत स्कूलों के जो रूम्स हैं, वे जर्जर हालत में हैं, अनयूजेबल हैं और मेजर रिपेयर्स मांगते हैं। राजस्थान में एक स्कूल के अंदर बिल्डिंग गिरने से सात बच्चों की मृत्यु हुई। राजस्थान सरकार ने आनन-फानन में राजस्थान के सारे स्कूलों का डेटा

कलैक्ट करवाया। डेटा कलैक्ट करने के बाद यह मालूम पड़ा कि स्कूलों के अंदर 2,83,780 रूम्स तो ऐसे हैं, जो जर्जर हालत में हैं और वे कमरे बच्चों के बैठने लायक नहीं हैं। 2,19,000 ऐसे कमरे हैं, जिनको मेजर रिपेयर की जरूरत है। हाई कोर्ट ने साथ-साथ यह भी कहा, जो रिपोर्ट सामने आई कि राजस्थान के स्कूलों में बच्चियां इसलिए कम पानी पीती हैं, क्योंकि राजस्थान में वर्किंग टॉयलेट्स तक नहीं हैं। समग्र शिक्षा अभियान की हालत यह है कि उसके लिए बजट नहीं है। मेरे अकेले संसदीय क्षेत्र में 1,600 से अधिक कमरों की रिक्वायरमेंट है, पर सरकार के पास कहीं कोई पैसा नहीं है। स्टेट सब्जेक्ट और सेंट्रल सब्जेक्ट के ऊपर बात घूमकर रह जाती है। ऐसे कई स्कूल हैं।

मैं चूरू लोक सभा क्षेत्र से आता हूं। वहां पर 50 डिग्री तक तापमान चला जाता है। वहां आज भी बच्चे बाहर पेड़ के नीचे पढ़ने को मजबूर हैं। सरकार के पास विकसित भारत के विज़न के अंदर बच्चों के लिए कोई विज़न नजर नहीं आता कि कैसे बच्चे पढ़ेंगे, कैसे बच्चों को स्कूल के प्रॉपर रूम्स मिलेंगे। यह हालत समग्र शिक्षा अभियान की है। अभी सरकार ने एक बहुत अच्छा नया अनाउंसमेंट किया है। वैसे तो हर बार अनाउंसमेंट होता है। इस बार के बजट में एवीजीसी कंटेन्ट क्रिएटर लैब्स खोली जाएंगी। एनिमेशन, विज़ुअल इफैक्ट्स, गेमिंग एंड कॉमिक्स की लैब्स खोली जाएंगी। 15,000 लैब्स खोली जाएंगी, यह बड़ी अच्छी उम्मीद है, पर इनके लिए हम ट्रेनर्स कहां से लेकर आएंगे, उनको हम स्किलिंग कैसे देंगे, कैसे इनके इक्यूपमेंट्स आएंगे, इनका रख-रखाव कौन करेगा? अटल टिंकरिंग लैब्स खुलीं, आज हमारे पास कहीं भी उनका असेसमेंट नहीं है। अनाउंसमेंट के बाद कहीं भी यह समझ में नहीं आता कि कैसे स्कूली शिक्षा के अंदर आगे बढ़ें।

सर, राजस्थान के अंदर हालत तो यह है कि आज की तारीख में मेरे संसदीय क्षेत्र में 83 प्रतिशत स्कूलों में हम बच्चों को आर्ट्स पढ़ा रहे हैं। मात्र 17 प्रतिशत सरकारी स्कूलों में साइंस और कॉमर्स है। उन 17 प्रतिशत स्कूलों में से 53 प्रतिशत स्कूलों के पास में कोई वर्किंग लैबोरेटरी नहीं है। हम डिजिटल एज की बात कर रहे हैं, हम एआई टेक्नोलॉजी की बात कर रहे हैं, उसके लिए बच्चे कैसे तैयार होंगे? शिक्षा के प्रति इस सरकार की इतनी जबरदस्त उदासीनता है कि इसके बारे में जितना बोला जाए, उतना कम है। जवाहर लाल नेहरू जी ने इस देश के अंदर वर्ष 1960 में केंद्रीय विद्यालय और नवोदय विद्यालय का एक कॉन्सेप्ट क्रिएट किया। आज भी इनकी सक्सेज़ रेट 95-97 प्रतिशत से ऊपर जा रही है, पर इस सरकार की उदासीनता के कारण ऑफिशियल डेटा के अनुसार केंद्रीय विद्यालयों और नवोदय विद्यालयों में 12,000 से अधिक टेक्निकल पोस्ट वेकेंट पड़ी हुई हैं। बच्चों के एडमिशन घटते जा रहे हैं। जहां वर्ष 2020-21 के अंदर 1,95,000 बच्चे केंद्रीय विद्यालयों में एडमिशन लिए हुए थे, आज वह फिगर घटते-घटते 1,39,000 के ऊपर आ गया है। यही हालत नवोदय स्कूलों की है।

मैंने प्रधान मंत्री कौशल विकास योजना के बारे में बात की। उनकी स्थिति यह है कि सेंटर्स बिल्कुल खत्म होने की पोजीशन के ऊपर आ गए हैं। डेटा के अनुसार, सिर्फ 41 प्रतिशत ट्रेन्ड बच्चों को ही सरकार प्लेसमेंट दिला पाई। आज की तारीख में यह सिर्फ सर्टिफिकेट डिस्ट्रिब्यूशन का एक प्रोग्राम रह गया है। अनेक ऐसी समस्याएं हैं। पीएम इंटर्नशिप की ही बात कर लीजिए। पिछली बार बहुत जोर-शोर के साथ में यह स्कीम लॉन्च की गई। इसके लिए 10,831 करोड़ रुपये का बजट भी सैंक्शन किया गया, पर रिवाइज्ड एस्टीमेट 526 करोड़ रुपये हो गया। 10,000 करोड़ रुपये की अनाउंसेंट के बाद में 526 करोड़ रुपये का ही बजट सैंक्शन हुआ। इस साल 4,788 करोड़ रुपये की बात की गई है। यही हालत एआई मिशन की है- 2,000 करोड़ रुपये का बजट एस्टीमेट और 800 करोड़ रिवाइज्ड एस्टीमेट। इस बार फिर से यह 1,000 करोड़ रुपये है।

(1720/RAJ/SM)

मैं इसे सरकार की शिक्षा के प्रति उदासीनता मानता हूं। मैं सरकार से निवेदन करना चाहता हूं। वित्त मंत्री महोदया यहां बैठी हुई हैं।

मैडम, हमारे राजस्थान के स्कूल्स में बहुत समय के बाद एनरॉलमेंट्स बढ़े हैं, but we are lacking basic infrastructure and it needs to be funded by someone. As a parliamentarian, मैं संसदीय क्षेत्र में घूमता हूं। वहां स्कूल्स में रूम्स की डिमांड है। हम वहां रूम्स कहां से लाएं? मेरे संसदीय क्षेत्र में 1800 कमरे की जरूरत है, but there is no way out. स्टेट के पास पैसे नहीं हैं और सेन्टर के पास आते हैं तो यहां स्कीम नहीं है। कुछ एलॉटमेंट्स होती हैं, I cannot deny that. But the allotment has to be increased by a substantial number so that the students can at least sit in the class. That is my point in regard to education. (व्यवधान) आप किसके बारे में बोल रहे हैं?…(व्यवधान) आप वहां से भी बोलने नहीं देते हैं और यहां से भी बोलने नहीं दे रहे हैं। आप मुझे कहीं से बोलने दीजिए। …(व्यवधान)

सर, जल जीवन मिशन के बारे में बात हुई है। इसके लिए वर्ष 2025-26 के बीई में 67 हजार करोड़ रुपए थे और रिवाइज्ड एस्टीमेट 17 हजार करोड़ रुपए है। इसका मतलब है कि हम 50 हजार करोड़ रुपए खर्च नहीं कर पाए या बजट को चेंज करने की कोशिश है। आज राजस्थान की यह हालत है कि राजस्थान में पीने के लिए पानी की व्यवस्था नहीं है।

आज मेरे संसदीय क्षेत्र और राजस्थान में जल जीवन मिशन के ऐसे कितने टेंडर्स हैं, जो ओपेन तक नहीं हो पाए हैं। आज की तारीख में वर्ष 2021 में अवार्ड हुए टेंडर्स का डेविएशन हो गया। 500 करोड़ रुपए के प्रोजेक्ट में 70 करोड़ रुपए डेविएशन आ गया और उस डेविएशन की फाइल सरकार के पास दो सालों से पड़ी हुई है। सरकार के पास 70 करोड़ रुपए नहीं हैं। रतनपुरा के किसान धरने पर बैठे हुए थे, लेकिन सरकार के पास उनके पीने के लिए पानी का कोई सिस्टम नहीं है। जल जीवन मिशन को बंद करने का काम कर दिया गया है। सरकार कहीं हाथ पर हाथ धर कर बैठ गई है। सरकार के पास पानी के लिए पैसे देने का कोई विजन नहीं है। ऐसे प्रोजेक्ट्स हैं, जिनको सैंक्शन करने के लिए फाइल्स दो सालों से ऑफिसर्स के पास पड़ी हैं।…(व्यवधान)

निशिकान्त जी, मैं आपसे निवेदन करूंगा कि आप भी बोलिए कि जल जीवन मिशन के प्रोजेक्ट्स वर्ष 2021 में शुरू हुए थे, लेकिन वे आज तक कम्प्लीट नहीं हुए हैं...(व्यवधान)

मैं सरकार से प्रधानमंत्री ग्रामीण सड़क योजना के बारे में कहना चाहता हूं कि 19 हजार करोड़ रुपए सैंक्शन किए गए थे, मगर बजट एस्टीमेट को रिवाइज करके रिवाइज्ड एस्टीमेट में 11 हजार करोड़ रुपए कर दिए गए हैं। आज प्रधानमंत्री ग्रामीण सड़क योजना का फोर्थ फेज चल रहा है, उसमें बचे हुए गांवों की रेक्वायरमेंट नहीं रही है। आज इतनी पंचायतें बन गई हैं कि पंचायत से गांव कैसे जुड़ेंगे? कम से कम अपने गांव से पंचायत, हेडक्वार्टर को जोड़ने का भी प्रावधान होना चाहिए। जो सड़कें पहले बनीं हुई थीं, वे फेज थ्री में थीं, जहां पर आप रोड्स का चौड़ीकरण कर रहे थे, उन रोड्स को भी शामिल करने की बात कीजिए।

मैं मनरेगा के बारे में कहना चाहता हूं। आपने वीबी-जी राम जी बिल में मनरेगा के बारे में कहा है कि राज्य सरकार 40 प्रतिशत शेयर देगी।

सभापति महोदय, पिछले राजस्थान सरकार ने 48 सौ करोड़ रुपए मनरेगा में खर्च किया है। राजस्थान सरकार को अपने बेसिक डे टू डे एक्सपेंडिचर के लिए भी लोन लेना पड़ता है तो क्या राजस्थान सरकार दो हजार करोड़ रुपए अपनी जेब से दे पाएगी? इस नए बिल से मनरेगा के खात्मे की शुरुआत हुई है। गांव के अंतिम छोर पर बैठे हुए आदमी को इससे रोजगार मिलता था, उसको सरकार छीन रही है।

मैं जल जीवन मिशन के साथ सिंचाई की बात करना चाहता हूं। हाल ही में नई रिपोर्ट आई है। एन्वायरन्मेंट एंड वाटर की एक इंडिपेंडेंट स्डटी के अनुसार अभी इंडिया की वेस्ट वाटर रेसक्यू कैपेसिटी बहुत कम है। सिर्फ 10 राज्यों के पास रीयूज पॉलिसी है। वर्ष 2050 तक ट्रीटेड वेस्ट वाटर दिल्ली के क्षेत्रफल के 26 गुना क्षेत्र के बराबर की सिंचाई कर सकता है और वास्तविक आर्थिक मूल्य पैदा कर सकता है। फिर भी इस सदन में कोई नेशनल प्लान नहीं बताया गया है। वेस्ट वाटर को रीयूज के लिए न बजट है, न टारगेट है और न ही टाइम लाइन है ताकि वेस्ट वाटर को कैसे रीयूज किया जाए। वाटर स्कैरसिटी को केन्द्रीय स्तम्भ बनाया जाए। हमारा वेस्ट वाटर बह कर बर्बाद हो रहा है, हम उसका उपयोग क्यों नहीं कर सकते हैं? यह खेतों की सिंचाई कर सकता है।

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): Rahul ji, please conclude now.

SHRI RAHUL KASWAN (CHURU): Sir, I was allotted ten minutes. Please give me three minutes more.

HON. CHAIRPERSON: You have already spoken for 11 minutes.

SHRI RAHUL KASWAN (CHURU): Please give me two minutes more.

सर, मेरा सरकार से यह कहना है कि हमारे यहां तीनों नदियों का पानी हरिके बैराज से इंटरनेशनल बॉडर क्रॉस करता है। टू एमएएफ पानी की शक्ति 10 से 15 लाख हेक्टेयर जमीन को सिंचित करने की है, लेकिन इरिगेशन के बारे में सरकार की कोई एनाउंसमेंट नहीं है। हम एक तरफ 50 लाख टन दलहन और तेलहन विदेशों से इम्पोर्ट कर रहे हैं और दूसरी तरफ इरिगेशन के लिए कोई भी बजट सैंक्शन नहीं किया गया है।

(1725/NK/GM)

मेरी सरकार से गुजारिश है, राजस्थान के नार्थ वेस्ट चुरू, झुंझनु, बाड़मेर और बीकानेर जैसे क्षेत्र हैं, जहां इतना बड़ा लैंडमास पड़ा हुआ है। अगर इरिगेशन की फेसिलिटीज मिलेगी तो उससे बहुत बड़ा फायदा मिलेगा। इरिगेशन पर गवर्नमेंट को फोकस करना चाहिए।

मैं राष्ट्रीय राजमार्गों की बात करूंगा, नेशनल हाईवेज के अंदर हर साल बजट बढ़ रहा है लेकिन हमारे जो स्टेट हाईवेज हैं, उनका ओवर कैपिसिटी यूटिलाइजेशन हो रहा है, स्ट्रेस बढ़ता जा रहा है। मैं हाईवे की डिजाइन का एग्जाम्पल देता हूं, जयपुर से लेकर किशनगढ़ हाईवे राजस्थान में है, पचास हजार पीसीयू के लिए डिजाइन्ड हाईवे पर आज आज 1 लाख 26 हजार पीसीयू तक यूटिलाइजेशन हो रहा है, इससे आए दिन एक्सीडेंट होते हैं। पिछली बार इलीगल कट्स के पास एक्सीडेंट्स होने पर 100 से अधिक लोगों की जानें गईं। सरकार के पास हाईवे के लिए कोई प्लान नजर नहीं आ रहा है। इस बजट में राजस्थान का नाम तक नहीं लिया गया।

मैं रेलवे के लिए कहना चाहूंगा, न्यू रेलवे लाइन्स के लिए बजट ऐस्टिमेट 32 हजार करोड़ रुपये का था लेकिन केवल 30 हजार करोड़ रुपये ही खर्च हुए। मेरे लोक सभा क्षेत्र चुरू के अंदर सीकर से नोखा, खाटू श्याम जी से करणी माता वाया मुकाम नोखा विदासर, सरदार सेठ से नौहर, सरदार सेठ से हनुमानगढ़, साधुपुर से तारानगर के लिए रेलवे लाइन की डिमांड बहुत ज्यादा है। हर बार जब हम सर्वे कराते हैं तो आरओआई निगेटिव आती है, राजस्थान में फ्रेट नहीं है। There has to be some viability gap funding kind of stuff or we need special assistance of money on that. आखिर में,

“वादों की दुकान सजती रही हर साल
पर गरीब की थाली रही खाली की खाली
कागज पर सपने चमकते रहे हजार
जमीं पर मगर सिसकता परिवारा। ”

पिछले बजट का हिसाब नहीं और इस बजट का हिसाब नहीं, राजस्थान का हिस्सा नहीं तो विकसित भारत सिर्फ एक नारा है और एक नारा ही रहेगा।

(इति)

1727 hours

SHRIMATI DAGGUBATI PURANDESWARI (RAJAHMUNDRY): Hon. Chairman Sir, I thank you for giving me this opportunity to participate in this very important discussion on the Budget that was presented by the hon. Finance Minister Shrimati Nirmala Sitharaman Ji.

Sir, I would first like to begin by congratulating her on her 9th consecutive Budget that she had presented in the Parliament. The Budget gives us a clear message about India's long-term priorities and it also emphatically states where India intends to position herself in the unfurling global economic scenario. It also clearly states that the Budget intends to balance growth and macro-stability.

The challenge before the hon. Finance Minister as she was charting out the Budget was that she had to ensure momentum alongside building resilience. We had a GDP of around seven per cent with inflation being low and fiscal deficit in the right direction. This was the momentum that was there in the country, but we need it to build our resilience against the global trade which was in a flux.

Sir, the fiscal deficit of 4.3 per cent which is marginally lower than 4.4 per cent only emphasizes that the focus of the Finance Minister has been on continuity rather than ambition. Since the pandemic, the slow rate of fiscal deficit reduction only highlights that the focus has been on stability rather than dramatic consolidation. With the global uncertainty looming large and also the rupee being under pressure, the Budget that was presented is nothing short of prudent macroeconomics. Above all of this, the real story is in the increase of allocation of capex at Rs.12.20 lakh crore as against Rs.11.20 lakh crore which is 4.4 per cent of the GDP and this clearly underlines that the focus is on investments rather than on consumption subsidies. This is what we would call fiscal prudence over populism.

The EU Free Trade Agreement would most probably come into operation by 2027 and we also have the US tariff uncertainties looming large. Under these circumstances, we need to build our domestic capacities to protect our country from supply chain disruptions.

(1730/GTJ/KDS)

Sir, against this backdrop, the industrial strategy that has been spelt out in the budget, reveals a resolve to move up the value chain. It could be an amount of Rs. 10,000 crore allocation for the Biopharma Shakti Initiative or the amount of Rs. 40,000 crore allocation for the Electronic Component Manufacturing or India's Semiconductor Mission 2.0. They together emphasise that India would want to become Atmanirbhar or self-reliant in these strategic sectors on which it was until now import dependent.

Sir, there is also renewed emphasis on service sector and we know that the contribution of service sector to our GDP is around 55 per cent and it dominates our exports as well. Sir, the common safe harbour margins 15.5 per cent and the threshold enhancement from Rs. 300 crore to Rs. 2,000 crore only emphasise that India's software still remain our reliable foreign exchange earner.

Sir, the proposed Education to Employment and Enterprise Standing Committee aiming at 10 per cent of the global service market underscores this and the expansion of AYUSH and Khelo India Mission only revealed the intent of extending or diversifying service exports beyond technology.

Sir, there has also been emphasis on rare earth mineral corridors. Today, we are faced with an external environment in which trade as well as multilateralism is in danger and access to supply chains is being disrupted. Hence, we need to strengthen, if not protect ourselves against these external shocks. Therefore, the manufacturing of rare earth permanent magnets or REPM is vital to meet our growing demands of the upstream industries like electronics, electric vehicles, aerospace, defence and the likes.

Sir, the need for securing our supply chain arose when China, the world's largest, if not the only, supplier of REPM curbed its exports giving rise to global shortage and disrupting industries. This shock emphasised the need for indigenisation. Today, by indigenising REPM, India could position itself as a global hub of sustainable manufacturing.

Sir, the proposed scrapping of custom duty on monazite from the present 2.5 per cent is a welcome measure because this would only attract more investments in REPM and also improve the employment opportunities for our own children. The States in which monazite is largely found are Kerala,

Tamil Nadu, Andhra Pradesh, Odisha, Jharkhand, Maharashtra, Gujarat and West Bengal with Andhra Pradesh, Kerala, Tamil Nadu and Odisha contributing 89 per cent of the 12.73 million tonne monazite reserves in our country.

Sir, I would only request the hon. Finance Minister here that we would need to work closely with the States for the single window clearances as well as land subsidies because this is largely in the control of the States and this would also hasten and quicken investments into our country in REPM. Alongside, I would also request the hon. Finance Minister to consider applying PLI or performance linked incentives for the mining of rare earth minerals because as the very name states, they are rare earth minerals and we need our efficacy to improve in mining of rare earth minerals and also apply PLI to REPMs too.

Sir, the Budget further simplifies customs tariff by rationalising exemptions and focusing on effective rates. The ripple effect of this would be that our domestic manufacturing sector would be strengthened and our exports would improve. Customs today are moving towards trust-based, digitally AI-assisted framework marking a significant stride towards ease of doing business. So, the targeted exemptions and process reforms aim at reducing the input cost that would improve certainty for long gestation and capital incentive projects.

Sir, manufacturing is the central pillar of our Indian economic growth and its contribution to the GDP is around 16 to 17 per cent. It is much lower than what many of the other countries, for example, China, have. However, measures such as duty-free imports for the leather and footwear industry, the extension of the export-obligation period under the Advance Authorisation Scheme from six months to one year, the announcement of a scheme to support the production of high-value, technologically advanced construction and infrastructure components, and the removal of Rs. 10 lakh per-consignment cap on courier exports for MSMEs would not only improve access to foreign markets but also strengthen domestic manufacturing.

(1735/HDK/CS)

Sir, in the health sector, the customs duty exemption on 17 additional drugs and medicines as well as on key diagnostic components, only indicates the commitment of the NDA Government to the well-being of its citizens. This is over and above the exemption that was given for the cancer drugs earlier in her earlier Budget. This reduction in customs duty would provide immediate relief to patients who are suffering from cancer and rare diseases, signalling a policy towards affordable health care. This is alongside the *Ayushman Bharat*, the *Jan Aushadhi Kendras* which are already in place in our country.

The PLI allocation for the auto sector has been increased, which is a very welcome measure, but I would also appeal to the hon. Finance Minister to reconsider the 45 per cent reduction in the PLI for the lithium-ion cells because this is rather important.

The Exclusive Economic Zone, or the EEZ, span about 2.3 million kilometer in the Indian Ocean. Catching fish in the EEZ duty-free will not only reduce operational costs, but would also recognize the fish as Indian catch. If it lands on other shores, then it would be considered as exports. Many countries, like the US and China actually follow this route, and this would actually unlock the economic potential of our country's marine resources. This would also, beyond boosting deep-sea fishing, facilitate harvesting high-value fish, like tuna, marlin, sailfish, and the likes. Presently, Indian fishing vessels are not well-equipped for long distance operations. This would actually call for investments in vessels with on-board freezing facilities as well, opening up a sea of opportunities for our fisherfolk. The limit for duty-free imports and specified inputs used for processing seafood has been increased from one per cent to three per cent over the previous year's export turnover, and this would actually ease the pressure on the marine sector by bringing down the cost of production at a time when one of our largest export earners is actually facing a crisis of the high US tariffs, which have now been, of course, reduced.

Sir, now I would state about the Budget thrust on high value farm produce and allied sectors. This would also help in reducing our import cost dependency, modernize agricultural practices, and also improve farm incomes. The production of coconut oil has reduced drastically in the past one decade. The production of coconut in our country is around 600 thousand tons, and of

coconut oil is around 450 hundred tons. The oil production has now reduced to 4 lakh tons, and one of the reasons, if not the sole reason, is that our plantations are ageing and we need to replace them. Therefore, the hon. Finance Minister coming forward, shouldering the coconut farmers and assuring them that their trees would be replaced by new saplings is a welcome measure. The export on coconuts have actually risen to 1.88 lakh tons in 2025 as against the 1.76 lakh tons in 2024, which is a seven per cent hike.

None of us have actually forgotten the success story of Aruku Coffee. When it was initiated, there were many people who did not believe that it would succeed. But today, Aruku Coffee has become a global brand. So, riding on the success of Aruku Coffee, to emulate it in cashew nuts and coconuts would actually reduce our dependency on imports.

Exports of cocoa and related products have increased 26 per cent touching 4.54 lakh tons in 2025, up from 36.86 lakh tons. So, I think this is a very welcome measure.

Sandalwood is an integral part of our culture. Therefore, the support that has been given to sandalwood farming as well as post-harvest processing would only help us in restoring the past glory of sandalwood.

(1740/PS/MNS)

Sir, alongside this, the AI initiative called the Virtually Integrated System to Access Agricultural Resources (VISTAAR) would educate the farmers in every detail of agriculture and economics, and this is very important for us because 80 per cent of our farmers are small and marginal farmers who have land holdings which are less than five acres. Therefore, this technical assistance would help farmers in innovative practices, thereby enhancing their incomes.

Sir, India's 7.4 million MSMEs would stand to benefit from the Rs. 10,000 crore SME Growth Fund that has been allocated. This is over and above the Rs. 2000 crore Self Reliant India Fund that has already been allocated, and this provides access to risk capital for MSMEs. MSMEs largely supply to PSUs and other large houses, but payments are quite often delayed, which leads to financial crunch and thereby the ill-health of the MSME. Therefore, TReDS are being made mandatory where the invoice has to be settled *via* the platform with no excuses. It is a big help for the MSMEs. The chronic problem that MSMEs face, which even our *Economic Survey* has emphasized, is their lack of accessibility to capital. Therefore, these initiatives would surely enhance proximity to capital for the MSMEs, which are one of the largest employment generators after agriculture.

Sir, urbanization is happening at a great speed and the focus on Tier II and Tier III and Temple cities is a welcome measure because here the infrastructure would definitely be upgraded and modernized, making life for migrants, who actually come into these cities, much better and safer, and they would not have to live in deplorable conditions as they are doing now. Today, recognizing cities and towns as growth hubs is the need of the hour. Therefore, I would surely like to welcome this measure. … (*Interruptions*) Sir, I just need five minutes.

Sir, having said that, a nation's progress is impossible without the empowerment of its women. Building on the success of Lakhpati Didi, the most important initiative that has been introduced in the Budget, is the establishment of the Self-Help Entrepreneur Marts or SHE-Marts, which will provide women entrepreneurs direct market access and business opportunities.

In addition, the credit-linked support for women-led fisheries and aquaculture enterprises encourages economic independence in coastal and rural regions. These initiatives are designed to convert small-scale participation into scalable enterprise. Another landmark initiative in this Budget is the establishment of one hostel for girls in every district, especially near the STEM institutions. This step ensures that talented young women from rural and semi-urban areas would not have to discontinue education for lack of accommodation. These initiatives collectively strengthen financial inclusion, education access, and entrepreneurial growth for women, converting empowerment into leadership. Beyond economic and educational support, the Budget also gives a strong social message that women are partners in nation-building and not mere beneficiaries of welfare. Therefore, it is no longer women's development, but, now, the new story is 'women-led development'.

Sir, having said that, I would only like to conclude by saying that the Budget has been crafted and presented amidst unique circumstances in an increasingly turbulent world. In such circumstances, this Budget is a coherent framework that laid emphasis on financial prudence, infrastructure-led growth, and human development, preparing India for the Viksit Bharat 2047 in a volatile and an unpredictable world.

Thank you, Sir.

(ends)

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): Thank you very much. You did not take five minutes further.

The next speaker is Shri Y.S. Avinash Reddy ji.

1744 hours

SHRI Y. S. AVINASH REDDY (KADAPA): Thank you, Sir.

I congratulate the hon. Finance Minister for presenting the Budget for the ninth consecutive time. We appreciate the Central Government for enhancing the CAPEX Budget for the year 2026-27 to Rs. 12,21,821 crore, an 11.5 per cent higher allocation than the revised Budget for the current financial year 2025-26.

Sir, now, I come to the allocations for our State of Andhra Pradesh. We all know that Polavaram is a national project with 194 TMC storage capacity, 45.72 metres height, and an estimated cost of Rs. 55,000 crore, which have to be spent by way of 100 per cent Central grants.

(1745/SNL/RV)

Sir, in the Union Budget 2026–27, an amount of Rs.3,320 crore is allocated. There is a specific mention in the Budget presentation that the revised cost of the project is Rs.30,436 crore for completion up to the Minimum Draw Down Level (MDDL) of 41.15 meters, and the balanced Central grant for the project is limited to Rs.12,157 crore. At 41.15 meters, only 75 Thousand Million Cubic Feet (TMC) of water can be stored. The objectives envisaged cannot be achieved if the project is restricted only to a height of 41.15 meters with only 75 TMC storage.

We, on behalf of YSRCP, bring to the notice of the Government of India that this national project should be constructed up to a height of 45.72 meters with 194 TMC storage capacity, with an estimated and sanctioned amount of Rs.55,000 crore. Any change, any reduction to the sanctioned amount will severely affect the interests of crores of farmers across the State.

We also request the Government of India to revisit and issue Environmental Clearance (EC) to the “Rayalaseema Lift Irrigation Scheme (RLIS).” Earlier, in March 2025, EC was rejected due to lack of persuasion by the present State Government.

I seek to draw your attention regarding the borrowings of our State, Andhra Pradesh. During the 2019-2024 YSRCP tenure, considering all forms of liabilities, an amount of Rs.3,32,000 crore was borrowed. Whereas, in the present tenure, in a span of just 20 months, an amount of Rs.3,20,000 crore is

contracted for borrowing so far. Generally, all kinds of borrowings put together should not exceed 3.5 percent of the State's GDP.

For instance, during 2014-19, the then State Government borrowed Rs.17,000 crore beyond their limit, and this excess borrowing was deducted from the borrowing limit of the next government during 2019-2024. If the present pace of borrowing is continued, just like the president stated above, the borrowing limits of the next Government will be deducted due to the present Government's over-excess borrowing. Therefore, the next Government will not be in a position to pay even salaries and pensions if this abnormal pace of borrowing is permitted.

Our State Government is raising off-budget borrowings. In May 2025, an amount of Rs.9,000 crore was borrowed by way of Andhra Pradesh Mineral Development Corporation (APMDC) through Non-Convertible Debenture (NCD) issuances. The worst part here is, a private lender was given direct access to draw his servicing amount from the Consolidated Fund of Andhra Pradesh, which is highly unconstitutional and unprecedented. In December 2025, Rs.5,750 crore was borrowed by way of Andhra Pradesh State Beverages Corporation Limited (APSBCL) bonds. Recently, the State Cabinet cleared a borrowing of an additional Rs.11,850 crore by way of APSBCL NCD issuances.

During the financial year 2022-23, when the previous Government tried for similar off-budget borrowing through APSBCL NCD issuances, the Central Government objected to such borrowings, and the Ministry of Finance issued a circular. The Ministry of Finance wrote a letter to the Special Chief Secretary of the Andhra Pradesh Finance Department dated 27th March, 2023 and stopped the State from taking such off-budget borrowing. This kind of off-budget borrowing will have long-lasting ramifications. The next Governments will have to pay their entire budget amount for repaying the interest, duly sacrificing salaries and pensions for employees and welfare schemes for the poor people. So, I request the Hon. Finance Minister to give clarity on this issue during her reply.

As I mentioned above, our State, in a span of just 20 months, borrowed Rs.3,20,000 crore, but it could not allocate nearly Rs.5,000 crore for completing the 10 medical colleges out of the 17 new medical colleges taken

up during the tenure of Mr. Y.S. Jaganmohan Reddy Garu. Bids are called for privatization of the Government medical colleges and hospitals, which will directly impact the poor, as they will not be in a position to afford costly treatment in these privatized hospitals.

(1750/SMN/MY)

Sir, an allocation of Rs. 96000 crore is made for VB G RAM G Scheme which is the new MGNREGA Scheme. Our State's share has increased from ten per cent to 40 per cent because of which it is highly unlikely that the allocated amount is completely spent in the year 2026-27. We request the Government of India to implement the new scheme VB G RAM G with 90:10 ratio for our State of Andhra Pradesh on par with the North - Eastern Stares as our State's financial condition is very weak. We request the Government of India to set up a steel plant at Kadapa which is part of assurance given to the Andhra Pradesh as part of AP Bifurcation Act 2014. We brought this issue to the notice of this august House several times and we, once again, request the Government to fulfil its promise.

We request the Government of India to stop privatisation of Vizag Steel Plant and also request to allocate the grants to clear the present dues of Vizag Steel.

Sir, Kadapa to Bengaluru Railway line was sanctioned in 2010 with an outlay of Rs. 2700 crore. Till date, only 10 per cent of the work is completed. We request the Government of India to allocate sufficient funds for completion of this project. Initially, this project was sanctioned on 50:50 cost sharing basis between Central and State Governments.

Sir, post-bifurcation Andhra Pradesh is not in a position to contribute its 50 per cent share. The Andhra Pradesh Government has already requested the Government of India to complete this project with hundred per cent Central funds.

Sir, we request the Government of India to consider the same and expedite the construction of this new Railway line between Kadapa and Bengaluru.

With these submissions, I conclude my Speech on General Discussion on the Union Budget for 2026-27.

Thank you, Sir. (ends)

1752 बजे

श्री लालजी वर्मा (अम्बेडकर नगर) : मान्यवर, आपने मुझे केंद्रीय बजट पर सामान्य चर्चा में हिस्सा लेने के लिए अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूं।

मान्यवर, माननीय वित्त मंत्री जी ने नौवां बजट प्रस्तुत किया। हम लोगों की अपेक्षा थी कि देश और प्रदेशों के लिए इस बजट में बहुत कुछ आएगा, लेकिन 'खोदा पहाड़ निकली चुहिया' वाली बात हुई।

मान्यवर, माननीय मंत्री जी बता रही हैं कि यह बजट विकासोन्मुख, समावेशी और भविष्यवादी है। लेकिन, सच्चाई यही है कि यह बजट महंगाई से त्रस्त जनता को राहत नहीं देता, बेरोजगार युवाओं को आशा नहीं देता, किसानों को सुरक्षा नहीं देता और स्वास्थ्य एवं शिक्षा जैसे मूल क्षेत्रों में निवेश से कतराता है। यह बजट आंकड़ों की बाजीगरी है। इसमें जनता की जरुरतों का समाधान नहीं है। माननीय मंत्री जी ने इस बजट को सुधार एक्सप्रेस कहा। यह सुधार एक्सप्रेस नहीं, बल्कि उधार एक्सप्रेस है। इस बजट के 53,47,315 करोड़ रुपये में से करीब 26.25 परसेंट केवल ब्याज पर ही खर्च किया जा रहा है।

मान्यवर, पहले बड़ा बजट बनाया जाता है और फिर खर्च नहीं हो पाता। अभी नौ महीने बीत गए, लेकिन पिछले वित्तीय वर्ष का 41 परसेंट से ज्यादा पैसा खर्च नहीं हो पाया। पिछले वर्ष का जो संशोधित बजट है, उसमें लगभग एक लाख करोड़ रुपये कम हो गए।

मान्यवर, माननीय मंत्री जी ने एक दूसरी बात का जिक्र किया कि यह विकसित भारत के लिए सबका साथ और सबका विकास का बजट है। परंतु, यह बजट सबका साथ नहीं देता है। इस देश में सबसे बड़ी आबादी ओबीसी, एससी और एसटी की है। उनके हितों की अनदेखी करने का काम इस बजट में किया गया है। आज रोजगार देने का सवाल है। देश में 45 केंद्रीय विश्वविद्यालय हैं। 38 विश्वविद्यालयों के वाइस चांसलर सवर्ण हैं। उनमें एससी-एसटी को पद नहीं दिया गया है। जो सारे केंद्रीय संस्थान हैं, उनमें पिछड़े और दलितों के 80 से 64 परसेंट पद खाली हैं। लगभग 10 लाख पद खाली हैं। इस बजट में उन पदों को भरने के लिए कोई खाका देने का काम नहीं किया गया है।

मान्यवर, इसके साथ-साथ आज देश की जो सबसे बड़ी समस्या है, वह स्वास्थ्य की है। गरीब बीमार होता है, वह हृदय रोग से बीमार होता है, कैंसर से बीमार होता है, लेकिन उसके लिए धन की व्यवस्था नहीं की गई है। जो आयुष्मान भारत योजना है, उसमें भी एक पैसे का इजाफा करने का काम नहीं किया गया है। उसमें खर्च कम हुआ है। पिछली बार जितना बजट था, उससे भी कम खर्च करने का काम किया गया है।

मान्यवर, दूसरी तरफ पिछड़े वर्ग के जो किसान हैं, उनके लिए भी इस बजट में कोई प्रावधान नहीं है। कृषि से संबंधित लगभग 70 परसेंट लोग गांवों में रहते हैं।

(1755/MLC/RP)

इस बजट का केवल 3.04 प्रतिशत ही उन पर खर्च किया जाएगा। उसी तरह शिक्षा पर 2.60 प्रतिशत बजट आबंटित हुआ है। स्वास्थ्य पर केवल 1.95 प्रतिशत कुल बजट का हिस्सा आता है। हमने एक संकल्प लिया था कि जीडीपी का ढाई प्रतिशत स्वास्थ्य पर बजट आवंटित होगा, लेकिन स्वास्थ्य पर यह बजट जीडीपी का 0.5 प्रतिशत भी नहीं है, जिसके कारण देश के तमाम लोग बीमारी के शिकार होते हैं, उनका इलाज नहीं होता है, उनका घर-बार बिकने की कगार पर आ जाता है।

इसी तरह जब किसानों के खेतों की बुआई का समय आता है, तब खाद की जरूरत पड़ती है। खाद में जिस उर्वरक की जरूरत है, पिछली बार बजट में उस उर्वरक के लिए जो खर्च किया गया था, इस बार माननीय मंत्री जी ने संशोधित बजट में उससे साढ़े सात प्रतिशत कम रसायन और उर्वरक पर बजट आवंटित किया है, जो निश्चित रूप से किसानों के हितों को संरक्षित नहीं करता है।

दूसरा सबसे महत्वपूर्ण बिन्दु है कि आज अमेरिका से डील हुई। हमारी मार्केट अमरीका कैप्चर करेगा, जिससे किसान और तबाह होगा। हमें उसे न्यूनतम समर्थन मूल्य की गारंटी देने की आवश्यकता थी, उस पर भी यह बजट मौन है। किसानों को गारंटी देने का काम यह बजट नहीं करता है।

मान्यवर, हम लोगों ने बड़ी अपेक्षा की थी कि भारतीय जनता पार्टी की जो सरकार है, जो अयोध्या को विकसित बनाने की बात करते हैं, उन्होंने इस बजट में अयोध्या की पूरी तरह से उपेक्षा की है। पूरे उत्तर प्रदेश की उपेक्षा की गई है। इस बजट में अयोध्या के लिए कोई व्यवस्था नहीं की गई है। मैं आपके माध्यम से माननीय मंत्री जी से कहना चाहता हूँ कि अयोध्या में कम से कम एक एम्स बना दीजिए, जिससे आपका, उनसे जो भेदभाव है, उससे छुटकारा मिलने का काम हो सके।

मान्यवर, जहां तक पिछड़ी जातियों का प्रश्न है। सबका साथ, सबका विकास, तो यह कैसा सबका साथ, सबका विकास है कि परीक्षा में जहां भर्ती होती है, वहां प्रवक्ता अंग्रेजी का, अनरिजर्व्ड का कट ऑफ 64 और ओबीसी का कट ऑफ 87 है। उसमें उसे माइग्रेट करने का काम नहीं किया गया है, जबकि हमारे माननीय नेता ने कहा है कि सुप्रीम कोर्ट का

इस संबंध में एक फैसला है। उस फैसले के आधार पर अगर पिछड़ी जाति का व्यक्ति उम्र में, अटैम्प्ट में किसी भी प्रकार का लाभ नहीं लेता है, तो निश्चित रूप से अगर उसके मार्क्स ज्यादा हैं, तो उसे अनरिजर्व्ड कैटेगरी में शामिल किया जाना चाहिए। उसे इसमें शामिल करने का काम नहीं किया गया है। यह माइग्रेशन न होने के कारण तमाम तरह की दिक्कतें आती हैं। इसमें मेरी यह मांग है कि माइग्रेशन करके 'सबका साथ, सबका विकास' का जो नारा है, उसे धरातल पर लाने का प्रयास करें।

मान्यवर, महंगाई बढ़ रही है। इस बजट में पिछली बार के बजट से साढ़े पांच फीसदी की वृद्धि है, लेकिन महंगाई उससे ज्यादा बढ़ गई है। पिछली बार से भी बजट कम है, लेकिन दूसरी तरफ ये अपेक्षाएं थीं कि माननीय मंत्री जी नौवां बजट प्रस्तुत कर रही हैं, तो वह विकासमुखी बजट होगा, प्रधान मंत्री ग्राम सड़क योजना के लिए ज्यादा धन दिया जाएगा। स्कीमें बनाने के लिए जो मानक तय किया गया है, उस मानक में सुधार किया जाएगा। हर विधान सभा, हर लोक सभा क्षेत्र में सांसद के प्रस्ताव पर सड़कें बनाई जाएंगी, लेकिन इस बजट में उसका कोई समाधान नहीं है।

दूसरी तरफ जो सांसद निधि है, वह सारे सांसदों की पांच करोड़ रुपये है, जिसे बढ़ाने की मांग लंबे से चली आ रही है।

माननीय सभापति (श्री एन. के. प्रेमचन्द्रन) : आप अपनी बात समाप्त कीजिए।

श्री लालजी वर्मा (अम्बेडकर नगर) : महोदय, महंगाई दस गुना बढ़ गई है, लेकिन सांसद निधि पांच करोड़ रुपये है। एक किलोमीटर सड़क बनने में एक करोड़ रुपये लगते हैं। माननीय मंत्री जी हमारी यह मांग है कि अगर आप सभी क्षेत्रों को विकास की तरफ ले जाना चाहती हैं, तो सांसद निधि को कम से कम 25 करोड़ रुपये अनिवार्य रूप से करने का काम किया जाए। … (व्यवधान)

मान्यवर, गरीब आदमी कैंसर से बीमार होता है। … (व्यवधान) मेरा आपके माध्यम से माननीय मंत्री जी से निवेदन है कि और बीमारियों को छोड़ दें, कम से कम कैंसर जैसी बीमारी के इलाज को पूरी तरह से फ्री कर दें। सरकार उसके लिए संपूर्ण धन देने का काम करे, जिससे आम नागरिक की सुरक्षा हो सके।

माननीय सभापति : आप अपनी बात समाप्त कीजिए।

श्री लालजी वर्मा (अम्बेडकर नगर) : मान्यवर, एक निवेदन और करके मैं अपनी बात समाप्त कर रहा हूँ। यह बजट महंगाई से राहत नहीं देता है, रोजगार की गारंटी नहीं देता। आउटसोर्सिंग को रोजगार माना है। इसी तरह से इस बजट में स्वास्थ्य एवं शिक्षा पर अधिक निवेश नहीं किया गया है।

(1800/GG/VPN)

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): It is already 6 o'Clock. If the House agrees, we will extend the House till 8 p.m.

SEVERAL HON. MEMBERS: Yes.

HON. CHAIRPERSON: The House is extended up to 8 p.m.

Now, please conclude your last sentence.

श्री लालजी वर्मा (अम्बेडकर नगर) : महोदय, मैं अंत में यही कहना चाहता हूँ कि जीडीपी का कम से कम ढाई प्रतिशत स्वास्थ्य क्षेत्र पर खर्च हो। रोज़गार के लिए स्पष्ट भर्ती कलैंडर लागू किया जाए। किसानों को न्यूनतम समर्थन मूल्य की गारंटी दी जाए। शिक्षा-स्वास्थ्य में वास्तविक निवेश हो। इसके साथ ही, सांसद निधि को बढ़ा कर कम से कम 25 करोड़ रुपये किया जाए।

यह मेरा आपसे निवेदन है।

धन्यवाद।

(इति)

1801 hours

SHRI KARTI P. CHIDAMBARAM (SIVAGANGA): Thank you, Sir. At the outset, I would like to congratulate the hon. Finance Minister for presenting nine consecutive Budgets. It is not a mean feat. Vaazhthukkal! Congratulations! Especially, it is commendable because she represents a party which draws its inspiration and its genesis from an all-male organisation. In that background, Finance Minister, a lady from my State, presenting nine Budgets is remarkable. Meendum Vaazhthukkal! Congratulations again!

Sir, this Budget is in the backdrop of the much-touted trade deal. To my understanding, this trade deal is nothing but – to borrow the words of Winston Churchill – a riddle wrapped in a mystery and inside an enigma. I hope the Finance Minister, when she addresses the House, will shed some light on this trade deal, whether India is obligated to buy 500 billion dollars worth of goods from the United States. Are we allowed to buy oil from our long-standing friend, Russia? Are we allowed to buy oil from Iran, with whom we have a long-standing relationship? Will these decisions be taken sovereignly in India or will it be taken by the White House? Are we obligated to buy oil from the new colony of America, Venezuela? And most importantly, are we going to allow agricultural products of America into India at zero tariff? If so, what are the products? The Finance Minister must tell the House and the nation because we are none the wiser from the statement of the Commerce Minister because every time he comes and points the finger at the Foreign Minister, the Foreign Minister is pointing the finger back at him and the Agriculture Minister is completely absent. I hope the Finance Minister will fill this gap and answer on behalf of her Cabinet and all her colleagues on what this trade deal actually means.

Sir, if you look at the attendance here in the House, it is quite sparse. This is quite indicative of the mood about a Budget. Budgets are losing relevance. People are losing interest in Budgets and this is a reflection of that. If Members are not interested, it also means that their constituents are less interested. There is a reason for this.

Before I get into the specifics of this Budget, I would like to go down memory lane and recollect some of the landmark schemes our hon. Finance Minister has announced in the last nine years. AMRUT, SANKALP, DigiGaon,

National Nutrition Mission, National Infrastructure Pipelines, Startup India Seed Fund, PM Garib Kalyan Package, PM Internship Scheme, MISHTI, National Monetisation Pipeline, Operation Greens, Deep Ocean Mission – all these schemes, when they were announced, were greatly lauded by the newspapers and the media, but if you actually look at the details to see where the implementation of all these schemes is, you will be very distressed. I hope the Finance Minister in her address will go back to the nine years and recollect the schemes she has announced and give us a status report of each and every scheme and where it stands today.

I will give a few examples, Sir. In 2021, the Government launched the PM Formalisation of Micro Food Processing Enterprise Scheme (PMFME), allocating Rs. 10,000 crore, supposedly to support 2 lakh micro food enterprises.

(1805/UB/YSH)

But after five years, only 60 per cent of the funds are spent. Then we have the Animal Husbandry Infrastructure Development Fund, which announced Rs. 15,000 crore for dairy and meat infrastructure. But after all these years, only 30 per cent of it is utilised. Then for PM Mitra Parks – seven mega textile parks – allocation of Rs. 4,445 crore was announced. But after five years, we only have 15 per cent of the works done. I hope our officers are taking notes and they will give us the status reports of all these schemes which they announced with such great fanfare before.

In the same budget, they announced – these are all tongue twisters – Atmanirbhar Swasth Bharat Yojana.* (I want to urge the hon. Finance Minister to kindly keep one or two names of these schemes in Tamil. We find it difficult to pronounce. Every name is in Hindi. Whether it is implemented or not, please name at least one scheme in Tamil.)

The allocation of Rs. 64,180 crore has been announced to strengthen healthcare. Only construction is going on in most of these places, including AIIMS in Tamil Nadu. There is no manpower in most of the places. There are no trained doctors or nurses. So, again, this is all bombastic announcements without actual implementation of anything on the ground.

---

* ()Original in Tamil

In 2020-23, they announced the PM Divine for the North-East, for which Rs. 6,600 crore were allotted, but the fund utilisation is not even 18 per cent till date. Then we have the DESH-Stack e-portal. I do not know what this portal does. The Government allotted Rs. 400 crore for skilling and job discovery. It failed dismally. The portal exists, but nobody trusts the portal.

In 2023-24, under the GOBARdhan scheme, Rs. 10,000 crore were allocated for 500 compressed biogas plants, out of which only 40 have been operational till now. The target was 500. Under the Amrit Dharohar Scheme for conservation of 75 wetlands, Rs. 3,000 crore were allotted, but barely 10 pilot sites are there. In 2024-25, they announced an internship scheme claiming to provide internships to one crore people. Actual internship offers given are only about 15 per cent. Even from the people who got the offer, about 20 per cent of them dropped out. So, that scheme is again a failure, but they announced it as if it is going to transform the entire landscape of employment for young people in India.

The PM Surya Ghar was brought to provide rooftop solar panels to one crore households, but only 24 per cent of the target is achieved. Again in 2025-26, under the Urban Challenge Fund, they allotted Rs. 1 lakh crore to reform cities, but utilisation stands at two per cent. For the PM Dhan Dhanya Krishi Yojana, Rs. 1.44 lakh crore were allotted and it has been over six years, and farmer support is still not given which was promised under the scheme. So, if people are losing interest in budgets, it is because only bombastic announcements are made and nothing is implemented. So, nobody takes it seriously. It is a clear reflection. The Parliamentarians do not take it seriously, and the public do not trust any of these announcements made because there is hardly any implementation of these schemes.

Sir, I will tell you another very shocking fact. In the last Budget, Madam announced Rs. 100 crores for a Makhana Board. I do not know which State was going for election. The Government announced this scheme and allocated Rs. Rs. 100 crore. But the fact is that not even one rupee has been spent till date. Where is this board? Have you even formed it? This is the status of all these schemes.

Coming back to this year's Budget, hon. Finance Minister has announced integrated textile programme with five subparts. When they

replaced MGNREGA with VB G-Ram-G Act, there was a lot of pushback because they removed the name of Mahatma Gandhi. Now, they have come up with another scheme in the name of Mahatma Gandhi called 'Mahatma Gandhi Gram Swaraj Initiative'. Then there is an Infrastructure Risk Guarantee Fund. They have also announced 20 new national waterways. They have allocated Rs. 20,000 crore for city economic regions, dedicated rare earth corridors in Odisha, Kerala and Tamil Nadu, and allied health professional institutions to be set up, among countless others. So, all these announcements, if you look at them one or two years later, will only be there on paper and nothing would have been implemented. This is the reason that budgets are becoming irrelevant and the announcements made in budgets are only bombastic and have no meaning at all.

HON. CHAIRPERSON (SHRI N. K. PREMACHANDRAN): Please conclude.

SHRI KARTI P. CHIDAMBARAM (SIVAGANGA): Yes, Sir. What hurts me the most about this Budget is that it always lacks empathy. And again, the hon. Finance Minister has shown the true colours of this Government. Disability pension, which the Armed Forces veterans were getting, was tax exempt. And in this Budget, they have brought it under tax for soldiers who have laid their lives for India and for soldiers who have become during fighting.

(1810/NKL/STS)

This Government hides behind national security and patriotism all the time. But when it comes to action, this is the reality. They do not respect our soldiers. They are now going to tax disability pension. People who have been getting this pension for years will have to start paying income tax on it. I wish the Finance Minister withdraws it, and when she replies, I hope, she gives her account of all the grand schemes she has announced in the nine years and show what the status is. Thank you very much.

(ends)

1811 hours

SHRI JAGADISH SHETTAR (BELGAUM): Thank you, hon. Chairperson Sir, for giving me the opportunity to speak on the Union Budget. I am very happy to congratulate our hon. Finance Minister for presenting her ninth consecutive Budget. According to me, it is a mature Budget and a perfect Budget that lays the strongest base for Viksit Bharat, which is Shri Narendra Modi ji's dream.

Sir, this is a Budget of a mature economy, for an economically stable country, by a Government that is confidently looking beyond today. The Union Budget 2026-27 signals a shift from crisis management to long-term nation-building, aligning with Prime Minister Narendra Modi's vision of a developed India by 2047. Rather than announcing flashy giveaways, the Government has focused on strengthening core systems like healthcare, education, manufacturing, infrastructure, and now explicitly, energy security and cutting-edge technologies, including AI. It leaps to the eye that the Modi Government is preparing India for sustained growth, for a march towards becoming a developed economy. What does it mean? It clearly signals faster connectivity between major economic centres. Alongside city economic regions, new freight corridors, inland waterways, coastal cargo promotion and support to States, the Modi Government is now thinking in terms of agglomeration economics. Cities, especially Tier-II and Tier-III, are being positioned as growth engines rather than mere population magnets. Manufacturing policy has been sharpened further. The India Semiconductor Mission 2.0, the Biopharma SHAKTI, rare earth magnets, container manufacturing, textile cluster revival, chemical parks, electronic components and construction equipment upgrades point to a deliberate effort to rebuild India's industrial base. These are not isolated announcements.

To this end, the Government has brought about several structural reforms like the introduction of goods and services tax, the introduction of Insolvency and Bankruptcy Code, the historic corporate tax cut in 2019,

and the provisioning of massive subsidies in the form of Production-Linked Incentive schemes.

Sir, logistics efficiency is another major focus, with plans for East-West Dedicated Freight Corridors, the operationalisation of 20 national waterways over five years, and the development of seven high-speed rail corridors connecting major cities. The emphasis on urban development with a budget of Rs. 25,000 crore over five years acknowledges the economic power of agglomerations and the role cities play as engines of growth.

(1815/VR/MM)

The establishment of five regional medical hubs will not only boost medical tourism but also strengthen domestic healthcare capacity. This will be complemented by plans to retain 1.5 lakh caregivers and one lakh allied health professionals over the next five years.

The proposal to create five inner-city townships near industrial and logistics corridors is timely and strategic. If this initiative is supplemented by outreach to talented Indians abroad, particularly in the United States, it could catalyse a reverse brain-drain, which is an essential ingredient for true *atmanirbharta,* that is, self-reliance. Artificial intelligence has been given special focus, and cloud services data centres have been provided with a 22-year tax holiday. There are many such initiatives highlighted in the Budget, and I do not wish to go into each of them in detail.

However, with regard to the seven high-speed rail corridors already declared by the hon. Prime Minister, I request that another important railway corridor should be announced, namely, the high-speed rail corridor from Bengaluru to Bombay. This corridor would cover most of Karnataka. Therefore, I humbly request the hon. Minister of Railways, Shri Ashwini Vaishnaw and the hon. Minister of State in the Ministry of Railways, Shri V. Somanna that an eighth corridor should also be announced, which would be highly beneficial for the State.

Another important issue is the establishment of a defence cluster in Belagavi. It is a defence and military-based city, and around 1,000 acres of land is available. Therefore, a defence cluster should be declared.

I would also like to speak about the Kalasa-Banduri drinking water project. The Mahadayi Water Disputes Tribunal has already awarded 3.5 TMC water for drinking water purposes. Once implemented, this will certainly contribute to the development of the concerned area. In this regard, I would like to submit that matters relating to the Environment Department and the Forest Department are still pending. If the Minister concerned takes an interest and also convinces the Goa Government, this issue can be resolved. Clearing this matter is essential as it will directly support the drinking water project.

It is also important to note that the Chief Minister of Karnataka is consistently critical of the Modi Government and frequently criticises the Budget, claiming that there are no allocations. However, over the past several years, numerous railway projects and national highway projects have been announced for Karnataka. The main reason for delays is that the State Government has not taken sufficient interest in land acquisition for railway and national highway projects. Due to the non-acquisition of land, many projects have been held up for the last five to six years. Despite this, criticism of the Union Government continues unnecessarily. If all the projects mentioned in the Budget are implemented, they will certainly benefit Karnataka.

Bengaluru, in particular, reflects the Prime Minister's strategic vision for the State. This vision prioritises several key areas, including high-speed connectivity, frontier technologies and innovation, MSME liquidity and support, green tourism and sustainability, agricultural renewal, housing and urban development and capital investment and infrastructure. The Union Budget positions Karnataka as a national growth engine in semiconductors, biotechnology, information technology, aerospace, clean energy, advanced manufacturing, tourism, and innovation, with a national

capital expenditure of Rs.12.2 lakh crore. Through these policies, the Modi Government is scaling Karnataka's strengths into global leadership.

(1820/PBT/MK)

He has to understand. Karnataka Government has to understand. So, he has to clear all the projects. Acquisition has to be completed. Then, see in Karnataka, what is the development that will happen! The Vande Bharat trains will definitely help so many people in Karnataka. And UDAN scheme is a very popular scheme. Because of implementation of UDAN scheme, Modi's dream, in tier 2, tier 3 cities, airports have been developed. We have so many air connections to so many cities because of UDAN. The UDAN scheme is only for three years. After completion of three years, all the airlines are withdrawing. Even if it is economically viable, the airlines are withdrawing the flights. So, for example, Belagavi has 16 air connections to so many cities. Now, after UDAN period is completed, they withdraw, they have shifted to other side even if economically viable. Now, we are only having six connections to some cities, only six airlines. So, for that purpose, I request the hon. Prime Minister and hon. Finance Minister that some action has to be taken.

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): Now, please try to conclude.

SHRI JAGADISH SHETTAR (BELGAUM): At least it has to be extended to five years or ten years. Definitely, it will be helpful for that purpose.

Lastly, I conclude that this Budget, the Union Budget, firmly positions Karnataka as a core engine of India's growth under the Modi Government. The Budget does not impose a one-size-fits-all approach. Instead, it builds directly on Karnataka's proven strength – electronics and semiconductors, biotechnology, pharma, and aerospace. By strengthening infrastructure, clean energy, leadership, innovation, and export, the Modi Government is ensuring that Karnataka remains globally competitive while delivering inclusive growth. This Budget enforces a clear message. Under the PM Modi, entire India, Karnataka is a growth engine of Viksit Bharat where innovation meets infrastructure and health meets high technology. Thank you very much.

(ends)

1822 बजे

श्री अभय कुमार सिन्हा (औरंगाबाद) : धन्यवाद सभापति महोदय। माननीय वित्त मंत्री महोदया जी ने नौवां बजट पेश किया है। हमें याद है कि जब ये सत्ता में आए थे तो इन्होंने कहा था कि पुरानी सोच बदलेगी, प्राथमिकताएं बदलेंगी और आम आदमी के जीवन में वास्तविक परिवर्तन आएगा।

महोदय, वर्ष 2026-27 के बजट को देखकर यह प्रश्न उठता है कि क्या बदला और किसके लिए बदला? इस बजट में जहां एक ओर बड़े-बड़े पूंजीगत आंकड़े दिखाए गए हैं, वहीं दूसरी ओर शिक्षा, स्वास्थ्य, कृषि, आपदा, ग्रामीण विकास, राज्यों और सामाजिक क्षेत्रों से जुड़े अहम मदों में कटौती की गई है। केंद्रीय बजट वर्ष 2026-27 के दस्तावेज बताते हैं कि बदलाव नहीं, बल्कि कटौती, ठहराव और कुप्रबंधन हुआ है। इसका सबसे बड़ा नुकसान हमारे बिहार जैसे राज्यों को उठाना पड़ता है। यह बजट विकास का विजन नहीं है, बल्कि बिहार के युवाओं, किसानों, श्रमिकों और छात्रों के लिए निराशा का दस्तावेज है। मैं सरकार से पूछना चाहता हूं कि बिहार का अमृतकाल कहां गया? यह मैं जानना चाहता हूं।

महोदय, कुछ ही दिन पहले बिहार में चुनाव संपन्न हुआ है। डबल इंजन की सरकार डबल डिजिट में, डबल सेंचुरी में 203 सीट पर जीतकर आई है। चुनावी घोषणा में उन्होंने कहा था कि जब हम आएंगे तो जाति गणना कराएंगे। इस बजट में जाति गणना पर किसी प्रकार का कोई भी बजट प्रस्तुत नहीं करना बड़े दुर्भाग्य की बात है।

महोदय, मैं यह जरूर कहना चाहूंगा कि जिसे आप डबल इंजन की सरकार कहते हैं, इस तरह के बजट से सबसे बड़ा असर बिहार जैसे राज्यों पर पड़ता है।

(1825/ALK/SNT)

मैं बता दे रहा हूं कि गरीबी में बिहार नम्बर वन, बेरोजगारी में बिहार नम्बर वन, पलायन में बिहार नम्बर वन, अपराध में बिहार नम्बर वन, स्कूल ड्रॉपआउट में बिहार नम्बर वन, देश में सबसे कम प्रति व्यक्ति आय बिहार में, देश में सबसे कम प्रति व्यक्ति निवेश बिहार में, देश में सबसे कम उद्योग-धंधे बिहार में, देश में सबसे कम साक्षरता दर बिहार में, छात्र-छात्राओं के उत्पीड़न में बिहार नम्बर वन, हत्या और बलात्कार में बिहार नम्बर वन, यही है डबल इंजन की सरकार। यह ताज्जुब की बात है।

महोदय, मैं एक-दो पॉइंट्स और बताना चाहता हूं। केन्द्र सरकार एथेनॉल उत्पादन नीति बिहार के लिए लेकर आई थी। मैं बताना चाहता हूं कि बिहार के लिए केन्द्र सरकार एथेनॉल उत्पादन नीति लेकर आई थी। सरकार बोली थी कि उद्योग लगेंगे, रोजगार पैदा होंगे और पलायन रुकेगा। वर्ष 2025-26 के बजट में बड़े पैमाने पर तेल विपणन कंपनियों

द्वारा बिहार की एथेनॉल ईकाइयों का खरीद आवंटन लगभग 50 प्रतिशत घटा दिया गया है, जिससे 17 संयंत्र बंद होने की कगार पर पहुंच चुके हैं और कुछ ने उत्पादन भी रोक दिया है। इसके परिणास्वरूप 25 हजार से अधिक श्रमिकों की नौकरी खतरे में है और 15 लाख मक्का किसानों को मिला सुनिश्चित बाजार टूट चुका है। इस तरह की नीति से इस केंद्र सरकार का बजट चलता है।

महोदय, मैं यह जरूर कहना चाहूंगा कि बेरोजगारी की बात आती है, जब ये वर्ष 2014 में पहली बार सत्ता में आए थे, तो इन्होंने वादा किया था कि हम बेरोजगारी को दूर करेंगे, हम महंगाई को खत्म करेंगे, आप हमें सत्ता में लाइए। जब देश की जनता इन्हें सत्ता में लेकर आई, तो बेरोजगारी तो छोड़ दीजिए, महंगाई भी चरम सीमा को पार कर गई। मुझे याद है कि वर्ष 2014 में सिलेंडर का दाम 386 रुपये था, उस समय सत्ता पक्ष की तरफ से एक माननीय मंत्री हुआ करती थीं, वे सिलेंडर माथे पर रखकर डांस किया करती थीं। इसी सरकार में सिलेंडर का दाम 1100 रुपये हुआ, लेकिन सत्तापक्ष के लोगों के कान पर जूं तक नहीं रेंगा। ऐसे बहुत आंकड़े हैं, मैं उन आंकडों पर नहीं जाना चाहता हूं।

माननीय सभापति, मैं स्वास्थ्य के बारे में उल्लेख करना चाहता हूं। भारत के नियंत्रक एवं महालेखा परीक्षक की वर्ष 2024 की रिपोर्ट बिहार की स्वास्थ्य व्यवस्था की गम्भीर विफलता को उजागर करती है। कैग के अनुसार राज्य में डब्ल्यूएचओ मानकों की तुलना में 53 प्रतिशत डॉक्टरों की कमी है। प्राथमिक व सामुदायिक स्वास्थ्य केंद्रों में लगभग 60 प्रतिशत पद खाली हैं। अधिकांश जिला अस्पताल और सीएचसी विशेषज्ञ डॉक्टरों के बिना संचालित हो रहे हैं, जबकि कई जगह आईसीयू ऑपरेशन थियेटर्स और ब्लड बैंक जैसी मूलभूत सुविधाएं भी उपलब्ध नहीं है। पूरे मगध क्षेत्र का भार मगध मेडिकल कॉलेज पर रहता है, लेकिन वहां पर भी पीजी स्नातकोत्तर सीटें बढ़ाने की प्रक्रिया अभी तक भी धीमी चल रही है। मैं दो और बातों का जिक्र करना चाहता हूं। माननीय वित्त मंत्री महोदया जी ने कहा कि हम 25 करोड़ देशवासियों को गरीबी रेखा से ऊपर उठाकर लाए हैं, वे आंकड़े कहां हैं? आप कैसे इतने लोगों को गरीबी रेखा से ऊपर लाईं? आपने पिछले बजट में कहा कि 75 से 80 करोड़ बीपीएल कार्डधारी परिवारों को 5 किलो अनाज देने का काम करते हैं और इस बार एक साल में 25 करोड़ बीपीएल कार्डधारी परिवारों को गरीबी से ऊपर उठाकर लाई हैं, तो मैं यही कहूंगा कि राज्यवार इसका आंकड़ा भी आपको पूरी तरह से प्रस्तुत करना चाहिए।

माननीय सभापति (श्री एन. के. प्रेमचन्द्रन) : अब आप समाप्त कीजिए।

श्री अभय कुमार सिन्हा (औरंगाबाद) : मैं माननीय वित्त मंत्री महोदया जी से एक मांग करना चाहता हूं कि आप जिन बीपीएल परिवारों को 5 किलो अनाज फ्री में देती हैं। आपके

पास डेटा है, उन परिवारों का, जो गरीबी रेखा से नीचे बसर करने वाले लोग हैं, उनसे जीएसटी टैक्स लेने का इस सरकार को कोई अधिकार नहीं है।

(1830/CP/RTU)

अगर आप वास्तव में गरीबी उन्मूलन करना चाहते हैं तो आप उन गरीब परिवारों को जीएसटी फ्री का एक कार्ड निर्गत कर दीजिए। ऐसा करने से गरीबी उन्मूलन की बात होगी।

महोदय, एक महत्वपूर्ण बात, जिस पर पिछले वित्तीय वर्ष में भी चर्चा हुई थी। सुलभ और सुरक्षित यात्रा के लिए माननीय रेल मंत्री जी ने भी कहा कि जितनी भी मेल एक्सप्रेस ट्रेन्स हैं, उनमें कम से कम चार-पांच जनरल बोगी बढ़ाई जाएं। यह कहा था कि इन्हें बढ़ाने की प्रक्रिया होगी, लेकिन अभी उस पर किसी भी प्रकार का, इस बजट में भी सरकार की तरफ से किसी प्रकार का कोई प्रावधान नहीं किया गया है। यह इनका गरीबी उन्मूलन है। हमारे देश के गरीब लोग भी चाहते हैं कि वे सुलभ और सुरक्षित यात्रा कर सकें। समाजवाद के पुरोधा परम आदरणीय लालू प्रसाद यादव जी जब सत्ता में थे तो उन्होंने गरीब रथ ट्रेन चलाने का काम किया था और उस समय गरीब-गुरबा भी एसी में सफर करते थे।

हम माननीय वित्त मंत्री महोदया जी से एक आग्रह और करना चाहेंगे। यह सिर्फ विपक्ष का ही आग्रह नहीं है, बल्कि सत्ता पक्ष के भी सभी माननीय सांसदों का इस पर अंदर से समर्थन है कि मैडम जी, लोक सभा में एमपी लैड फंड तो कम से कम इस बार बढ़ा दीजिए। यह इतनी महंगाई में बहुत जरूरी है। बहुत-बहुत धन्यवाद।

(इति)

1832 बजे

श्री मियां अल्ताफ अहमद (अनन्तनाग-राजौरी) : सर, आपका बहुत-बहुत शुक्रिया। मैं ऑनरेबल फाइनेंस मिनिस्टर साहिबा को मुबारकबाद देता हूं कि इतने बड़े देश की जिस बेहतर तरीके से ये फाइनेंशियल मैनेजमेंट कर रही हैं, सिस्टम को चला रही हैं, उसके लिए हम इनकी सराहना करते हैं। इसके साथ-साथ, मैं यहां यह भी कहना चाहता हूं कि कई ऐसी चीजें हैं जो लोगों तक नहीं पहुंचती हैं। इस वक्त खास तौर पर इस मुल्क में सबसे बड़ा मसला बेरोजगारी का है। इन्होंने यहां जो बजट पेश किया, उसमें बेरोजगारी के हवाले से कोई रोडमैप लोगों के सामने नहीं आया। अगर आज बेचैनी है, हमारे बच्चों में डिप्रेशन है, अगर वे नशे की तरफ जा रहे हैं, तो उन सबकी बेसिक वजह अनइंप्लायमेंट है। यूनिवर्सिटीज़ खोली जा रही हैं, सेंट्रल यूनिवर्सिटीज़ खुल रही हैं, क्लस्टर यूनिवर्सिटीज़ खुल रही हैं, बड़े-बड़े इंजीनियरिंग कॉलेज खुल रहे हैं। यह सब कुछ हो रहा है, लेकिन जो लोग वहां से डिग्री लेकर निकल रहे हैं, उनके लिए कोई रोडमैप नहीं है। इतना सारा पैसा उस सैक्टर पर खर्च किया जा रहा है, लेकिन जो वहां से पढ़कर आ रहे हैं, इंजीनियर बन रहे हैं, डॉक्टर बन रहे हैं, उन यूनिवर्सिटीज़ में पढ़ रहे हैं, उनके रोजगार, फ्यूचर और उनके काम के लिए कोई चीज बजट में नहीं है। उन इंस्टीट्यूशन्स, यूनिवर्सिटीज़ और कॉलेजेज़ को खोलने का क्या फायदा है, जब उनसे कोई ऐसी चीज नहीं होती, जिससे लोगों को रोजगार मिले?

रोजगार के हवाले से मनरेगा एक अच्छी स्कीम थी। यह बदकिस्मती की बात है कि उस स्कीम को डॉयवर्ट किया गया। वह स्कीम आहिस्ता-आहिस्ता बन्द हो जाएगी। हम यह एक्सपेक्ट नहीं कर सकते कि स्टेट 40 पर्सेंट उसके लिए देगी या यूनियन टेरिटरी अपने बजट में से कुछ हिस्सा देगी। जो काम के दिन थे, वे कम किए गए। वह रोजगार का एक जरिया गांवों में था, गरीब लोगों के लिए था, उसमें भी लोगों को बहुत ज्यादा नुकसान हुआ। मैं तवक्को रखता था कि जो इसमें चेंज किया गया, उसके बाद फाइनेंस मिनिस्टर साहिबा लोगों के जज़्बात देखकर, पॉलिटिशयन्स और पार्लियामेंटेरियन्स के जवाब देखकर जो रिजेंटमेंट उस कानून के खिलाफ था, वे इस बजट में उसको रेक्टिफाई करेंगी, लेकिन उस सिलसिले में भी कुछ नहीं हुआ।

(1835/SK/AK)

बैंक बेरोजगारों के लिए दूसरा जरिया है, लेकिन अब बैंक्स सरमायेदारों के लिए हैं, बिजनेसमैन के लिए हैं। जब कोई बेरोजगार इंजीनियर, डॉक्टर या कोई टेक्नीकल हैंड बैंकों में डिग्री लेकर जाता है तो वहां बड़ी तवालतें होती हैं और रिश्वतें ली जाती हैं। पहले लोगों को लगता था कि बैंक बेरोजगारों को प्रियारिटी पर लोन देंगे, दफ्तरी तवालतें कम होंगी और रेट ऑफ इंटरस्ट कम होगा लेकिन बैंक इस वक्त ये मकसद पूरा नहीं कर पा रहे हैं। स्टेट बैंक ऑफ इंडिया को देखिए, जम्मू-कश्मीर बैंक की हालत यह है कि उस बैंक में अब स्टॉफ रहा ही नहीं है। वहां गार्डनर क्लर्क का काम करता है और क्लास-4 कैशियर का काम करता है। जम्मू-कश्मीर में लोग बेरोजगार हैं, पोस्ट्स वैकेंट है लेकिन इनको फिलअप करने के लिए कुछ भी नहीं किया जा रहा है। दूरदराज के इलाकों में जम्मू-कश्मीर की ब्रांचेज़ खोली जानी चाहिए। मुझे लगता है कि बैंकिंग ऐसा सैक्टर है जिस पर किसी का कंट्रोल रहा ही नहीं है। ... (व्यवधान)

सर, मुझे बोलने के लिए दो मिनट और चाहिए। ... (व्यवधान) मुझे बोलना है। ... (व्यवधान) अभी तो मैं टूरिज्म सैक्टर पर आया ही नहीं हूं। मैं चाहता हूं कि भारत सरकार, फाइनेंस डिपार्टमेंट द्वारा

कुछ काम हो क्योंकि इस सैक्टर में कुछ काम नहीं हो रहा है और लोगों को जम्मू-कश्मीर बैंक से कुछ फायदा नहीं हो रहा है। ब्रांचेज़ रूरल एरियाज़ में नहीं खुल रही हैं और इससे लोगों को कोई फायदा नहीं हो रहा है... (व्यवधान)

सर, टूरिज्म सैक्टर का इस बजट में जिक्र किया गया है। बाहर से टूरिस्ट आते हैं और टूरिज्म सैक्टर से देश को आमदनी होती है, हमारी रियासत को आमदनी होती है लेकिन इसके लिए इन्फ्रास्ट्रक्चर नहीं बनाया जा रहा है। बजट में जिक्र किया गया है कि नेशनल इंस्टीट्यूट ऑफ हॉस्पिटैलिटी बना रहे हैं। ... (व्यवधान)

HON. CHAIRPERSON (SHRI N.K. PREMACHANDRAN): There is one more speaker from your Party.

... (*Interruptions*)

श्री मियां अल्ताफ अहमद (अनन्तनाग-राजौरी) : सर, ठीक है पार्टी की बात है, लेकिन आपने सबको टाइम दिया है। आप मुझे दो मिनट का समय दीजिए, मैं कन्कलूड कर रहा हूं। (व्यवधान)

सर, टूरिज्म बहुत बड़ा सैक्टर है। वह जम्मू-कश्मीर के अलावा पूरे हिंदुस्तान के एम्पलायमेंट का बहुत बड़ा जरिया है लेकिन देश में अच्छे ट्रेनिंग इंस्टीट्यूट्स नहीं हैं। इन्होंने एक इंस्टीट्यूट का जिक्र किया है जबकि यहां दर्जन होने चाहिए। नार्थ में भी होने चाहिए, साउथ में भी होने चाहिए और कश्मीर में भी होने चाहिए तब जाकर लोगों को इसका फायदा पहुंचेगा।

एग्रीकल्चर सैक्टर का जिक्र किया गया है। शीप, एनीमल हसबेंडरी और हॉर्टीकल्चर इंडस्ट्री का जिक्र किया गया है। जब तक इंश्योरेंस कवर नहीं देंगे, खास तौर से एग्रीकल्चर सैक्टर और हॉर्टीकल्चर सैक्टर के लिए क्रॉप इंश्योरेंस कवर नहीं करेंगे तब तक इस इंडस्ट्री को कोई फायदा नहीं हो सकता। जब भी आंधी या तूफान आता है तो लोगों की लाखों रुपये की फसल तबाह हो जाती है... (व्यवधान) आप मुझे गरीब लोगों की बात कहने दीजिए। लाइव स्टॉक को इंश्योरेंस कवर मिलना चाहिए क्योंकि गरीब लोगों का गुजारा इसी से होता है... (व्यवधान)

HON. CHAIRPERSON: Please mention the last sentence.

... (*Interruptions*)

श्री मियां अल्ताफ अहमद (अनन्तनाग-राजौरी) : सर, हम दिन में इसीलिए बैठे रहते हैं ताकि हमें बोलने का मौका मिले। सर, आप मुझे अपनी बात कन्कलूड करने दीजिए। गुलमर्ग टूरिस्ट स्पॉट है जो कि बहुत फेमस है। वहां लीज़ के मसले पर कुछ नहीं हो रहा है। इस बजट में ट्राइबल्स का बहुत जिक्र किया गया है लेकिन ट्राइबल्स के लिए कोई प्रोग्राम नहीं है, कोई प्लानिंग नहीं है। हिंदुस्तान में जो इसके लिए जो पैसा दिया जा रहा है, उसकी मॉनिटरिंग नहीं हो रही है। इसे कंट्रोल करने और खर्च करने के लिए कोई तरीक़-ए-कार नहीं है। मैं यह आपके नोटिस में लाना चाहता हूं। यह सिर्फ पब्लिसिटी की हद तक है।

(इति)

HON. CHAIRPERSON: Prof. Sougata Ray please.

... (*Interruptions*)

1839 hours

PROF. SOUGATA RAY (DUM DUM): Sir, I rise to speak on the Budget. … (*Interruptions*) Sir, I rise to speak on Budget. Abhishek Banerjee has already spoken on behalf of our Party on the budget.

(1840/SRG/AB)

Without repeating him, I want to point out that this Budget shows that the Finance Minister is cruel towards West Bengal.

I remember last year when Bihar elections were there, she gave all the projects to Bihar and then to Andhra Pradesh. This time, the Budget does not find mention of West Bengal at all, except for a freight corridor that is to happen from Dankuni to Gujarat. I strongly oppose this.

The Finance Minister has been practically cruel on Bengal. An amount of Rs. 1,09,000 crore, due to West Bengal, has been held up, both on account of MGNREGA and the Prime Minister Awas Yojana. I demand again that the Finance Minister revise her position on this matter and do proper justice to Bengal.

Speaking on this Budget, I feel ashamed as an Indian because this Budget is not made by the Government of India. It is made by ... (*Expunged as ordered by the Chair*). Two days after the Budget, we had the so-called Indo-US trade agreement. How? Our tariffs were reduced to 18 per cent, but our exports were made free by America. This is the cruelest blow on Indian agriculturists, who are our bread givers.

This Government always speaks that we have done the 'Mother of all Agreements' with the European Union, though the contours of the same are not clear. On the Indo-US Trade Agreement, where they have allowed free exports by the United States to India, it is not clear what are the other contours of the Indo-US Trade Agreement. There is apparently a difference of opinion between the Commerce and Industry Minister and the External Affairs Minister.

It is shameful that India, which has the potential to be a great country, is subject to the vagaries of the opinion of a ... (*Expunged as ordered by the Chair*) Our Prime Minister is reported to have said, "Sir,

may I come and see you?” What is this? Maybe we have poverty, but we are a country with a great tradition, This is Gandhi's country. We cannot bow down our head like this. I do not know why the BJP people are keeping quiet when the ... (*Expunged as ordered by the Chair*)

I would not speak for very long, but I want to point out that this Budget seems like the Finance Minister was told by the Prime Minister not to make too many announcements. She has given no projects to Bengal. So, the Prime Minister must have told her that if any announcements are to be made, he will make it in Tamil Nadu, Kerala or West Bengal. That is why, this is not a Budget, this is tinkering, just playing around with a few small, small things and making small, small changes. I am quite ashamed that the Budget is like this.

There are no major changes in the Budget on income tax slab rates.

(1845/SM/VB)

Implementation of the new IT Act will begin from April, 2026. There is only minor tinkering with doubling of electronic manufacturing outlay to Rs.10,000 crore. Duties on 17 drugs for cancer have been waived.

Sir, Rs.1.34 lakh crore have been allocated for education, almost the same as last year. Then, what is this budget really for? You could have kept every figure exactly the same. You will notice that only the allocation for defence expenditure has seen a 15 per cent jump. There is also some mention of high-speed rail, but nobody knows when it will be implemented, .

Sir, you may be surprised. You are from Kerala. You know that Kerala has got nothing from this Budget, not even for national waterways. Subsidies for food, fertiliser and fuel have declined by 4.47 per cent. Only textiles, leather and seafood have received a boost from budget proposals that cut customs duty on certain imports.

Sir, India’s 7.4 million MSMEs will soon be beneficiaries of a Rs.10,000 crore advance. The deficit is pegged at 4.3 per cent compared to 4.4 per cent last year. But the Centre will have to borrow Rs.17.2 lakh crore in 2026-27 to bridge the fiscal deficit. The States’ share remains at

41 per cent even after the Finance Commission recommendations. This Budget fails the test of economic strategy.

Sir, the impact of US tariffs on exporters must be declared by the Government. A protracted global trade deficit is a serious concern. China has forbidden the export of rare earths to India. They are not allowing tunnel boring machines into India. So, we are at loggerheads with both the US and China. Where is our foreign policy? We are losing on every count.

Sir, the widening trade deficit with China is a major problem. The Gross Fixed Capital Formation remains low at around 30 per cent. The worst part is that this Government claims to be a great champion of the private sector. It is called the ... (*Expunged as ordered by the Chair*) Government. Yet, the private sector is not investing at all. What is the Finance Minister's proposal for industry?

There is deep distress among MSMEs. Widespread closures are taking place. Youth unemployment is rising. This is a very serious problem. Deteriorating urban infrastructure amid rapid urbanisation is another major challenge for the country. Every year, the Government announces new schemes. There are 24 such schemes that have not seen the light of day. Instead of announcing so many new schemes, the Finance Minister should have focused on completing the existing ones. But they did not do so. As a result, today we have youth without jobs.

Manufacturing sector is failing. Investors are not investing capital. Tax exemptions amount to just one humane step. Tax exemption has been provided for motor accident compensation. The Budget completely ignores unemployment and social security.

(1850/GM/SJN)

The allocation for the Union Labour Ministry is the same as in the last Budget. There is no scheme to increase job opportunities. The total Central outlay for urban development where the cities are supposed to be engines of growth, has fallen from Rs.96,700 crore to Rs.85,000 crore, a shrinkage of 11.6 per cent.

India's long-term economic security arrangement with Russia has gone. Russia has been our friend. With Trump threatening India, we have said that we will not buy Russian oil any more. Is this the way an independent country should function? India's long-term security arrangement with Russia is not there. European Union is the mother of all unions. Nobody knows what that European Union Free Trade Agreement holds.

There is a difference between the Foreign Minister and the Commerce and Industry Minister. The Finance Minister is saying, 'Deregulate, simplify and reduce business friction.' Some foreign companies that are providing cloud services are being exempted from duty till 2047. This is no Budget, Sir. We cannot even get a tunnel boring machine from China; no rare earth from China.

Lastly, I would say that the Finance Minister is not here and the Minister of State is constantly conversing on the Uttar Pradesh politics. So, what to speak to him? He is not listening. He is not interested. … (*Interruptions*) Make in India has failed; Atmanirbhar Bharat has failed; The Production Linked Incentive Scheme has failed. India needs to encourage investment. The Finance Minister has presented the Budget with her hands tied behind her back. On one hand, Trump is pulling at her hand; on the other hand, Modi is pulling at her hand. I am ashamed of such a Budget.

(ends)

1853 hours

CAPTAIN VIRIATO FERNANDES (SOUTH GOA): Hon. Chairperson, I thank you for allowing me to speak on the Budget. I heard the entire speech of the hon. Finance Minister. Like a small child who used to wait during Christmas for Santa Claus to come and put some gifts in the stockings, I waited and waited but finally was greatly disappointed, not because Goa did not get anything, but also not because the hon. Minister did not even take the name of my beloved State of Goa, because in the last 11 years, they have taken away everything from Goa, be it our land, our rivers, our forest, our agricultural land, including our 18 MLAs in wholesale without GST, without any taxes, lock, stock and barrel.

*(You thought that you would leave us helpless. Forget that. We Goans are generous.) We are people with brave hearts. We know to fight our battle.

1854 बजे (श्री जगदम्बिका पाल पीठासीन हुए)

माननीय सभापति : आज माननीय प्रेमचन्द्रन जी की शादी की सालगिरह है, आप सब लोग उनको शुभकामनाएं दीजिए।

CAPTAIN VIRIATO FERNANDES (SOUTH GOA): Coming to the Budget, the Government has run out of ideas. The Budget 2026 looks like a swinging of cricket bat in total darkness. *Laga gaya to lag gaya.* It does not provide a single solution to India's many economic, social and political challenges. In the last 11 years, we kept hearing Mission this, Mission that, and quoting points has become a huge challenge to the nation with neither any policy vision nor any political will. Today, with not much details of trade with USA, the deep and committed love for the two ... (*Expunged as ordered by the Chair*), close friend of *Vishwaguru*, it has resulted in the betrayal of *annadatas* of our country. We have backstabbed the *annadata* farmers who still await meaningful welfare support or income security.

(1855/GTJ/DPK)

In the 1960s, the Congress Government gave the slogan, *Jai Jawan, Jai Kisan.* But this Government has backstepped both, our Jawan and our Kisan. When it comes to defence, today we have taxed the pension drawn by the disability *Jawans* or officers, which is a sad thing because they got injured during combat operation or during conflict. There is a delay in disbursement of

---

* () Original in Konkani.

funds for the ECHS and that has affected the treatment of our veterans and their families. Inequality has surpassed a level seen under the British Raj, but the Budget does not even mention it or provide any support to SC, ST, OBC, EWS, and minority communities.

Yesterday, after 42 days of chain hunger strike, Amche Warat Goenkar, belonging to the ST community, won a battle of opposing the construction of a mall close to the tribal land and a hotspot of diversity. As far as health is concerned, the South Goa District Hospital is having shortage of doctors, nurses, equipment and most cases are shifted to GMC, putting a huge burden on the doctors and staff of Goa Medical College. There is a need to equip our primary health centres. There are funds needed to augment the water requirement, but the Government is only giving approval for megaprojects with swimming pools. The moneybags from Delhi have marginalised Amche Goenkaram. Faulty infrastructure and corruption have led to repeated expenditure by the State Government. The job scam of massive proportion has shattered the dreams of the Goan youth. The emerging scam in handing over garbage handling plants to favoured corporates, be it in Chicalim or Sancoale, has led to wastage of public money with no desired results. This requires an investigation by the Central Government.

Today, the Goa Government is known as the event management Government by spending crores and crores of rupees and this has led to a loan of over Rs. 35,000 crore.

*(Today even new borns are burdened with almost Rs. 2 lakh of loan.)

I feel sad to state that today, Goa has turned into a crime capital of the country. It is a drug capital and unemployment capital. The Arpora tragedy, which has just happened, has resulted in the loss of life of 25 innocent tourists and staff. There were no licences of the Excise Department and no fire clearances. There is a total law and order failure. The only focus of the Centre is to turn Goa into a coal hub with double tracking, expansion of roads and other destructive projects meant to help Adani who is transporting coal from Goa to other States. There is a drop in the Budget for education with implementation of NEP suffering badly. Teachers are on contract or lecture basis.

* () Original in Konkani

Today, the exams of the 12th standard have commenced in Goa. The teachers who are on contract or lecture basis are not sure, after this academic year, whether they will get a renewal of their contract or not.

HON. CHAIRPERSON: Kindly conclude.

CAPTAIN VIRIATO FERNANDES (SOUTH GOA): Sir, I have just started. Regarding the 12th standard, even the staff working in various departments are having temporary jobs. The then Congress Government in Goa had given Balrath buses to ensure that poor students from remote areas come to the school. Today, those buses need replacement. I have been trying to meet the requirement through MPLADS funds.

The Finance Commission which had visited Goa is living in a bliss, providing absolutely no relief to Goa, which is under severe financial stress due to faulty policies. There are no jobs for the youth, employment of youth or increasing participation of women in workforce. I would like to know what is the outcome of internship or skill development schemes? For poor and middle class, there is no relief from inflation. There are low savings and there is rising debt. Instead of focusing on actual infrastructure in Goa, we are demolishing religious places.

Sir, we need a special status for Goa for a sustainable development council. This is the only solution for my beloved Goa.

*(Otherwise, the Goa which our elders have preserved it will be destroyed. Nothing would survive. Goa will be completely destroyed.)

Jai Hind.

(ends)

* () Original in Konkani.

(1900/PC/HDK)

1900 बजे

श्री विजय कुमार हाँसदाक (राजमहल) : चेयरमैन सर, मुझे अपनी पार्टी जेएमएम की तरफ से बजट 2026-27 पर बोलने का मौका देने के लिए आपका धन्यवाद।

सर, झारखंड बजट में हमेशा थोड़ा पीछे रहता है, क्योंकि जीएसटी इनपुट के साथ-साथ माइनिंग की रॉयल्टीज़ वगैरह समय पर नहीं मिलने से बहुत सारी परेशानियां खड़ी होती हैं। सरकार के इस बजट में स्टेबिलेटी, फिस्कल डिसिप्लिन और सस्टेन्ड ग्रोथ की बात की गई है। अगर इसके कॉन्ट्ररी हम देखें, तो अभी जो इन्फ्लेशन आया है और ग्लोबल मार्केट में जिस तरह से रुपए का भाव गिरा है, गवर्नमेंट अपनी गलतियों को कहीं भी एक्सेप्ट नहीं कर रही है। वह लगातार फेल्योर्स पर भी पीठ थपथपा रही है।

चेयरमैन सर, डोमेस्टिक मैन्युफैक्चरिंग केपेसिटी, एनर्जी सिक्योरिटी और रिड्यूस्ड क्रिटिकल इम्पोर्ट जैसे बड़े-बड़े शब्द यहां दिखाए जा रहे हैं। इन 12 सालों में कितने छोटे और बड़े उद्योग बंद हुए? कितने मिलियनेयर्स और बिलियनेयर्स हमारे देश को छोड़कर चले गए? कितने लोगों ने अपने जॉब्स खोए? जॉब्स न होने की वजह से कितने लोगों ने अपनी जान दी? इन सभी चीजों पर सरकार कोई भी डेटा पेश नहीं कर रही है।

चेयरमैन सर, इम्पोर्ट कम करने की बात हो रही है, लेकिन यूएसए ट्रेड डील के बाद यह दिख रहा है कि सरकार पूरी तरह से घुटने टेक दे रही है। पुराने साथियों से संबंध खराब करना और यूएसए के साथ संबंध बनाने के चक्कर में हमारे यहां के जितने भी उद्योग हैं, जैसे मिल्क या भुट्टे के बाय-प्रोडक्ट, उन सबको लेने के बाद यहां के फार्मर्स की क्या स्थिति होगी? इस पर कोई क्लियर इन्टेंशन नहीं दिख रही है।

सर, बाहर की कंपनीज़ यहां अपने प्रोडक्ट्स डंप करती हैं। बहुत से ऐसे सब्सटेंसेज़, जो दूसरे देशों में बंद रहते हैं, वे हमारे देश में यूज़ किए जाते हैं। वे सब्सटेंसेज़ यहां के लोगों के लिए हानिकारक हैं, खतरनाक हैं।

चेयरमैन सर, सात परसेंट की हाई-ग्रोथ और पॉवर्टी रिडक्शन की बात की गई है। मैं कह सकता हूं कि यह पूरी तरह से असत्य है। आज जिस तरह से गरीबी है, महंगाई बढ़ी हुई है और जिस तरह से 80 करोड़ लोगों को राशन दिया जा रहा है, तो किस तरह से यह कहा जा सकता है कि गरीबी से लोगों को बाहर निकाला गया है?

पहले गवर्नमेंट एक बहुत ही अच्छा डेटा देती थी कि हमारी मिनिस्ट्रीज़ ने क्या-क्या काम किए और कितने काम किए। लेकिन, अब डेटा छिपाए जाते हैं। डेटा दिखाए नहीं जाते हैं और लोगों को भ्रम में डाला जाता है। हमारे यहां हाइएस्ट टैक्स पेइंग सिस्टम है। हम

सिर्फ डायरेक्ट टैक्स की बात नहीं कर रहे हैं। इस देश का हर एक व्यक्ति, चाहे वह किसान से लेकर गरीब या कोई भी हो, हर व्यक्ति कोई भी चीज खरीदने पर टैक्स भरता है।

सर, इस गवर्नमेंट का सोशल सिक्योरिटी पर आज तक फोकस नहीं है। हैल्थ, जॉब अपॉर्च्युनिटी, एजुकेशन, फार्मिंग, प्रोडक्शन आदि जिन पर गवर्नमेंट का फोकस नहीं है, उन्हें दिग्भ्रमित करने के लिए सिर्फ बड़े-बड़े शब्द इस्तेमाल किए जा रहे हैं।

चेयरमैन सर, आज नॉर्थ ईस्ट में बुद्धिस्ट सर्किट की बात हो रही थी। इस पूरे देश में आपसी सदभाव, आपसी प्रेम, जाति, धर्म का जो सुंदर माहौल है, उसे इस सरकार के लोगों द्वारा लगातार चोट करके बिगाड़ा जा रहा है। मणिपुर में जो हुआ और इस सरकार ने जिस तरह से बैकफुट पर रहकर वहां घटनाओं को आगे बढ़ने दिया, यह यहां की सरकार की मंशा को दिखाता है। आज असम के टी-ट्राइब को, चाहे हिल ट्राइब बोलकर, जो वहां के आदिवासी हैं, उन्हें उनका हक नहीं दिया जा रहा है।

सर, आज वे जिस स्थिति में रह रहे हैं। … *(Not recorded)* का जिस तरह का विवादास्पद बयान आता है और उसके बावजूद … (व्यवधान) मैं बोल रहा हूं, मुझे बोलने दिया जाए। … (व्यवधान) जिस तरह का विवादास्पद बयान आता है, चाहे वह अल्पसंख्यकों के विरोध में हो, चाहे वह दूसरे दलों के नेताओं के बारे में हो … (व्यवधान)

माननीय सभापति (श्री जगदम्बिका पाल) : विजय जी, आप भारत की पार्लियामेंट में देश के बजट पर चर्चा कर रहे हैं। आप झारखंड की चर्चा कीजिए।

… (व्यवधान)

डॉ. निशिकान्त दुबे (गोड्डा) : चेयरमैन सर, मेरा पॉइंट ऑफ ऑर्डर है। … (व्यवधान)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, मैं बजट के साथ ही उनके शब्दों के ऊपर भी चर्चा कर रहा हूं। … (व्यवधान) इनको बहुत तकलीफ हो रही है, क्योंकि मैं सच्चाई बोल रहा हूं। … (व्यवधान) मैं यह कह सकता हूं कि वहां जिस तरह से ट्राइब्स के ऊपर अत्याचार हो रहे हैं, वह बिलकुल अपराध है। … (व्यवधान)

माननीय सभापति : निशिकान्त जी, आपका क्या पॉइंट ऑफ ऑर्डर है?

… (व्यवधान)

डॉ. निशिकान्त दुबे (गोड्डा) : चेयरमैन सर, रूल नंबर - 353 कहता है कि जो भी इस सदन के सदस्य नहीं हैं या अपने को डिफेंड करने के लिए यहां मौजूद नहीं हैं, उनके बारे में किसी प्रकार की कोई चर्चा नहीं हो सकती है। … (व्यवधान) इसीलिए, … *(Not recorded)* के बारे में जितनी बातें कही गई हैं, उनको कृपया एक्सपंज कीजिए। … (व्यवधान)

माननीय सभापति : विजय जी, आप बैठ जाइए।

… (व्यवधान)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, जो स्टेटमेंट इंडिया के लोगों के सामने है, उसे झुठलाया नहीं जा सकता है, चाहे आप यहां कोई भी नियम लाकर बात करें। … (व्यवधान)

माननीय सभापति : विजय जी, आप मेरी बात सुनिए। निशिकान्त जी ने जो पॉइंट ऑफ ऑर्डर उठाया है, मैं उस पर व्यवस्था दे देता हूं।

… (व्यवधान)

(1905/SPS/PS)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, मैं अपनी बातों को अभी समाप्त करूंगा। … (व्यवधान)

माननीय सभापति (श्री जगदम्बिका पाल) : ठीक है।

… (व्यवधान)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, मैं आप लोगों की बातों को पूरी तरह से सुन रहा हूं।

माननीय सभापति : कृपया, जिस व्यक्ति को यहां पर सफाई देने का अवसर नहीं है, उसका नाम न लें या उसको लेकर न बोलें।

… (व्यवधान)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, मैंने बिल्कुल नाम नहीं लिया है। … (व्यवधान)

माननीय सभापति : कृपया, अपनी बात को समाप्त करें।

… (व्यवधान)

श्री विजय कुमार हाँसदाक (राजमहल) : सर, लगातार इस देश की व्यवस्था खराब होती चली जा रही है। मैं यहां के सदन के नेता की ही बात करूंगा, जो शायद डिफेंड कर सकते हैं। हमारे चौकीदार की तरफ से हमने सुना था कि हमारा क्या है, हम तो झोला उठाकर चले जाएंगे, लेकिन अब मैं यह पूरे विश्वास के साथ कह सकता हूं कि उनकी फकीरी के चक्कर में यह पूरा देश फकीर होने की राह पर चल पड़ा है। आपका बहुत-बहुत धन्यवाद।

(इति)

1906 बजे

श्री वीरेन्द्र सिंह (चन्दौली) : सभापति महोदय, धन्यवाद। मैं माननीय वित्त मंत्री जी द्वारा प्रस्तुत बजट - सामान्य चर्चा के लिए खड़ा हुआ हूं। इस वर्ष 2026-27 में करीब 53.5 लाख करोड़ का बजट रखा है।

माननीय सभापति : बजट इतना बड़ा हो गया है कि उसके आंकड़ों को कहने में दिक्कत आ रही है।

श्री वीरेन्द्र सिंह (चन्दौली) : अगर किसी को सुनने में दिक्कत हो, तो मैं क्या करूं। यह पिछले वर्ष की अपेक्षा 7.7 परसेंट अधिक है। … (व्यवधान) यह 7.7 परसेंट हमारे आंकड़े से है।

माननीय सभापति : माननीय सदस्य, आप अपनी बात कह चुके हैं। वीरेंद्र जी भी विधान सभा में रहे हैं, तो आप प्रॉम्पटिंग मत कीजिए।

श्री वीरेन्द्र सिंह (चन्दौली) : यह 4.4 परसेंट डेफिसिट के साथ है। मैं इस बात की चर्चा जरूर करना चाहता हूं कि माननीय वित्त मंत्री जी ने कृषि के लिए 1 लाख 62 हजार 671 करोड़ आवंटित किए हैं। पूरा सदन जानता है कि हमारे देश की 70 परसेंट आबादी कृषि पर निर्भर है। हम लोग स्पष्ट रूप से माननीय वित्त मंत्री जी से चाहते हैं और इस बजट के अवलोकन से हमें आशा नहीं दिख रही है, क्योंकि किसानों के ऊपर लगातार कर्ज बढ़ रहा है। न उसकी माफी के लिए बजट में किसी प्रकार का प्रावधान है और न ही एमएसपी की गारंटी के कानून के संदर्भ में कोई प्रावधान है।

पिछले दिनों माननीय कृषि मंत्री जी सदन में प्रश्न काल के दौरान उपस्थित थे। सबसे अधिक कठिन स्थिति बंटाईदार किसानों की है। जो बड़े किसान हैं, वे स्वयं खेती नहीं करते हैं। वे अपनी जमीन को कृषक मजदूरों को ठेके पर बंटाईदार के रूप में दे देते हैं, लेकिन जब दैवीय आपदा आती है या बाढ़ से किसी कारण उनकी पूरी फसल नष्ट हो जाती है, उनकी मेहनत बर्बाद हो जाती है, तो उनको इश्योरेंस की किसी भी सरकारी सहायता का लाभ नहीं मिलता है। मैंने उनसे उस समय भी अनुरोध किया था और माननीय मंत्री जी से भी अपेक्षा थी कि बजट में कुछ इस तरीके का प्रावधान करें कि बंटाईदार किसानों के भी हित की रक्षा हो सके। यह सरकार सबके विकास का दावा करती है, लेकिन मैं सरकार के समक्ष यह रखना चाहता हूं कि कई प्रदेशों, यहां तक मेरे जनपद चंदौली में भी कुछ जातियां ऐसी हैं कि एक जिले में वह अनुसूचित जनजाति में है और दूसरे जिले में अनुसूचित जाति में है। इनमें गौंड, पनिका, चेरो, खरवार, कोल, भील, बियार हैं। इनका आर्थिक सर्वेक्षण भी नहीं किया गया है। यदि सरकार उनके प्रति इतनी दयालु है कि उनका भी विकास हो, लेकिन अभी तक उनको राज्य सरकार के द्वारा स्थानीय स्तर पर सर्टिफिकेट भी नहीं मिल पा रहा है और उनका शोषण भी हो रहा है।

(1910/RHL/SNL)

सरकार उनके हित के लिए कैसे काम करेगी, यह भी मैं जानना चाहता हूं। माननीय राष्ट्रीय अध्यक्ष जी ने अपने भाषण में बनारस में विकास के नाम पर जिस तरीके से ऐतिहासिक, धार्मिक और पौराणिक धरोहरों को नष्ट किए जाने का उल्लेख किया, मैं अपने आपको उनसे संबद्ध करते

हुए सरकार का ध्यान आकर्षित करता हूं। मैं उसी जनपद से आता हूं जहां से माननीय प्रधानमंत्री जी सांसद हैं, वहां पर मालवीय जी के नाम पर बीएचयू चिकित्सा संस्थान है, वहां लोगों की भलाई के लिए राज्य सरकार और केन्द्र सरकार अनुदान देती हैं, पैसा देती हैं और वहां पर गरीबों का ठीक तरीके से इलाज नहीं होता है।

माननीय सभापति (श्री जगदम्बिका पाल) : कृपया समाप्त करें।

श्री वीरेन्द्र सिंह (चन्दौली) : सर, अभी तो एक मिनट भी नहीं हुआ है।

माननीय सभापति : छह मिनट हो गये हैं।

श्री वीरेन्द्र सिंह (चन्दौली) : सर, आपकी घड़ी तेज है। वहां पर मशीनरी और दवा की खरीद में बड़े पैमाने पर धांधली होती है। जहां तक एडमिशन का सवाल है, तो ओबीसी, एससी, एसटी और तमाम शोध के ऐसे छात्र हैं, नियमों का उल्लंघन करते हुए सरकार उनके अधिकारों की चोरी कर रही है। मैं एक क्षेत्र में आपके माध्यम से माननीय मंत्री का ध्यान आकर्षित करना चाहता हूं कि शिक्षा के क्षेत्र में उन्होंने एक लाख उनतालीस हजार दो सौ नवासी करोड़ का बजट आवंटित किया है। उन्होंने आर्थिक सर्वेक्षण में भी यह कहा है कि जो पिछड़ा क्षेत्र है, जो जनजाति वाला क्षेत्र है, वहां पर गरीब तथा पिछड़े वर्ग की छात्राओं के लिए 500 कमरों का छात्रावास देंगी, तो मैं यही कहना चाहता हूं कि हमारा चंदौली आकांक्षी जिला है और बहुत ही पिछड़ा जनपद है। यदि वहां शिक्षा के क्षेत्र में मिनी स्टेडियम, छात्रावास और एक विद्यालय देने से वहां के गरीबों के जीवनस्तर में सुधार होगा।

माननीय सभापति : एक-एक महिला हॉस्टल मिल रहा है। बहुत-बहुत धन्यवाद।

श्री वीरेन्द्र सिंह (चन्दौली) : सर, एक मिनट। महोदय, एक बात रोजगार के क्षेत्र में मैं कहना चाहता हूं कि सरकार कौशल विकास के नाम पर बहुत बड़ी-बड़ी योजनाएं ला रही थी। पिछले बजट में कौशल विकास का कार्य जमीन पर मात्र छह परसेंट दिखायी दे रहा है। सीएजी की रिपोर्ट है कि उसमें हजारो करोड़ रूपये का घोटाला हुआ है और मैं चाहता हूं कि जीरो टॉलरेंस को बढ़ावा देने की जो बात वे कहते हैं हमारी सरकार जीरो टॉलरेंस है।

माननीय सभापति : आपने चंदौली की जो मांग की है, उसको डायल्यूट मत कीजिए। अब समाप्त कीजिए।

श्री वीरेन्द्र सिंह (चन्दौली) : धन्यवाद सर। … (कार्यवाही-वृत्तान्त में सम्मिलित नहीं किया गया।) जिन्होंने आठ हजार करोड़ रुपये का घोटाला किया है, जो इसमें शामिल हैं। धन्यवाद सर। … (व्यवधान)

माननीय सभापति : यह कार्यवाही का हिस्सा नहीं होगी।

(इति)

1913 बजे

डॉ. आलोक कुमार सुमन (गोपालगंज) : धन्यवाद सभापति महोदय। मैं आपका आभार व्यक्त करता हूं कि आपने मुझे वर्ष 2026-27 के केंद्रीय बजट पर अपनी बात रखने का मौका दिया।

सबसे पहले मैं अपने माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी एवं माननीय मुख्यमंत्री श्री नीतीश कुमार जी का आभार व्यक्त करता हूं और विशेष रूप से मैं अपनी माननीय वित्त मंत्री सीतारमण जी का आभार व्यक्त करता हूं, जिन्होंने कर्तव्य की नई शपथ के साथ अत्यंत जटिल वैश्विक परिस्थितियों, अंतर्राष्ट्रीय भू-राजनीतिक तनावों तथा घरेलू विकासात्मक आवश्यकताओं को ध्यान में रखते हुए तीन कर्तव्यों यानी आर्थिक वृद्धि को गति देने, लोगों की आकांक्षाओं को पूरा करने और सबका साथ, सबका विकास के मध्य एक संतुलित, दूरदर्शी और राष्ट्रहित को सर्वोपरि रखने वाला 53.45 लाख करोड़ का बजट प्रस्तुत किया। जिसमें हाई कैपेक्स और हाई ग्रोथ का समन्वय है और इसके साथ ही साथ नए उभरते उद्योगों Sunrise Sectors की बढ़ोतरी के लिए विशेष रूप से समर्थन दिया गया है, यह बेहद अहम बात है।

(1915/KN/SMN)

महोदय, इस बजट के छ: स्तम्भ – आर्थिक वृद्धि के लिए विनिर्माण को गति, विकास के आधारों पर सुदृढ़ीकरण, जनहित से जुड़ी सुविधाओं पर जोर, विश्वास आधारित शासन को बढ़ावा, व्यापार और जीवन की सुगमता तथा राज्यों को अधिक वित्तीय सहायता देना है।

महोदय, मैं सबसे पहले सरकार का आभार व्यक्त करूंगा। चूंकि यह बजट ऐसे प्रस्तुत किया गया है, जिसमें केवल खर्च का दस्तावेज नहीं है, बल्कि यह नीति, नीयत और दिशा स्पष्ट करता है। इसके साथ-साथ आशा, आत्मविश्वास और अवसर तीनों का समन्वय भी है।

महोदय, मैं सबसे पहले सरकार द्वारा प्रस्तावित 12.2 लाख करोड़ रुपये के पूंजीगत व्यय की सराहना करना चाहता हूं, जो जीडीपी का 4.4 परसेंट है। यह प्रावधान परिवहन अवसंरचना, ऊर्जा क्षेत्र, डिजिटल कनेक्टिविटी और शहरी-ग्रामीण ढांचे को सुदृढ़ करने में सहायक सिद्ध होगा। सबसे महत्वपूर्ण बात यह है कि यह व्यय रोजगार को बढ़ावा देगा और अवसर में बदलेगा।

महोदय, सरकार ने इस बजट में वित्तीय घाटे को जीडीपी के 4.3 परसेंट तक सीमित रखने का लक्ष्य रखा है। यह दर्शाता है कि सरकार विकास भी चाहती है, सरकार कल्याण भी चाहती है, लेकिन भविष्य की पीढ़ियों पर कर्ज का बोझ भी नहीं डालना चाहती। आर्थिक विकास तभी सार्थक है, जब हमारे नागरिक स्वस्थ हों। इसी सोच के साथ वर्ष 2026-27 के बजट में स्वास्थ्य क्षेत्र को विशेष रूप से प्राथमिकता दी गई है। मैं बताना चाहता हूं कि सरकार ने स्वास्थ्य क्षेत्र के लिए 1 लाख करोड़ रुपये से अधिक का प्रावधान किया है। इस बजट में

यह बताया गया है कि 3 नए अखिल भारतीय आयुर्वेद संस्थान स्थापित किए जाएंगे और जिला अस्पतालों में इमरजेंसी व ट्रॉमा सेंटर बढ़ाए जाएंगे। जिला अस्पतालों का विस्तार और आधुनिकीकरण, बायोफार्मा शक्ति योजना के तहत 10 हजार करोड़ रुपये के निवेश की बात की गई है, जो बायोलॉजिक्स, बायोसिमिलर और फार्मा अनुसंधान को प्रोत्साहित करेगी। इस बजट में संबद्ध स्वास्थ्य पेशेवरों (एएचपी) और क्षेत्रीय चिकित्सा केंद्रों के निर्माण पर फोकस किया गया है, जिसमें 1.5 लाख केयरगिवर्स को प्रशिक्षण देने का लक्ष्य है। हर जिला अस्पताल में ट्रॉमा केयर सेंटर स्थापित किए जाएंगे, जिससे 24x7 आपातकालीन स्थिति सुदृढ़ होगी और सुनिश्चित होगी। मधुमेह, कैंसर और 17 दुर्लभ बीमारियों की दवाइयों पर सीमा शुल्क में कमी से इलाज की लागत कम और सस्ती होगी। बजट में प्रधान मंत्री जनआरोग्य योजना के लिए 9500 करोड़ रुपये और राष्ट्रीय स्वास्थ्य मिशन के लिए 39,390 करोड़ रुपये का आवंटन बढ़ाया गया है, जो प्राथमिक स्वास्थ्य सेवा, मातृ-शिशु स्वास्थ्य और रोग नियंत्रण को मजबूत करेगा।

महोदय, एमएसएमई सेक्टर भारत की अर्थव्यवस्था की रीढ़ है और सबसे अधिक रोजगार यहीं से आता है। बजट में छोटे और मध्यम उद्योगों के लिए 10,000 करोड़ रुपये आवंटित किए गए हैं। सरकार ने एमएसएमई को समर्थन देने के लिए आत्मनिर्भर भारत कोष में 4,000 करोड़ रुपये की अतिरिक्त राशि जोड़ने का प्रस्ताव रखा है। इस बजट में वोकल फॉर लोकल केवल नारा नहीं है, बल्कि इसे आर्थिक मॉडल के रूप में प्रस्तुत किया गया है।… (व्यवधान)

माननीय सभापति (श्री जगदम्बिका पाल) : आप कृपया समाप्त कीजिए।

डॉ. आलोक कुमार सुमन (गोपालगंज) : सर, मैं अपनी बात दो मिनट में समाप्त करता हूं। इस अवसर पर मैं माननीय वित्त मंत्री जी का ध्यान अपने संसदीय क्षेत्र गोपालगंज की तरफ आकृष्ट करना चाहता हूं। वहां सबेया एयरपोर्ट है, जिसे वर्ष 2020 में उड़ान योजना में शामिल किया गया था। लेकिन अभी तक इसकी बिडिंग की प्रक्रिया नहीं हो पा रही है और आर्थिक संरचना तैयार नहीं हो पा रही है, जिसके कारण यह परियोजना धरातल पर उतरने में विलंब का शिकार हो रही है, जबकि हमारी सरकार 149 हवाई अड्डे बना चुकी है।

अत: मैं इस सदन के माध्यम से माननीय मंत्री जी से यह विनम्र आग्रह करता हूं कि सबेया एयरपोर्ट के लिए उड़ान योजना के तहत बिडिंग प्रक्रिया के साथ-साथ धन एलोकेट किया जाए, ताकि इसकी संरचना और इसकी बिडिंग की प्रक्रिया शुरू हो सके। धन्यवाद।

(इति)

(1920/ANK/RP)

1920 बजे

डॉ. राजकुमार सांगवान (बागपत) : सभापति महोदय, आपने मुझे बजट चर्चा में भाग लेने का अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूं। मैं केंद्रीय बजट पर चर्चा में भाग लेते हुए यह कहना चाहता हूँ कि यह बजट केवल आय-व्यय का लेखा-जोखा नहीं है, बल्कि यह उस भारत का रोडमैप है जो आत्मनिर्भर, समावेशी और विकसित भारत के संकल्प के साथ आगे बढ़ रहा है। यह बजट देश की आकांक्षाओं, किसानों की उम्मीदों, युवाओं के सपनों और महिलाओं की शक्ति का प्रतिबिंब है।

कृषि भारत की अर्थव्यवस्था की रीढ़ है और यह संतोष का विषय है कि वर्ष 2024-25 में देश ने खाद्यान्न और बागवानी उत्पादन में ऐतिहासिक रिकॉर्ड बनाया है। यह बजट किसानों की आय बढ़ाने, लागत घटाने और जोखिम कम करने की स्पष्ट दिशा प्रस्तुत करता है। तिलहन और दलहन के लिए चलाए गए राष्ट्रीय अभियानों के सकारात्मक परिणाम सामने आए हैं। खाद्य तेल आयात पर निर्भरता कम करने की दिशा में यह बजट एक निर्णायक कदम है।

श्रीअन्न यानी मिलेट्स को वैश्विक पहचान देकर सरकार ने न केवल पोषण सुरक्षा सुनिश्चित की है, बल्कि छोटे और सीमांत किसानों के लिए आय के नए अवसर भी पैदा किए हैं। आज का किसान केवल फसल उत्पादक नहीं रहा, बल्कि वह पशुपालन, मत्स्यपालन और मधुमक्खी पालन से जुड़कर आय के विविध स्रोत अपना रहा है। वर्ष 2024-25 में देश का मत्स्य उत्पादन लगभग 200 लाख टन तक पहुँचना इस बात का प्रमाण है कि ग्रामीण अर्थव्यवस्था मजबूत हो रही है।

कृषि के आधुनिकीकरण के लिए इस बजट में इंफ्रास्ट्रक्चर पर विशेष जोर दिया गया है। एग्रीकल्चर इंफ्रास्ट्रक्चर फंड के माध्यम से सवा लाख करोड़ रुपये से अधिक का निजी निवेश आकर्षित होना यह दर्शाता है कि सरकार की नीतियों पर भरोसा बढ़ा है। भंडारण, कोल्ड चेन और लॉजिस्टिक्स के विस्तार से किसानों को उनकी उपज का बेहतर मूल्य मिल रहा है और ग्रामीण युवाओं के लिए रोजगार के अवसर बने हैं। ग्रामीण रोजगार और विकास के क्षेत्र में सरकार ने पारदर्शिता और जवाबदेही के साथ सुधार किए हैं। 125 दिन तक रोजगार, डिजिटल भुगतान और सामाजिक अंकेक्षण से न केवल भ्रष्टाचार पर नियंत्रण होगा बल्कि गांवों में क्रय शक्ति भी बढ़ेगी। यह बजट ग्रामीण मांग को मजबूत करने वाला बजट है।

यह बजट महिला सशक्तिकरण को विकास के केंद्र में रखता है। आज 10 करोड़ से अधिक महिलाएँ स्वयं सहायता समूहों से जुड़ी हैं, दो करोड़ से अधिक महिलाएँ लखपति दीदी बन चुकी हैं और केवल एक वर्ष में 60 लाख नई लखपति दीदी बनी हैं। नमो ड्रोन दीदी योजना और 'स्वस्थ नारी, सशक्त परिवार' अभियान यह साबित करते हैं कि यह बजट महिलाओं को लाभार्थी नहीं, नेतृत्वकर्ता बना रहा है।

राष्ट्रीय सुरक्षा और आर्थिक मजबूती एक-दूसरे के पूरक हैं। यह बजट स्पष्ट संदेश देता है कि भारत सुरक्षा के साथ समझौता नहीं करेगा। आंतरिक सुरक्षा की स्थिति में सुधार, माओवादी हिंसा का सीमित होना और युवाओं का मुख्यधारा में लौटना- यह सब विकास और विश्वास का परिणाम है।

आत्मनिर्भर भारत की दिशा में उत्पादन आधारित प्रोत्साहन योजनाओं ने ठोस परिणाम दिए हैं। लगभग दो लाख करोड़ रुपये का निवेश, 17 लाख करोड़ रुपये से अधिक का उत्पादन, और 2025 में रक्षा उत्पादन का डेढ़ लाख करोड़ रुपये पार करना- यह बजट भारत को वैश्विक मैन्युफैक्चरिंग हब बनाने की नींव मजबूत करता है। पिछले 11 वर्षों में 750 बिलियन डॉलर का FDI वैश्विक विश्वास का प्रमाण है।

युवाओं के लिए यह बजट अवसरों का बजट है। मुद्रा योजना के तहत 38 लाख करोड़ रुपये का ऋण देकर 12 करोड़ से अधिक युवाओं को स्वरोजगार से जोड़ा गया है। भारत का तीसरा सबसे बड़ा स्टार्ट-अप इकोसिस्टम बनना यह दर्शाता है कि यह बजट नौकरी खोजने वालों का नहीं, नौकरी देने वालों का बजट है।

शिक्षा, तकनीक और कौशल विकास पर यह बजट भविष्य की तैयारी करता है। अटल टिंकरिंग लैब्स, AI और सेमीकंडक्टर प्रशिक्षण, तथा ITI के उन्नयन से भारत एक Future Ready Nation बन रहा है।

यह बजट विकास के साथ-साथ भारत की संस्कृति, विरासत और आत्मसम्मान को भी सशक्त करता है। आर्थिक प्रगति और सांस्कृतिक गौरव- दोनों को साथ लेकर चलने की यह सोच भारत की पहचान को और मजबूत करती है। यह बजट यह स्पष्ट करता है कि विकसित भारत कोई नारा नहीं, बल्कि स्पष्ट नीति, मजबूत नेतृत्व और जनभागीदारी से साकार होने वाला लक्ष्य है।

महोदय, मैं एक और बात कहना चाहता हूं कि बजट में कैंसर जैसी गंभीर बीमारियों के लिए और सस्ती दवाओं के लिए प्रावधान किया गया है। मेरा लोक सभा क्षेत्र में नदियों का गंभीर खतरा है और दूषित जल से कैंसर जैसी गंभीर बीमारियां हो रही हैं। हमारे देश की सरकार ने बहुत सारे एम्स के सेंटर बनाए हैं, एम्स खोले हैं। दिल्ली के एम्स में पूरे देश के मरीजों का पूरा भरोसा है और यहां पर मरीजों का इतना दवाब रहता है कि उनको भर्ती होने में दिक्कत होती है। मेरा लोक सभा क्षेत्र एनसीआर का हिस्सा है। अगर एक एम्स का सेंटर, मरीज भी यही चाहते हैं, क्योंकि जो लोग अक्षरधाम से देहरादून के लिए बागपत होकर जाते हैं, वे आधे से पौने घण्टे में बागपत पहुंच जाएंगे। यदि एक सेंटर वहां बन जाए, तो जो दिल्ली एम्स में मरीजों का दवाब है, उसको हम कम कर सकते हैं।

सर, मैं एक बात और कहना चाहूंगा।

(1925/RAJ/VPN)

अभी किसानों के मन में भाव भी है कि सरकारी परियोजनाओं के लिए भूमि का अधिग्रहण होता है और उसके लिए किसानों को जो प्रतिकर मिलता है, उनको उस पर टैक्स से राहत मिलती है। अगर उन्हीं सरकारी परियोजनाओं के लिए आपसी समझौते के आधार पर जमीन को लिया जाता है तो उस प्रतिकर पर किसानों से टैक्स वसूला जाता है। अगर इसे भी अधिग्रहण के दायरे में ला दिया जाए तो बहुत बेहतर होगा।

मेरा क्षेत्र गुड़-शक्कर की पहचान वाला क्षेत्र है। हमारे यहां गुड़-शक्कर के लिए एक हब, एक्सपोर्ट जोन बना दिया जाए तो किसानों की आय बढ़ेगी, उनकी आय दोगुनी होगी।...(व्यवधान)

माननीय सभापति (श्री जगदम्बिका पाल) : यह कैसे मालूम होगा कि आपका गुड़ का क्षेत्र है, जब तक आप माननीय को यह नहीं खिलाएंगे!

डॉ. राजकुमार सांगवान (बागपत) : महोदय, आपने मुझे बोलने का मौका दिया है, इसके लिए मैं आपको बहुत-बहुत धन्यवाद देता हूं।

(इति)

1926 hours

SHRI SACHITHANANTHAM R. (DINDIGUL): Sir, the Budget is not merely inadequate, it is structurally anti-people and pro-corporate.

At a time when workers face job losses, farmers face falling incomes, youth face unemployment and families face rising prices, the Government has chosen to protect profits instead of people. The working masses of this country are experiencing one of the worst phases of economic distress in decades. Real wages are stagnating, unorganised workers remain without security, and unemployment among youth is alarmingly high. Yet, instead of expanding public spending to generate jobs and strengthen demand, the Government is obsessed with fiscal tightening for the poor and fiscal generosity for the rich.

There is no universal employment guarantee for urban youth, no major expansion of public sector recruitment and no serious programme to revive labour-intensive industries. This is a Budget that asks the unemployed to be patient while rewarding those who already control wealth.

Agriculture remains in deep crisis. Input costs, seeds, fertilisers, fuel keep rising. Climate change is increasing crop losses. Farmers are burdened with debt. But this Budget does not provide a legal guarantee of Minimum Support Price, large-scale public investment in irrigation, storage and procurement, and strong measures to reduce input costs. Instead, policies continue to open agriculture to corporate control while reducing the State's responsibility. Farmers are being pushed towards the market without protection, while big agribusinesses are given policy support. This is not a reform. This is abandonment.

Now, I come to the issue of public money for private profit. Hon. Chairperson, Sir, this Budget clearly shows a pattern. Losses are socialised, profits are privatised. Corporate tax concessions continue. Incentives and subsidies are extended to large private players in infrastructure, logistics and strategic sectors. Meanwhile, allocations for food security, rural development and welfare schemes do not keep pace with inflation.

The Government claims that there is no money for expanding social welfare, but there is always money when big capital demands support.

Labour rights are being weakened in the name of ease of doing business. The new labour regime reduces job security, weakens collective

bargaining and makes it easier for corporations to hire and fire. But where in this Budget is the protection for gig workers, contract workers, scheme workers and the vast informal workforce? Workers are treated as disposable while corporations are treated as national assets.

Now, I come to the issue of energy transition without self-reliance. Yes, renewable energy is discussed, but the real question is: who will control this transition? Without strong public sector leadership and heavy investment in domestic manufacturing of solar panels, batteries and grid systems, India will remain dependent on imports. We will become a market, not a manufacturing power. A genuine green transition must create jobs for Indian workers, not profits for foreign suppliers and private monopolies.

Defence spending rises, social spending suffers. National security is important. But security is not only about weapons; it is also about food, health, education, and employment.

(1930/UB/NK)

What kind of security do we build when the Government schools lack teachers, public hospitals lack staff and equipment, youth lack jobs, and farmers lack income security? A hungry and unemployed population cannot be the foundation of a strong nation.

HON. CHAIRPERSON (SHRI JAGDAMBIKA PAL) : Kindly conclude.

SHRI SACHITHANANTHAM R. (DINDIGUL): Regarding science and research, this Budget had an opportunity to stand with workers, farmers, youth, and the poor. It had a chance to expand public investment, generate employment, and reduce inequality. Instead, it has chosen the path of corporate-driven growth, weakened labour rights, and shrinking welfare. We believe in a different vision of India where public investment creates jobs, where farmers receive guaranteed remunerative prices, where health and education are rights, not privileges, where workers have dignity and protection, and where economic policy serves the many, not the few. This Budget fails that vision. Therefore, we strongly oppose this anti-people, pro-corporate Budget.

(ends)

1931 बजे

श्री सुदामा प्रसाद (आरा): माननीय सभापति महोदय, मैं अपनी बात रखूं, उससे पहले अंडर-19 विश्व कप में जिम्बाबे के हरारे शहर में हुए विश्व कप मैच में बिहार के वैभव सूर्यवंशी ने 80 गेंदों पर 175 रन बनायें और टीम इंडिया को जीत दिलाई, इसके लिए मैं वैभव सूर्यवंशी और टीम इंडिया को बधाई देता हूं।

वर्ष 2026-27 का बजट जन विरोधी बजट है और अमेरिका परस्त बजट है, इसलिए मैं इसकी मुखालफत करता हूं। बजट का पैसा कहां जा रहा है, बजट का पैसा कहीं देहाती इलाकों में दिखाई नहीं पड़ रहा है। न नली-गली बन रहा है, न पुल-पुलिया और न ही ग्रामीण विकास का कोई काम हो रहा है। हम लोगों को पांच करोड़ रुपये मिलता है, हम लोगों का सवा सौ करोड़ रुपये की भी योजना आ गई है तो हम लोग क्या करें ? बजट का पैसा वहां खर्च नहीं हो रहा है, इस फंड पर भारी दबाव है।

महोदय, मैं आपके माध्यम से सरकार से निवेदन करता हूं कि कम से कम इस राशि को 30 करोड़ रुपये किया जाए। आपको बजट जिसको देना है, दीजिए, लेकिन कम से कम देहाती इलाकों में काम चले, जिन लोगों ने हमें जीता कर भेजा है, हम लोगों पर भारी दबाव है। इतने दिन हो गये, लेकिन एक नाली नहीं बनी, एक गली नहीं बनी। इस बजट में धान, गेहूं, दलहन, तिलहन, फल और सब्जी पैदा करने वाले किसानों के बारे में कोई प्रावधान नहीं किया गया है, वे क्या करेंगे? भारत-अमेरिका का जो व्यापार समझौता हुआ है, जिसमें अमेरिकी कृषि उत्पादों पर जीरो टैरिफ कर दिया गया वह भारत के किसानों और खुदरा व्यवसायियों के गले में फांसी का फंदा हो गया। अभी जनवरी की रिपोर्ट है।

माननीय सभापति : इस पर पीयूष गोयल जी का बयान आ गया है।

श्री सुदामा प्रसाद (आरा): माननीय सभापति महोदय, इस साल के जनवरी माह में महाराष्ट्र के यवतमाल जिले में 21 किसानों ने कर्ज और घाटे की वजह से आत्महत्या कर ली। महाराष्ट्र में क्या होगा और पूरे देश में क्या होगा ? अमेरिकी सामानों पर पहले जो टैरिफ था या हम जो सामान भेजते थे, उस पर जो टैरिफ था, उसको मैं पुन: बहाल करने की सरकार से मांग करता हूं।

महोदय, ‘एक पेड़ मां के नाम’ और करोड़ों पेड़ अडानी और अम्बानी के नाम। कैसे रहेगी यह धरती?

माननीय सभापति : आप कृपया नाम न लें।

श्री सुदामा प्रसाद (आरा): सभापति महोदय, अगर पेड़ काटे जाएंगे तो यह धरती कैसे चलेगी? बारह हजार किलोमीटर में विकास के नाम पर रेल परियोजनाओं के लिए, कोयला खनन के लिए, बांध और रोड परियोजनाओं के लिए पेड़ों की कटाई होगी। उनको लीज पर जंगल दिया जा रहा है। वहां के जो मूल निवासी आदिवासी हैं, उनको पुलिस बल के जरिए हटाकर और उनके विरोध को नजरअंदाज करने का काम तमाम राज्यों में चल रहा है। इस सरकार में जो लोग हैं, क्या उनके बसने के लिए कहीं दूसरे ग्रह पर जमीन खोज ली गई है?

(1935/KDS/NKL)

जब धरती पर पेड़ नहीं रहेंगे, तो सृष्टि कैसे रहेगी? जब सारे के सारे पेड़ कट जाएंगे, तो हम लोगों को ऑक्सीजन कैसे मिलेगी? पानी कहां से मिलेगा? खेती कैसे होगी? इसलिए हम मांग करते हैं कि इस सृष्टि को बचाने के लिए हमें प्रयास करना होगा। कोई भी पार्टी तभी रहेगी, जब यह धरती रहेगी। जंगलों की कटाई पर सख्ती से रोक लगाई जाए। पीरपैंती में 10 और 50 एकड़ जमीन अडानी को पावरप्लांट बनाने के लिए दे दी गई। एक रुपये की लीज पर किए गए इस आवंटन को रद्द किया जाए।

माननीय सभापति (श्री जगदम्बिका पाल) : कृपया अब आप अपनी बात समाप्त करें।

श्री सुदामा प्रसाद (आरा) : मनरेगा को खत्म करके जी राम जी योजना लाई गई है। इससे ग्रामीण भारत के मजदूरों को जो काम का अधिकार मिला था, वह अधिकार खत्म कर दिया गया है। अत: इसको बहाल किया जाए। लेबर कोर्ट के जरिए मजदूरों के हितों की रक्षा के लिए 44 श्रम कोर्ट्स को खत्म करके 4 कोर्ट्स लाए गए हैं। फिर से पुराने को लाया जाए, नए को खत्म किया जाए।

अंत में, सोन नदी पर हम लोग जलाशय के निर्माण की बात कर रहे हैं। अगर वह जलाशय बन जाता है, तो मध्य बिहार के 8 जिलों की 42 लाख एकड़ जमीन की सिंचाई होगी। सोन नहरों का आधुनिकीकरण किया जाए। इसके साथ ही भोजपुर में एक स्टेडियम का सरकार निर्माण करा दे। धन्यवाद।

(इति)

1936 बजे

श्री जुगल किशोर (जम्मू) : सभापति महोदय, मैं आपका आभार प्रकट करना चाहता हूं कि आपने मुझे वर्ष 2026-27 के बजट पर बोलने का मौका दिया। मैं अपने देश के प्रधान मंत्री आदरणीय नरेंद्र भाई मोदी जी और वित्त मंत्री निर्मला सीतारमण जी का आभार प्रकट करना चाहता हूं। प्रधान मंत्री जी के नेतृत्व में वित्त मंत्री जी ने वर्ष 2026-27 का बजट यहां प्रस्तुत किया।

महोदय, यह बजट वर्ष 2047 में विकसित भारत बनाने की नींव, उसकी आधारशिला का बजट है। यह बजट दूरदृष्टि और दूर की सोच का है। देश के प्रधान मंत्री जी ने कहा कि हम आने वाली पीढ़ियों को एक अच्छा और विकसित भारत देकर जाएं और विश्व में भारत नंबर एक पर हो तथा आत्मनिर्भर हो। इसी दिशा में यह बजट एक कदम है। वैसे तो यह बजट वर्ष 2026-27 के लिए लाया गया है, लेकिन यह सोच आने वाले 5 वर्षों की है तथा वर्ष 2047 तक जो कार्य हमें करने हैं, उन्हें संपन्न करने के लिए उनकी शुरुआत आज वर्ष 2026-27 के बजट से यहां पर हो रही है।

महोदय, यह बजट मुख्यत: 3 स्पष्ट कर्तव्यों पर आधारित है। विशेष तौर पर पहला कर्तव्य, जिसकी चर्चा मैं यहां कर रहा हूं, वह आर्थिक वृद्धि को तेज करना और बनाए रखना, यानी गति भी देना और बनाए भी रखना, जिसमें उत्पादकता और प्रतिस्पर्धा को बढ़ाना तथा वैश्विक उथल-पुथल के प्रति अर्थव्यवस्था को सहनशील बनाना है। साथ ही निर्यात वृद्धि और दीर्घकालीन निवेश आकर्षित करना इस बजट के माध्यम से सरकार की सोच है।

महोदय, दूसरा, आकांक्षाएं और क्षमता का निर्माण। भारत के नागरिकों की आकांक्षाओं को पूरा करना, शिक्षा, कौशल, रोजगार में इनवेस्ट करना और विशेष तौर पर जनता को भारत की समृद्धि का भागीदार बनाना।

(1940/CS/VR)

हर एक भारतीय का यह दायित्व बनता है कि वह भारत को आगे ले जाने के लिए अपना दायित्व निभाये और भारत को आत्मनिर्भर बनाने का कार्य करे। देश के प्रधान मंत्री जी ने यह जो संकल्प लिया है, उस संकल्प को पूरा करने के लिए यह बजट पेश किया गया है। विशेष तौर पर तीसरा कर्तव्य है, सबका साथ, सबका विकास, जो प्रधान मंत्री जी की सोच है, उस ओर भारत आगे बढ़ रहा है। इसके साथ-साथ ही, समावेशी विकास सुनिश्चित करना, हर परिवार, क्षेत्र और समुदाय तक अवसर पहुंचाना, सामाजिक न्याय और क्षेत्रीय संतुलन पर जोर देने जैसे विषयों पर इस बजट का ध्यान विशेष तौर पर केंद्रित किया गया है।

महोदय, टैक्सेज़ की यहां पर बात कही गई। अनुपालन का सरलीकरण करना, लोगों को परेशानी न आए, इसलिए आयकर विवरणी, आईटीआर को सरल बनाने और छोटे करदाताओं के लिए नियमों में ढील देने का प्रस्ताव इस बजट में रखा गया है। इसके साथ ही

हम सब जानते हैं कि 12 लाख तक की आय पर टैक्स से छूट दी गई है। यह बहुत बड़ी राहत देश के प्रधान मंत्री श्री नरेन्द्र भाई द्वारा देश के नागरिकों को दी गई है।

महोदय, ऐसे बहुत से क्षेत्र हैं, जिनकी ओर बजट के द्वारा ध्यान आकर्षित किया गया है। परिवहन, रक्षा, ग्रामीण विकास, गृह कार्य और कृषि संबंधी कार्यालय, शिक्षा, ऊर्जा, स्वास्थ्य, शहरी विकास, आईटी और दूरसंचार, वाणिज्य और उद्योग, सामाजिक कल्याण, विज्ञान, वैज्ञानिक विभाग, कर प्रशासन, विदेश कार्य, वित्त तथा पूर्वोत्तर विकास के लिए यहां पर बहुत सारा प्रावधान रखा गया है। इसके साथ-साथ ही, मैं यह भी बताना चाहता हूं कि हेल्थ सैक्टर में बहुत बड़ी राहत इस बजट में दी गई है।

महोदय, शिक्षा और कौशल क्षेत्र में बहुत बड़ा प्रावधान इस बजट में रखा गया है, ताकि आने वाले दिनों में देश के नौजवान अच्छे से पढ़ें, कौशलयुक्त हों और आत्मनिर्भरता की ओर आगे बढ़ें। मैं कहना चाहता हूं कि वी बी जी राम जी विधेयक यहां पर लाकर सरकार ने एक बहुत बड़ी राहत ग्रामीण क्षेत्र के लोगों को दी है। आने वाले दिनों में, जो कमियां मनरेगा में थीं, उन कमियों को दूर करके, भ्रष्टाचार को दूर करके, अनियमितताओं को दूर करके, वी बी जी राम जी जो बिल लाया गया, इससे बहुत बड़ी राहत लोगों को मिलने वाली है। मैं कहना चाहता हूं कि देश के प्रधान मंत्री जी ने 6 हजार किसान सम्मान निधि किसानों को देने का जो निर्णय लिया था, वह बहुत ही अच्छा निर्णय था। हमारी जो अर्थव्यस्था लुढ़कने की तरफ जा रही थी, वह अर्थव्यवस्था अब तेजी के साथ आगे बढ़ रही है।

प्रधानमंत्री नरेन्द्र भाई मोदी जी द्वारा वित्तीय अनुशासन और उनके द्वारा पेश किए जा रहे दीर्घकालीन उपायों के असर दिखने लगे हैं। बजट के कारण भारत की अर्थव्यवस्था दुनिया की सबसे तेज बढ़ने वाली अर्थव्यवस्था बनती जा रही है और बनने वाली है। भारत की अर्थव्यवस्था विश्व की चौथे नंबर की अर्थव्यवस्था लगभग बन ही गई है। इसके अलावा भी बहुत सारी जो अन्य योजनाएं चलायी गई हैं, वे भी बहुत अच्छी हैं। मैं आपका आभार प्रकट करना चाहता हूँ कि आपने मुझे बस इतना ही समय दिया है।

महोदय, कहने के लिए बहुत कुछ था, लेकिन मैं आपका आभार प्रकट करना चाहता हूँ कि सरकार ने बहुत अच्छा बजट पेश किया है। विशेष तौर पर मैं अगर जम्मू-कश्मीर की बात करूँ तो इस बजट में जम्मू-कश्मीर के लिए दो हजार लाख करोड़ रुपये ज्यादा दिए गए हैं। इन्हीं शब्दों के साथ मैं आपका आभार प्रकट करता हूँ। धन्यवाद।

(इति)

(1945/MNS/PBT)

1945 बजे

श्री हनुमान बेनीवाल (नागौर) : सभापति महोदय, मैं सबसे पहले आपको धन्यवाद दूंगा कि आज सदन में सुचारू रूप से चर्चा आरंभ हुई है, इसके लिए दोनों पक्षों को धन्यवाद देना चाहिए। यह अगर पांच-सात दिन पहले शुरू हो जाता, तो कम से कम हमारा और देश का समय तो खराब नहीं होता। हम भी राष्ट्रपति अभिभाषण पर कुछ बोल लेते।

सभापति महोदय, केंद्र सरकार का जो आम बजट आया, इसमें गरीब, किसान, मजदूर, युवा और मध्यम वर्ग की उम्मीदें होती हैं। जब बजट आता है तो देश का प्रत्येक वर्ग उम्मीद रखता है कि अब बजट आएगा और हमें कुछ विशेष रूप से सौगात मिलेगी, लेकिन दुर्भाग्य से कोई भी वर्ग इस बजट से ज्यादा खुश नहीं है। सरकार 'सबका साथ, सबका विकास' का नारा देती है। यह बजट कुछ गिने-चुने कॉर्पोरेट घरानों का बजट बनकर रह गया है। इस पर पूर्व वक्ताओं ने भी यहां बहुत लंबी-चौड़ी बातें कहीं हैं।

सभापति महोदय, हमारे देश में आयकर, अधिभार, उपकार और जीएसटी सहित विभिन्न प्रकार के करों के कारण मध्यम वर्ग, वेतनभोगी कर्मचारी और पेशेवर वर्ग आर्थिक रूप से शोषित महसूस कर रहे हैं और यह जो कर का बहुतस्तरीय ढांचा है, यह नागरिकों की वास्तविक आय और बचत को गंभीर रूप से प्रभावित कर रहा है। इसके बावजूद बजट में सरकार ने उच्च और बहु-कराधान की प्रणाली में सुधार करने का कोई ठोस रोडमैप तैयार नहीं किया है। यह बजट अमीर और गरीबों के बीच खाई बढ़ाने वाला बजट है। आपने स्वास्थ्य बीमा और व्यक्तिगत जीवन बीमा पर जीएसटी शून्य कर दी है, मगर राजस्थान सहित कई राज्यों में बीमा कंपनियों ने ऐसे बीमा पर बेस प्रीमियम बढ़ाकर सरकार को चुनौती दी है। मगर सरकार इस बात को स्वीकार करने से इनकार कर रही है, इसलिए राहत के नाम पर दिखावा करने में सरकार को ज्यादा भरोसा है।

सभापति महोदय, मैं जिस राजस्थान प्रांत से आता हूं, वहां से एनडीए को लगातार 25-25 सीटें मिली हैं, अबकी बार भी आपको 14-15 सीटें मिली हैं। इस बजट में राजस्थान का जिक्र तक नहीं किया गया है। हमने राजस्थान के लिए बहुत बड़ी मांगें की थीं। जहां-जहां चुनाव होते हैं, आप उस साल उस स्टेट को मदद करते हैं। आप यह जो करते हैं, यह सही है, लेकिन राजस्थान जैसे प्रांत का नाम आपको लेना चाहिए, क्योंकि भारतीय जनता पार्टी राजस्थान से ही मजबूत होती है। मेरा यह आग्रह है कि जब बजट पर वित्त मंत्री जी दोबारा जवाब दें, तो उसमें राजस्थान का जिक्र जरूर करें, क्योंकि राजस्थान का नौजवान, किसान एवं प्रत्येक वर्ग इससे नाराज है कि आपने राजस्थान का जिक्र तक नहीं किया। राजस्थान को विशेष राज्य के दर्जे की बात तो छोड़िए, आप राजस्थान का नाम तो ले लेते। यह राजस्थान के लोग चाह रहे थे।

सभापति महोदय, इस बजट में महंगाई और मध्यम वर्ग की अनदेखी की गई है। जिस तरह से सोना, चांदी, पेट्रोल, डीजल, रसोई गैस, खाद्य पदार्थों और दवाइयों के दाम लगातार बढ़ रहे हैं, तो इस बजट में उम्मीद थी कि महंगाई को कंट्रोल करने के लिए आप कोई प्रणाली लाएंगे। आपने महंगाई से राहत देने का कोई ठोस प्रावधान नहीं किया है।

सभापति महोदय, इस बजट में किसानों और ग्रामीण भारत के साथ अन्याय हुआ है। महोदय, किसान देश की रीढ़ है। जब किसान आंदोलन हुआ था, तब आपने एमएसपी लागू करने और किसानों की आय दो गुनी करने का वादा किया था। सदन में आज मेरा एक सवाल भी लगा हुआ था। इसका मुझे गोलमोल जवाब दिया है। दुर्भाग्य इस बात का है कि जिन किसानों और जवानों ने आपकी सरकार बनाई, अगर हर बजट में उन्हें निराशा हाथ लगेगी तो किसान और जवान किस तरफ जाएंगे। देश में लोग अलग ही तरीके से सोचने लगे हैं। मेरा आग्रह है कि इस पर बजट में जवाब दें। देश में खाद-बीज महंगे हो रहे हैं, यूरिया और डीएपी के लिए लाठीचार्ज हो रहा है।

सभापति महोदय, देश के युवाओं के साथ आपने रोजगार के कोई ठोस साधन उत्सर्जित करने की बात नहीं की है। मैं एक न्यूज चैनल में देख रहा था कि प्रधानमंत्री कौशल विकास योजना का जो पैसा जा रहा है एवं प्रधानमंत्री कौशल विकास योजना के जो केंद्र बने हुए हैं, वहां कुछ भी नहीं है। अधिकारी कह रहे हैं कि कौशल केंद्र चल रहा है, लेकिन वहां पर कुछ भी नहीं है। कहीं-कहीं लोगों ने अपना घर बना रखा है, कहीं पर गौशाला बना रखी है और कहीं पर बकरी पालन हो रहा है। प्रधानमंत्री कौशल विकास योजना में भ्रष्टाचार चल रहा है। यहां पर मंत्री जी बैठे हुए हैं। मंत्री जी आप ध्यान दें और राजस्थान में एक टीम भेजें और जहां-जहां गड़बड़ी हो रही है, उन्हें गिरफ्तार करें और सीबीआई जांच कराएं। आपको एक मैसेज देना चाहिए, अधिकारीगण आपको सही बात नहीं बताते हैं, यह बहुत बड़ा दुर्भाग्य है।

सभापति महोदय, एसएससी जैसी परीक्षाओं में पेपर लीक, भर्ती में देरी हो रही है। इसका कोई रोडमैप नहीं है। राजस्थान के तो लगभग सारे ही पेपर आउट हो रहे हैं। ओएमआर सीट में गड़बड़ी, उससे पहले आरपीएससी घोटाले, एसआई भर्ती जैसे मामले है। मेरा आपसे आग्रह है कि अब आप वैकेंसीज़ निकालें, ताकि युवाओं को ठोस भरोसा मिले।

माननीय सभापति (श्री जगदम्बिका पाल) : यह राज्य सरकार का विषय है।

श्री हनुमान बेनीवाल (नागौर) : सभापति महोदय, राज्य का नहीं, मैं दिल्ली के बारे में ही बता रहा हूं। पूरे देश में पेपर आउट हो रहे हैं। नीट के भी पेपर आउट हुए हैं और भी जगह हुए हैं, बिहार में हुए, बंगाल में हुए, राजस्थान में हुए। मेरा आग्रह है कि जब पेपर ही आउट हो जाएगा, तो नौजवान भरोसा कैसे करेगा? आप पर भी तो भरोसा है। आप जिस चेयर पर बैठे हैं, आप लोक सभा अध्यक्ष नहीं हैं, बल्कि सभापति हैं, लेकिन लोग आपको लोक सभा अध्यक्ष के रूप में ही देख रहे हैं। … (व्यवधान) इसमें हंसने की कोई बात नहीं है। यह सही है। आप मुझे बिठा दीजिए, मैं इसकी पावर बता दूंगा, इसलिए जो बैठा है, वही राजा है। आप तो एक दिन के मुख्यमंत्री रहे हैं। आपके नाम की तो मूवी बनी थी, नायक फिल्म आयी थी। क्या आपने देखी है? हम जगदम्बिका पाल जी का नाम जब स्कूल में थे, तब सुनते थे। … (व्यवधान) आप हमें थोड़ा तो टाइम दीजिए। हमने इस बार तो आपको बाधा भी नहीं डाली। … (व्यवधान) इस बजट में शिक्षा और स्वास्थ्य के क्षेत्र में केवल घोषणाएं हुई हैं। आज अस्पतालों में डॉक्टर्स नहीं हैं और स्टेट में केंद्र द्वारा संचालित विद्यालयों में स्टॉफ कैसे लगाया जाए, इसके बारे में आपको ध्यान देने की आवश्यकता है।

(1950/RV/SNT)

महोदय, सीएसआर की राशि के व्यय के लिए ठोस निगरानी प्रणाली बने। राजस्थान के बाड़मेर, जैसलमेर, जालौर, जोधपुर सहित देश के तमाम जिलों में जो माइनिंग हो रही है और दूसरे काम हो रहे हैं तो वहां संबंधित एम.पी. को कोई नहीं पूछता है। निशिकान्त दुबे जी को पूछते हैं, हमें नहीं पूछा जाता है, क्योंकि ये कागजों में से कोई बात निकाल लेते हैं। अब मेरे पास पढ़ने का समय तो है नहीं, और ये पढ़-पढ़ कर ऐसी बात निकालते हैं कि लोग हमसे कहते हैं कि साहब, निशिकान्त जी के यहां तो काम हो रहा है। हमारे यहां भी आप काम कीजिए। क्या केवल निशिकान्त जी के यहां काम करने से काम चल जाएगा?

माननीय सभापति (श्री जगदम्बिका पाल) : आप निशिकान्त जी के साथ आ जाइए।

… (व्यवधान)

डॉ. निशिकान्त दुबे (गोड्डा) : आप अपनी ऑरिजिनल जगह पर आ जाइए।… (व्यवधान)

श्री हनुमान बेनीवाल (नागौर) : अगर मैं आ जाऊंगा तो फिर आपको दिक्कत होगी।… (व्यवधान) मैं तो चाहता हूं कि आप भाषण देने की बजाय मंत्री बनिए।… (व्यवधान) आप पूरे जीवन भर भाषण ही देते रह जाएंगे।… (व्यवधान) हम आपको आगे लाना चाहते हैं। आप जितनी तैयारी के साथ जितना भाषण देंगे, उतना ही मंत्री बनने में आपका नम्बर लेट आएगा।… (व्यवधान)

माननीय सभापति : आप कृपया विषय के ऊपर बोलें और अपना भाषण समाप्त करें।

… (व्यवधान)

श्री हनुमान बेनीवाल (नागौर) : सभापति महोदय, मैं कुछ मांग कर रहा हूं।

महोदय, एन.पी.एस. को सरकार सुधार के रूप में बता रही है, लेकिन सच्चाई यह है कि इसने कर्मचारियों की रिटायरमेंट सुरक्षा को जुए में डाल दिया है। जहां पुरानी पेंशन स्कीम (ओपीएस) में सम्मानजनक और निश्चित जीवन था, वहीं एन.पी.एस. में बुढ़ापे को बाजार के भरोसे छोड़ दिया गया है और सरकार विकास की बात करती है।

सभापति महोदय, मेरी मांग है कि पैरा मिलिट्री सहित तमाम केन्द्रीय कार्मिकों के लिए ओ.पी.एस. को बहाल किया जाए क्योंकि ओ.पी.एस. में एक भरोसा था, स्थिरता थी, सम्मान था।… (व्यवधान)

सर, हाउस के अन्दर सही तरीके से लोकतांत्रिक व्यवस्था का पालन किया जाना चाहिए। हमारी विधान सभाओं का जो ट्रैक रिकॉर्ड है, वह ज्यादा ठीक नहीं है, लेकिन यहां यह ठीक है। इसलिए इसे ठीक बनाकर हमें बोलने का समय दिया करें। इसमें क्या दिक्कत है?

सभापति महोदय, मैं कुछ सुझाव दे देता हूं। राजस्थान की विपरीत भौगोलिक स्थितियों को देखते हुए राजस्थान को 'विशेष राज्य' का दर्जा दिया जाए।

अन्तर्राज्यीय जल विवादों का निस्तारण करने के लिए पंजाब और गुजरात से राजस्थान के हिस्से का पानी राजस्थान को दिलाया जाए। नागौर, डीडवाना, कुचामन, बीकानेर, बाड़मेर, जैलसमेर, फलोदी जैसे पश्चिमी राजस्थान में पेयजल एवं सिंचाई हेतु चिनाब नदी के जल को ई.आर.सी.पी. की तर्ज पर डब्ल्यू.आर.सी.पी. बनाकर विशेष बजट आबंटित किया जाए।

मेरे संसदीय क्षेत्र नागौर के डीडवाना-कूचामन जिले में, मकराना में मार्बल की अंतर्राष्ट्रीय मंडी स्थापित की जाए। नागौर की हवाई पट्टी का विस्तार किया जाए।

नागौर की विश्व विख्यात पान, मेथी सहित राजस्थान के 40 से अधिक उत्पादों को जी.आई. टैग दिया जाए। मेरे संसदीय क्षेत्र नागौर में केन्द्रीय शुष्क कृषि विश्वविद्यालय की स्थापना की जाए।... (व्यवधान)

माननीय सभापति : अब आप अपना भाषण समाप्त कीजिए।

श्री अब्दुल रशीद शेख।

... (व्यवधान)

श्री हनुमान बेनीवाल (नागौर) : सर, मैं बस आधे मिनट में अपनी बात समाप्त कर रहा हूं। मेरे संसदीय क्षेत्र नागौर के डीडवाना-कुचामन जिले के कुचामन में एक सेन्ट्रल स्पोर्ट्स यूनिवर्सिटी को स्वीकृत किया जाए।... (व्यवधान)

सर, नागौर जिले के डेगाना क्षेत्र में टंगस्टन व लिथियम के खनन हेतु काम करें। सांसदों के एमपी लैड के बजट को बढ़ाकर 25 करोड़ रुपये किया जाए। मनरेगा की समिति का चेयरमैन सांसदों को बनाया जाए और सांसदों को कुछ अधिकार दीजिए। अरावली में काम पर रोक लगी।... (व्यवधान) सरकार इस पर ध्यान दे।... (व्यवधान) यह मेरा प्रमुख रूप से आग्रह है।... (व्यवधान)

(इति)

माननीय सभापति : श्री मल्लू रवि।

... (व्यवधान)

माननीय सभापति : अब्दुल रशीद साहब, आपको मल्लू रवि जी के बाद बोलने का मौका देंगे। अभी आप बैठ जाइए।

श्री मल्लू रवि।

... (व्यवधान)

1953 hours

DR. MALLU RAVI (NAGARKURNOOL): Hon. Chairperson, Sir, thank you very much for giving me an opportunity to speak on the Budget. This Budget is meant to serve as a roadmap that reflects the aspirations and needs of the country. The question before us is whether this Budget truly reflects that responsibility. The answer is evident and requires little elaboration. The Budget has been a disappointment for the common citizen. It conveys a clear message that '*Dilli abhi door hai*'. There appears to be a lack of sensitivity towards the difficulties faced by the people, and the Budget reflects that growing disconnect between the Government and the lived realities of the citizens.

This Budget does not meet the requirements of the unemployed youth. The focus of the Budget is on increasing capital for corporations alone, and not on mass employment generation. Secondly, with regard to unemployment in agriculture, even there the issue of MSP has not been addressed, which could have ensured better production of foodgrains. That aspect has also not been attended to. Food security, too, has not been adequately addressed. On the issue of unemployment once again, women, the poor, and informal workers are facing increasing struggles, compounded by weakening social safety nets. Over recent years, public investment in food security has declined significantly. Allocations under the National Food Security Act, including key programmes such as Integrated Child Development Services, PM POSHAN, and maternity entitlements, have been reduced by nearly 50 per cent.

(1955/RTU/MY)

This reduction has weakened India's nutrition safety net at a time when it is most needed. Since 2014, the rupee has depreciated over 50 per cent touching Rs. 90.12 per USD by January, 2026 and it was among the worst performing Asian currencies in 2025. This has weakened further to nearly Rs. 92 per USD. This shows how the economy of India is weakening in the world economy.

Sir, I come from Nagarkurnool, Telangana. Telangana's proposals for other major infrastructure-heavy projects such as Hyderabad Metro Rail Phase-II, Regional Ring Road, Musi Riverfront Development Project and the Palamuru-Rangareddy Lift Irrigation Project are neglected in the Budget in spite of the repeated representation given by the Chief Minister and the Members of Parliament from Telangana.

Overall, this Budget represents a clear shift away from the needs of farmers, workers, students, patients and States and instead prioritises capital, markets and balance sheet presentation over constitutional obligations and social justice. Thank you very much.

(ends)

1957 बजे

श्री अब्दुल रशीद शेख (बारामूला) : थैंक्यू सर, आपका बहुत-बहुत शुक्रिया। मैं अपनी कंस्टीटूएन्सी की डिमांड फाइनैंस मिनिस्टर को पहले ही दे चुका हूं। मुझे उम्मीद है कि वह उसका ख्याल रखेंगी।

माननीय सभापति (श्री जगदम्बिका पाल) : वित्त राज्य मंत्री जी बैठे हैं। वह भी आपकी बात नोट कर रहे हैं।

श्री अब्दुल रशीद शेख (बारामूला) : थैंक्यू सर। इससे पहले मैं अपनी बात कहूं, Let us admire those people who really fight for their convictions and commitments. राज्य सभा के माननीय सदस्य सदानंद मास्टर जी हैं, जो इतना कष्ट उठाने के बाद राज्य सभा पहुंचे हैं। उन्होंने जो स्पीच दी, उसको मैंने टीवी पर सुना। उनको मैं अपनी तरफ से मुबारकवाद देता हूं। Cutting across his political ideology, उसके साथ मैं अलग हो सकता हूं, लेकिन जिस तरह से उन्होंने अपने लाइफ में फाइट की, उसके लिए भी मैं उनको मुबारकवाद देता हूं। जम्मू-कश्मीर की क्रिकेट टीम पहली बार सेमीफाइनल में पहुंची, उनको भी मैं मुबारकवाद दे सकता हूं। अभी मैं जेल में हूं, इसलिए वहां जा नहीं सकता हूं।

इसके साथ ही मैं बीजेपी और कांग्रेस दोनों से हैंडफोल्ड रिक्वेस्ट करना चाहता हूं। हम सब में से हर आदमी कहता है कि 140 करोड़ लोग जानना चाहते हैं कि आपने छह दिनों तक इस हाउस को होस्टेज क्यों रखा? यह आपकी जागीर नहीं है। यह न इनकी है और न ही आपकी है। आपको इसका अधिकार किसने दिया है? यहां मेरे जैसे एमपीज भी हैं। पार्लियामेंट आने के लिए मेरे नाम पर डेढ़ लाख रुपये रोज चढ़ते हैं। यहां हम आपका सिर्फ चेहरा देख शोरगुल करते हैं और इस वक्त कहीं नहीं हैं। मैं आपसे यही गुज़ारिश करूंगा। यह बुरा हुआ कि यहां लीडर ऑफ अपोजिशन को बोलने नहीं दिया गया और प्राइम मिनिस्टर साहब भी नहीं बोले। इससे पार्लियामेंट का जो स्टेचर है, please, for God's sake, think over that.

माननीय सभापति: रशीद साहब, आप बजट पर बोलिए।

श्री अब्दुल रशीद शेख (बारामूला) : ज़नाब, यह बजट ही है। डेढ़ करोड़ रुपये एक घंटे के लिए खर्च हो रहे हैं। मैं यही बात आपसे कह रहा हूं।

सर, जहां तक बजट की बात है, हमारे जम्मू-कश्मीर के जो चीफ मिनिस्टर है, वे सरकार के बिलकुल आभारी हैं। … (व्यवधान) भैया, अगर आप खामोश रहें तो मैं अपनी बात कह दूं। हमारे जो चीफ मिनिस्टर साहब हैं, उन्होंने सरकार का शुक्रिया अदा किया है कि हमें बहुत पैसा मिल रहा है, लेकिन, हम उस पैसे का क्या करें, अगर वहां अमन-शांति ही न हो। सरकार का दावा है कि 5 अगस्त, 2019 के बाद जम्मू-कश्मीर में एक नया कश्मीर बना है। हो सकता है कि अगर वे अपने दावे में सही हैं तो मैं एक ही गुज़ारिश करूंगा कि इस बजट में कुछ करोड़ रुपये रखें। जम्मू-कश्मीर के लोगों से एक छोटा सा रिफ्रेंडम करा कर पूछें कि क्या वे आर्टिकल 370 और 35ए हटाने से खुश हैं? इसके लिए हम सब आपका बहुत आभार प्रकट करेंगे।

सर, उसके बाद मेरी एक गुज़ारिश है कि आप चाहे कितना भी पैसा दे दें, वहां की सड़कों पर चाहे सोना भी बिछा दें, ... (व्यवधान) आप मेहरबानी करके मेरी बात सुनिए। आपको आर्टिकल 370 और 35ए सूद के साथ वापस देना पड़ेगा।

माननीय सभापति: कृपया आप अपनी बात समाप्त करें।

श्री अब्दुल रशीद शेख (बारामूला) : सर, मैं अपनी बात समाप्त ही कर रहा हूं। आप ऐसा नहीं कर सकते हैं। मेरी एक गुजारिश है।... (व्यवधान) आपने हमारे ऊपर अत्याचार किया। आपकी आइडियोलॉजी थी, आप लड़ें। चाहे हमें 100 साल लड़ना पड़े, लेकिन आपको आर्टिकल 370 और 35ए देना ही पड़ेगा।... (व्यवधान)

(2000/MLC/AK)

माननीय सभापति (श्री जगदम्बिका पाल) : आपकी बात आ गई है। अब आप अपनी बात को समाप्त करें।

... (व्यवधान)

श्री अब्दुल रशीद शेख (बारामूला) : अगर धारा 370 हटाना है। ... (व्यवधान) चलिए सर, कोई बात नहीं। ... (व्यवधान)

(इति)

माननीय सभापति : अब्दुल रशीद साहब शुक्रिया, आपकी बात आ गई है।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही कल बुधवार दिनांक 11 फरवरी, 2026 को प्रात: 11 बजे तक के लिए स्थगित की जाती है।

2001 बजे

तत्पश्चात् लोक सभा बुधवार, 11 फरवरी, 2026 / 22 माघ, 1947 (शक) के ग्यारह बजे तक के लिए स्थगित हुई।